

Generally used abbreviations

a/c = Account	dep = Deposit	Pr = Principal
adj = Adjustment	Dft = Draft	proc = Processing Charge
Ami = Amount	dish/dsh = Dishonour	rd = Recurring Deposit
Ar = Arrear	DR = Debit	ret/rtn = Return
bal = Balance	DoB = Date of Birth	Rnd = Round of
Capn = Capitalization	eft = Electronic Fund Transfer	sb = Savings Bank
chg/ch = Charge	Inop = Inoperative	SC = Short Credit
chq = Cheque	ins = Insurance	SI/So/SORD = Standing Instruction
Clos = Closure	int/in = Interest	S/D/W/H/o = Son/Daughter/Wife/Husband of
coll = Collection	lon/in = Loan	tr/trf/xfer = Transfer
comm = Commission	min = Minimum	TT = Telegraphic Transfer
COR/CORR = Correction	os = Outstanding	txn = transaction
CR = Credit	P & T = Postage & Telegram	Wdl = Withdrawal
esh = Cash	Pos = Point of sale	+MOD bal = total balance (SB+linked MOD acc/

WELCOME TO.

हिोप्रो राज् सहकारी बैंक सीडिल्लै



H.P. State Co-operative Bank Ltd.

Contact No. : [REDACTED] 5

Nominee No. 3324

Customer Name: [REDACTED]

Account No. : [REDACTED]

CIN: 1357667

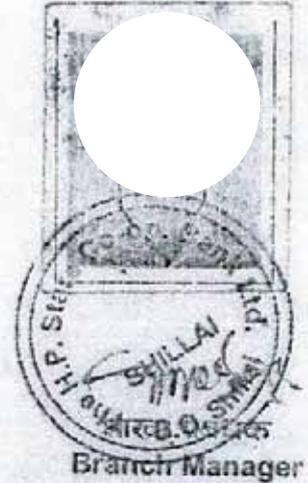
Address : [REDACTED]

RIKIARI

SHILLAI

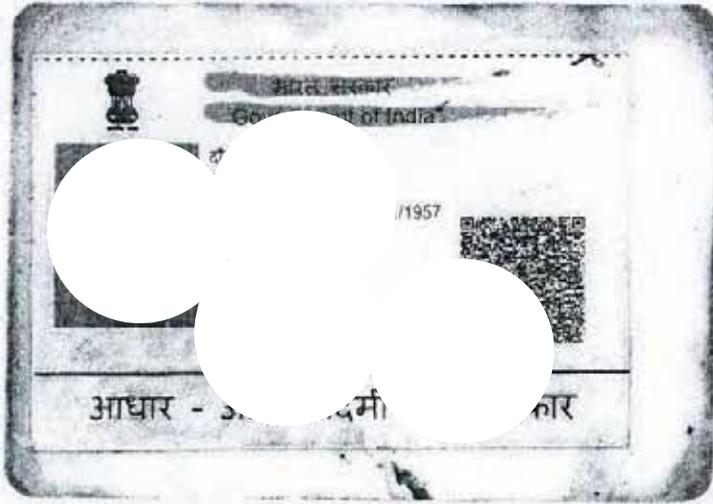
Date

07/02/2022



Branch Manager

ॐ र सिंह



यूको बैंक UCO BANK

आवश्यक निर्देश

- (1) खातेदारों से निवेदन है कि वे यह नोट करें कि बैंक में जमा किये जानेवाले सभी चेक, ड्राफ्ट आदि / धन - राशियाँ रजिस्ट्री डाक से भेजी जाएँ या रोकड़ विभाग में जमा की जाएँ, क्योंकि रोकड़ विभाग के बाहर का कोई भी व्यक्ति रोकड़ प्राप्त करने का अधिकारी नहीं है।
- (2) खातेदार को चाहिए कि वह पास बुक में पूरी प्रविष्टियाँ करवा कर प्रयासभव उसी दिन शाखा से हुले प्राप्त कर ले, अन्यथा वह शाखा से इसकी रसीद प्राप्त कर ले, जिसमें इस बात का भी उल्लेख हो कि पास बुक किस दिन लौटायी जायेगी।
- (3) बचत बैंक खाता के प्रचलित नियम शाखा से अनुरोध कर प्राप्त किये जा सकते हैं।

IMPORTANT

- (1) Constituents are requested to note that all moneys remitted to the Bank should either be sent by Registered Post or handed over to the Cash Department, as no individual(s) outside the Cash Department has/have authority to receive cash.
- (2) The account-holder should insist on delivery of Pass Book made up to date as far as possible on the same date, otherwise he should obtain a receipt indicating when the Pass Book will be delivered.
- (3) Deposit Rules in vogue can be obtained by account-holder from the Branch on request.

Free Number: 1800-103-0122
DICGC INSURANCE UP TO 5 LAC



यूको बैंक UCO BANK

शाखा

Branch
MTCR Code: 13028159

IFSC: UCBA0000762

UCO BANK, SHILLA, VT

Phone:

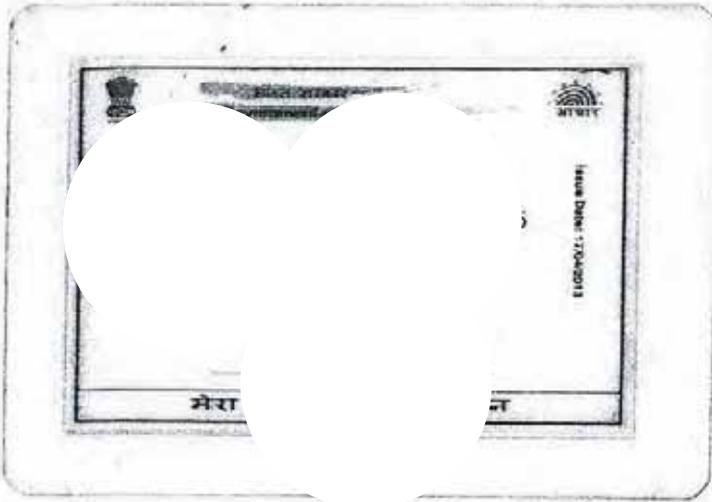
SIRMAUR SHILLAI 1730



सहायक प्रबंधक/असिस्टेंट मैनेजर
PR. No. 1

NON NATION REGISTERED

Dumping Yard
At 72 ch.



भावकराम

4500000/00097655

दिनांक Date	चेक संख्या Cheque No.	विवरण Particulars	निकाली गई रकम DR Amount	जमा की गई रकम CR Amount	शेष जमा रकम Balance
		Account No. 4500000100097655			5,386.99 Cr.
09-06-2021		By UPI/116018492253/P2A/98 (930000)			
17-06-2021		To SELF (930000)		600.00	5,986.99 Cr ##
30-06-2021		To SELF (930000)	3,000.00		2,986.99 Cr ##
05-07-2021		To SMS CHRG FCR:01-04-2021tc30- (930000)	2,000.00		986.99 Cr ##
09-08-2021		By ICARPR2/PM-KISAN-BEN-IN (116500)	17.70		969.29 Cr ##
05-09-2021		By UPI/124850505891/P2A/86 (930000)		2,000.00	2,969.29 Cr ##
05-09-2021*		By Interest		950.00	3,919.29 Cr ##
06-10-2021		To SMS CHRG FCR:01-07-2021tc30- (930000)		19.00	3,938.29 Cr
17-10-2021		By UPI/129059639448/P2A/90 (930000)	17.70		3,920.59 Cr ##
19-10-2021		By UPI/129215856185/P2A/98 (930000)		500.00	4,420.59 Cr ##
29-10-2021		By IMPS-IN/130217724884/82 (930000)		40.00	4,460.59 Cr ##
30-10-2021		By UPI/130312120218/P2A/85 (930000)		500.00	4,960.59 Cr ##
30-10-2021		By UPI/130312173166/P2A/85 (930000)		1,000.00	5,960.59 Cr ##
10-2021		To DUPLICATE PBP CHRG (930000)		100.00	6,060.59 Cr ##
11-10-2021		By UPI/130411895544/P2A/70 (930000)	118.00		5,942.59 Cr ##
1-10-2021		By UPI/130417211893/P2A/70 (930000)		1,450.00	7,392.59 Cr ##
1-10-2021		By UPI/130418292121/P2A/70 (930000)		750.00	8,142.59 Cr ##
1-10-2021		By UPI/130418292121/P2A/70 (930000)		600.00	8,742.59 Cr ##
9-11-2021		To SELF (930000)	5,000.00	50.00	8,792.59 Cr ##
					3,792.59 Cr ##
				आगे ले जाई गई रकम	Carried Over

Layak Ram

PUNB0930000

Shimla - Branch

PUNB.00 20910

Punjab National Bank.

21/11/21



हिमाचल प्रदेश HIMACHAL PRADESH



C 159212

हलफीया ब्यान

मै कि कुन्दन सिंह पुत्र श्री जालम सिंह ग्राम वासी ग्राम मंगताडी तहसील शिलाई जिला सिरमौर हि० प्र० का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न० 1761, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच०ई०एस० इन्फ्रा प्रा० लि० कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न० 1761, में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त खसरा न० 1761, पर कम्पनी का कोई अधिकार नहीं होगा। इसके एवज में मुझे कम्पनी मु० 35,000/-रुपये दे रही है। मुझे कोई एतराज नहीं है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

ATTESTED
 30/9/2022
 Naresh Kumar Tomar
 ADVOCATE & NOTARY PUBLIC
 Paonta Sahib (H.P.) India



ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ़ कर व समझ कर मैंने अपने हस्ताक्षर किए हैं।

हस्ताक्षर ब्यान हल्फी

कुन्दन सिंह

कुन्दन सिंह पुत्र श्री जालम सिंह ग्राम वासी ग्राम मंगताडी तहसील शिलाई जिला सिरमौर हि0 प्र0

गवाहान:-
Atas Sial & Prachin
G.P. Sini-612001

This affidavit has been presented before me for attestation by the deponent personally today on 30/9/2022. The contents of the same has been read over and explained to the executant, which have been admitted to be correct by him. The deponent has been identified by Sh. Sial & Prachin who is personally known to me, hence attested.

ATTESTED

30/9/2022
Naresh Kumar Tomar
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India



ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ़ कर व समझ कर मैंने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

कुन्दन सिंह

कुन्दन सिंह पुत्र श्री जालम सिंह ग्राम वासी ग्राम मंगताडी तहसील शिलाई जिला सिरमौर हि0 प्र0

गवाहान:-
Atas Singh & Prachin
G.P. Shri-ka-jon

This affidavit has been presented before me for attestation by the deponent personally today on 30/9/2022. The same has been read over and explained to the executant, which have been admitted to be correct by him. The deponent has been identified by Sh. 5-2-7 who is personally known to me, hence attested.

ATTESTED

30/9/2022
Naresh Kumar Tomar
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

acc = Account	dep = Deposit	Pr = Principal
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Amnt = Amount	dish/dsh = Dishonour	rd = Recurring Deposit
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WELCOME TO.

हि०प्र० राज्य सहकारी बँक सीमित

Branch :

Contact No :

Customer Name

Account No :

Address :

V

LLAI

Date :

08/03/20



IFSC Code : HPSC0000568

Nominee No:

PIN: 1352870

H.P. State Co-operative Bank Ltd.



Branch Manager

Q.
अ-५ न ११९

741

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 2258153325462251

नाम : Q
पिता/पति : Qनकल शुल्क :
सेवा शुल्क :
कुल शुल्क :

मोहाल : शिरी क्यारी

खेपट नं. : 226

खेपट नं.	खेत/पट्टी नं.	नाम मासिक व एहवाल	नाम कारतकार व एहवाल	नाम चाह व दीनार वसायल आवपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी मीट्रीक इकाइयों में	रिस्ता या पैमाना हकीयत व तरीका बाढ	कैफियत
27	75	3	काशत व कब्जा स्वयं	1094	00-11-00	8	मरकत व फल बाग	नोट : - वरये रपट नं. 298
28	75	3	काशत व कब्जा स्वयं	1100	00-08-00	8	खेपट नं. (1)	मिति 17-08-2017 के अनुसार जमा इज से सारा रिस्ता मोग सिंह अजान सिंह अंज सिंह पुत्र व अमली एम देवी अजान देवी पुत्रिका अशिर ए अवाल हिस्सेदार का बटले ₹. 2,00,000/- हो बाढ करये से यक फाया अजान एक किलारे के पार ल अकपणी काली आड रहन रहेगा।
32.32	75	3	काशत व कब्जा स्वयं	1102	00-03-00	7	मरकत व फल बाग	मिति 17-08-2017 के अनुसार जमा इज से सारा रिस्ता मोग सिंह अजान सिंह अंज सिंह पुत्र व अमली एम देवी अजान देवी पुत्रिका अशिर ए अवाल हिस्सेदार का बटले ₹. 2,00,000/- हो बाढ करये से यक फाया अजान एक किलारे के पार ल अकपणी काली आड रहन रहेगा।
7.47	75	3	काशत व कब्जा स्वयं	1103	00-04-00	7	मरकत व फल बाग	मिति 17-08-2017 के अनुसार जमा इज से सारा रिस्ता मोग सिंह अजान सिंह अंज सिंह पुत्र व अमली एम देवी अजान देवी पुत्रिका अशिर ए अवाल हिस्सेदार का बटले ₹. 2,00,000/- हो बाढ करये से यक फाया अजान एक किलारे के पार ल अकपणी काली आड रहन रहेगा।
4.85	75	3	काशत व कब्जा स्वयं	1108	00-03-00	7	मरकत व फल बाग	मिति 17-08-2017 के अनुसार जमा इज से सारा रिस्ता मोग सिंह अजान सिंह अंज सिंह पुत्र व अमली एम देवी अजान देवी पुत्रिका अशिर ए अवाल हिस्सेदार का बटले ₹. 2,00,000/- हो बाढ करये से यक फाया अजान एक किलारे के पार ल अकपणी काली आड रहन रहेगा।
16.75	75	3	काशत व कब्जा स्वयं	1109	00-04-00	7	मरकत व फल बाग	मिति 17-08-2017 के अनुसार जमा इज से सारा रिस्ता मोग सिंह अजान सिंह अंज सिंह पुत्र व अमली एम देवी अजान देवी पुत्रिका अशिर ए अवाल हिस्सेदार का बटले ₹. 2,00,000/- हो बाढ करये से यक फाया अजान एक किलारे के पार ल अकपणी काली आड रहन रहेगा।
0.53	75	3	काशत व कब्जा स्वयं	1139	00-08-00	7	मरकत व फल बाग	मिति 17-08-2017 के अनुसार जमा इज से सारा रिस्ता मोग सिंह अजान सिंह अंज सिंह पुत्र व अमली एम देवी अजान देवी पुत्रिका अशिर ए अवाल हिस्सेदार का बटले ₹. 2,00,000/- हो बाढ करये से यक फाया अजान एक किलारे के पार ल अकपणी काली आड रहन रहेगा।
अन्य अबाउट 0.	75	3	काशत व कब्जा स्वयं	1146	00-05-00	7	मरकत व फल बाग	मिति 17-08-2017 के अनुसार जमा इज से सारा रिस्ता मोग सिंह अजान सिंह अंज सिंह पुत्र व अमली एम देवी अजान देवी पुत्रिका अशिर ए अवाल हिस्सेदार का बटले ₹. 2,00,000/- हो बाढ करये से यक फाया अजान एक किलारे के पार ल अकपणी काली आड रहन रहेगा।

दिनांक: 15-Sep-2022

पृष्ठ संख्या: 1

नोट: हिमाचल प्रदेश - शिन्ला

1	2	3	4	5	6	7	8	9
				गिराई की कृपल	1162	सुरल अखल		
				गिराई की कृपल	1166	00-17-00		
						सुरल टोयल		
					1231	01-00-00		
						सुरल टोयल		
					1235	00-05-00		
						गै.सु.बुटं		
						00-05-00		
				गिराई की कृपल	1239	गै.सु.बुटं		
						00-12-00		
					1252	सुरल अखल		
						01-18-00		
					1337	घासली		
						00-09-00		
						00-08-00		
						बंजर कटोम		
						00-01-00		
					1357	गै.सु.आकली		
						00-15-00		
					1361	बंजर कटोम		
						02-10-00		
						02-05-00		
						बंजर कटोम		
						00-05-00		
					1525	नाकालिल लोड		
						02-00-00		
					1534	ओयड अखल		
						00-07-00		
					1539	ओयड टोयल		
						00-05-00		
					1723	ओयड टोयल		
						00-11-00		
					1733	ओयड टोयल		
						00-18-00		
						00-16-00		

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1	2	3	4	5	6	7	8	9
						आरंभ क्षेत्र 00-02-00		
		1740				नाकाबिल तोडा 01-05-00		
						01-01-00		
						आरंभ क्षेत्र 00-04-00		
		1744				नाकाबिल तोडा 01-04-00		
						01-00-00		
						आरंभ क्षेत्र 00-02-00		
						नाकाबिल तोडा 00-02-00		
		1755				न.सु. आवादी 01-01-00		
						00-19-00		
						आरंभ क्षेत्र 00-02-00		
		1761				नाकाबिल तोडा 02-10-00		
						02-08-00		
						आरंभ क्षेत्र 00-02-00		
		1866				नाकाबिल तोडा 01-00-00		
						आरंभ क्षेत्र 27-05-00		
				27	किता			
				सुप्ट				
				19-04-00				
				सुप्ट अंश				
				03-00-00				
				सुप्ट क्षेत्र				

1	2	3	4	5	6	7	8	9
76			काठवा व काठवा स्वयं संचालित सिंह, प्रतापसिंह, जगत सिंह हिस्सादारान		02-05-00 ओबड अकार 07-14-00 ओबड टोराम 08-05-00 1354	01-18-00 नाकाबिल 01-00-00 श्री मुमकिन 01-16-00 01-05-00 00-15-00 बंजर कटौत 00-05-00 नाकाबिल नोए 00-05-00 श्री.मु.अमदी 01-10-00 ओबड अकार 02-15-00		
77					किरी 2 कुण्ट ओबड अकार 01-10-00	अकार 01-05-00 बंजर कटौत 00-15-00 नाकाबिल 00-05-00 श्री मुमकिन 00-05-00		
78			इन्द्रसिंह, चम्वाल सिंह, नेतरसिंह पुर दीपसिंह पुर भलखु स्थानिय वाली बाबिजान		1394 म	00-01-00 श्री.मु.श्री. मुमकिन		
79			मोहन, व्यसिंह, सुन्दर सिंह, केदार सिंह पुर भलखु पुर उदु भाग वगडर म्नासिंह		1730	00-15-00 अधुन टोराम		

1	2	3	4	5	6	7	8	9
X.			वारी कायिजान					
79			कारत व कब्जा संघ जागर सिंह पुत्र कालू पुत्र ध्यान काविल	गोखी की कुल	1394 म	00-07-00 कुल अवल		
80			कुल भाग (6) गुमानू, भाजूराम, भीमति गीता, भीमति गीता देवी, भीमति सावरी, भीमति सली देवी भाग बराबर (5) भाग पसाकर एक आशिष, रजत, कुमारी रीतिका भाग बराबर (1) भाग विरसाहराम तवाहता प्रिन्डकाल जाकर सिंह पुत्र काल सिंह पुत्र तुलिया स्थापित वारी	गोखी की कुल	1378	00-08-00 कुल अवल 02-02-00 कुल अवल		
80				गोखी की कुल	1379			
81								
4.01								
माव								
2.17								
स्वाई								
1.84			जोड़ म-सम्पत्ति					
				2	किल्ला	02-10-00		
				कुल				
				कुल अवल				
				02-10-00				
				34	किल्ला			
				सालम				
				32				
				मित				
				कुल				
				24-06-00		अक्ट		
				कुल अवल		09-06-00		
				05-17-00		मकर कदीम		
				कुल दायम		04-03-00		
				02-05-00		पसली		
				आंबड अवल		01-18-00		
				09-04-00		नामविल		
				आंबड दायम		01-05-00		
				07-00-00		म गुमकिल		
						02-02-00		

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जम्मे . मिम्वल प्रदेश . हिमचल

दिनांक: 15-Sep-2022

पृष्ठ संख्या: 5

Jam 1108225472



हिमाचल प्रदेश HIMACHAL PRADESH

C 159003

हलफीया ब्यान

मैं कि सतपाल सिंह पुत्र श्री चानण सिंह ग्राम वासी ग्राम अश्याडी तहसील शिलाई जिला सिरमौर हि० प्र० का स्थाई निवासी हूँ। मैं अपनी जमीन, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मैं अपनी जमीन एच०ई०एस० इन्फ्रा प्रा० लि० कम्पनी को सडक निर्माण के मलबे को अपनी जमीन में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त जमीन पर कम्पनी का कोई अधिकार न होगा। इसके एवज में मुझे कम्पनी मु० 1,50,000/-रुपये दे रही है। यदि इसमें कोई किसी प्रकार की कोई समस्या आती है तो उसका जुम्मार मैं स्वयं हुगा। मुझे कोई एतराज नहीं है। मैं सहमत हूँ और बिना किसी दबाव के मैं ब्यान कर रहा हूँ।

ATTESTED

Naresh Kumar
ADVOCATE & NOTARY PUBLIC
Panjvala Sahib (H.P.) India

Identity by
250342890345
Vipin Singh
Chanderni S/o
Shri Khandan
Singh Chandern
Vill. Chandern
Tammara



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैंने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

Satpal Singh

सतपाल सिंह पुत्र श्री चानण सिंह ग्राम वासी ग्राम अश्याडी तहसील शिलाई जिला सिरमौर हि0 प्र0

गवाहान:-

1. This has been presented before me for attestation by the deponent person named as Mr. Satpal Singh. The contents of the document have been read over and explained to the deponent, which have been attested correct by him.

2. The deponent has been identified by me personally known to me. Hence certified.

Vipin Singh

ATTESTED

Nareesh Kumar Tomar
17/9/2022
ADVOCATE & NOTARY PUBLIC
Patna Sahib, Bihar



Susheel Arora



749

State Bank of India



भारतीय स्टेट बैंक

Savings Bank Account

CIF NO :

Account No :

Customer Name :

S/O/M/R/O :

Address: S/

V

TEA

Phone:

Email:

D.O.B. (If Minor):

MOP.: SINGLE

TIMBI
VPO-TIMBI

CANDAN SINGH

SINGH

GH

MBI



शाखा प्रबंधक
Branch Manager

Satpal Anand

एतराज नहीं है। हम सहमत हैं और बिना किसी दबाव के ब्यान कर रहे हैं।

हम उपरोक्त खसरा न० 2314/2248/946म में डम्प किए गए मलवे के एंज मु० 7,00,000/- रुपये की धनराशि का श्री अजबु राम पुत्र श्री भूप सिंह व अतर सिंह पुत्र श्री हिरा सिंह, खाता नम्बरो में डलवा रहे हैं।

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह हमारे ब्यानात हैं जिसे पढ कर व समझ कर हमने अपने हस्ताक्षर किए हैं।

हस्ताक्षर ब्यान हल्फी



अजबुराम

अजबु राम पुत्र श्री भूप सिंह व
अतर सिंह पुत्र श्री हिरा सिंह,
ग्राम वासी ग्राम शिरी क्यारी
(फेडूवाला) तहसील शिलाई
जिला सिरमौर हि० प्र०



गवाहीन:-
हस्ताक्षर [Signature]
नाम [Name]



प्रधान ग्राम पंचायत शिरी क्यारी

विकास खण्ड शिर्दार्, जिला शिरमौर (हि०प्र०)-173027

प्रधान :- श्रीमती उमा देवी

(मो०:- 9129047560)

क्रमांक.....

दिनांक..10-3-2023

हम समस्त गांव वाली गांव क्यारी, मंगलाड़ी व केडुवाल
गांव पंचायत-क्यारी तहसील शिर्दार् जिला शिरमौर (हि०प्र०)
के एमआई निवासी हैं।

हमारी सामूहिक जमीन ख.नं. 2344/2248/946 म.
खेती के पाले से राष्ट्रीय उच्च मार्ग गुजर रहा है हम
उस सामूहिक जमीन को H.E.S. इन्फ्रा डेवट कम्पनी को
एडवक निर्माण के सलवे को उपरोक्त ख.नं. पर
उभय करने की अनुमति देते हैं।

कार्य पूर्ण होने पर इस सामूहिक जमीन
पर कम्पनी का कोई भी अधिकार नहीं होगा।
इसके अलावा से कम्पनी हमें 700000 (सात लाख) रु.
दे रही है। यह पैन राशी अजुब रात व अगर लिंटे
के खाने से डाली जाए। हम समस्त गांव वाली को
कोई भी पैसा नहीं दे

① Anand Singh

② Anand Singh

③ Ravinder Singh

④ Jagat Singh - जगत सिंह



हस्ताक्षर (Uma)



31 6 2 2 1 1

IMPORTANT

1. Deposit the Pass-Book at Frequent Intervals for updating.
2. Withdrawal slips must be accompanied with the Pass-Book while withdrawing money.
3. Please see inside back cover for meaning of abbreviations.
4. Nomination facilities are available for all Deposit Accounts and Safe Custody Lockers. Please avail of these facilities. For detail please enquire at our branch.
5. Affording immediate credit for outstation cheques upto Rs. 5000/-
6. "Deposit of Customer is insured with DICGC. Also, joint Accounts in the name of A & B will be treated in a different capacity and right as compared to a deposit held in the joint name of B & A."

56810110104

WELCOME TO,

The Himachal Pradesh State Co-operative Bank Ltd.

Branch:

SHILLAI

Name(s) of Depositor(s)

श्री अजय राम
Mr. AJBU RAM

Customer No.

S/B ABC No. 248

Address:

SHIRI KIARI

Pin Code

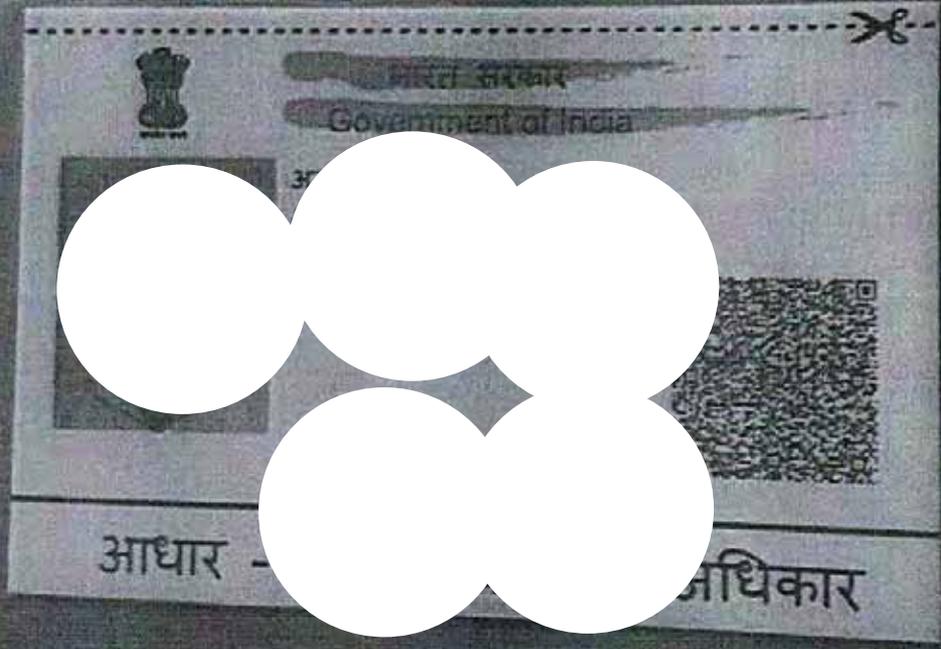
Phone#

Date

01/01/2009

Manager

31/01/2009



राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

श्रेणी : सिरमौर
हसील : शिलाई
गन्गुनगोचृत : शिलाई
टवार वृत : शिरी-क्यारी
इबस्त नं. : 226

एस.सी.ए रसीद संख्या: 3069133326287424

नाम : X
पिता/पति : X

नकल शुल्क : 1
सेवा शुल्क : 10
कुल शुल्क : 11

मोहाल : शिरी क्यारी

रकबा ईकाई: बीघा-वि.-वि.

विट नं.	खतीनी नं.	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आवपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अगली	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
33	302	शामलान पति क्यारी हस्व रसद खेवट	गाम सिंह, धंतराम पुत्र कालिया पुत्र रंगम समभाग 2 दीपू राजू पुत्र व श्रीमति पत्नीता श्रीमति सविता पुत्रेय व श्रीमति देवी देवी विद्या रतन सिंह पुत्र कमान, अतर सिंह, जगत सिंह पुत्र व श्रीमति विंडी शिखा कमान पुत्र कालिया समभाग 1, विनोद, सुरेश, नरेश, पुत्र गटन सिंह पुत्र नान्दू समभाग 6, गुलाब सिंह, कैवर सिंह, सन्तरामपुत्र व श्रीमति जानकी, गुलाबी पुत्री व श्रीमति शोभन शिखा जगसिंह समभाग 6, हिस्सेदारन मु. ख. न. 95 काशत व कब्जा स्वयं विनोद, नरेश, सुरेश, गुलाब सिंह, कैवर सिंह, सन्तराम हिस्सेदारन		2314/2248/946 म	07-00-00 01-00-00 ओपड रोपन 06-00-00 नाकबिल नाकबिल	खेवट नं.(1) खेवट नं. 8 का 1.68, 11- 0.68, 15- 2.42, 17- 1.36, 23- 0.88, 24- 0.04, 26- 0.53, 27- 0.46, 35- 0 53, 36- 0.35, 37- 0.02, 41- 0.12, 42- 0.04, 43- 0.10, 81- 0.52, 103- 0, 02, 106- 0.04, 109- 0.03, 110-0.01, 112- 0.05, 114-0, 03, 115- 0.03, 116- 0.06 कुल योग 10.00रु.	नोट : खाता हजा व अरसल मास

certified that this copy has been generated from the database of Revenue Department at
Central Server- HP as accessed by the Lok Mitra Kendra Vikram Chauhan on 10-March-2023

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For Validity Refer : Nollific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam11082210374





हिमाचल प्रदेश HIMACHAL PRADESH

D 125491

Handwritten:
 250342896345
 Vipin Singh Chakr
 P.O. Jammu,
 Dist. Kathua,
 Jammu & Kashmir
 250342896345

हलफीया ब्यान

मैं कि कंवर सिंह पुत्र श्री जय सिंह, ग्राम वासी ग्राम मंगताडी (शिरी क्यारी) तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मैं अपनी जमीन खसरा न0 1448, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मैं अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 1448, में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त खसरा न0 1448, पर कम्पनी का कोई अधिकार न होगा। इसके एवज में हमे कम्पनी मु0 40,000/-रुपये दे रही है। मुझे कोई एतराज नही है। मैं सहमत हूँ और बिना किसी दबाव के मैं ब्यान कर रहा हूँ।

This affidavit has been presented before me for attestation today on...
 The same has been read over and explained to the executant, which have been explained to be correct by him
 The executant has been identified by...

ATTESTED
 16/3/2022
 Naresh Kumar Tomar
 ADVOCATE & PUBLIC
 Paonta Sahib (H.P.) India



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैंने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

कंवर सिंह

कंवर सिंह पुत्र श्री जय सिंह,
ग्राम वासी ग्राम मंगताडी (शिरी
क्यारी) तहसील शिलाई जिला
सिरमौर हि0 प्र0।

गवाहान:-

This affidavit has been presented before me for attestation by the deponent personally today on... 4/8/2022... the contents of the same has been read over and explained to the executant, which have been admitted to be correct by him.
The deponent has been identified by Sh... 4/8/2022... who is personally known to me, hence attested.

ATTESTED

Naresh Kumar Tomar
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

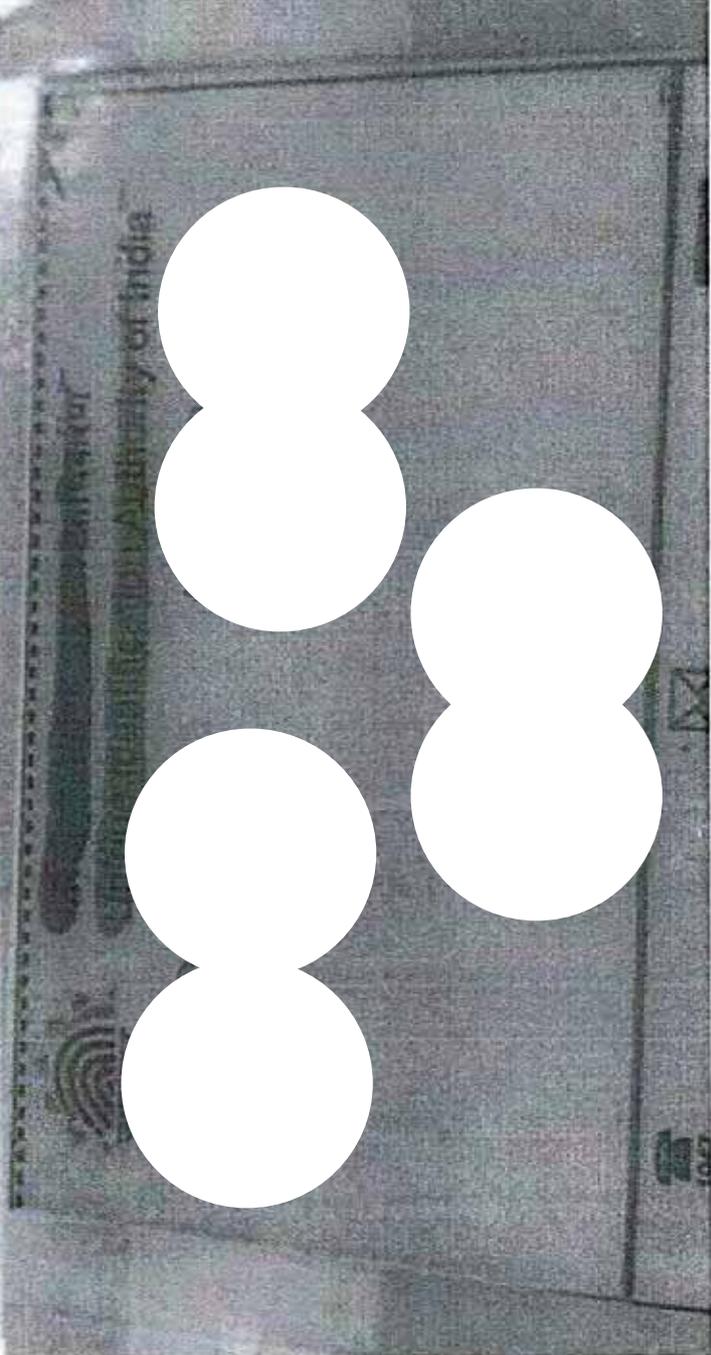
कांवर सिंह


 Government of India
 कांवर सिंह
 Kanwar Singh

आधर - आधार
 अधिकार



Government of India



Handwritten signature

KCC-65150069910.

Generally used abbreviations

a/c=Account	dep = Deposit	Pr = Principal
adj = Adjustment	Dft = Draft	proc= Processing Charge
Amt = Amount	dish/dsh = Dishonour	rd=Recurring Deposit
Ar = Arrear	DR = Debit	ret/rtn = Return
bal = Balance	DOB = Date of Birth	Rnd = Round of
Capn= Capitalization	eft = Electronic Fund Transfer	sb = Savings Bank
chg/ch = Charge	Inop = Inoperative	SC= Short Credit
chq = Cheque	ins = Insurance	SI/So/SORD = Standing Instruction
Clos = Closure	int/in = Interest	S/DW/H/o = Son/Daughter/Wife/Husband of
coll = Collection	low/in = Loan	tr/trf/xfer = Transfer
comm = Commission	min = Minimum	TT = Telegraphic Transfer
COR/CORR = Correction	os = Outstanding	txn= Transaction
CR = Credit	P&T = Postage & Telegram	Wdl = Withdrawal
csh = Cash	Pos = Point of Sale	+MOD bal = total balance (SB+linked MOD a/c)

IFSC- SBIN0050438



State Bank of India

A/c. 55135297591



भारतीय स्टेट बैंक

State Bank of India
 Branch: ...
 Date: 04/12/2019
 ...

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

जिला : सिरमौर
 एसील : शिलाई
 गन्तगोवृत : शिलाई
 टवार वृत : शिरी-क्यारी
 टवस्त नं. : 226

मोहाल : शिरी क्यारी

एस.सी.ए रसीद संख्या: 2168131429762821

नाम : X
 पिता/पति : X

नकल शुल्क :
 सेवा शुल्क :
 कुल शुल्क :

साल : 2017-2018 रकबा ईकाई: बीघा-बि.-बि.

क्र. नं.	खतौनी नं.	नाम मालिक व एहवाल	नाम कारतकार व एहवाल	नाम चाह व दीमर वसायल आवपासी	नाम्बर खसरा हाल	रकबा हर खेत व मिजान खाला मय किस्म अराली मीट्रीक ईकाइयो में	हिस्सा या पैमाना इकीयत व तरीका बाण्ड	कैफियत
1	2					7	8	
3	32	कुल भाग (33) सिध सिंह पुत्र हरिधर	कच्चा स्वयं मालिक व ग्रामीण विकास विभाग		1448	01-13-00 01-10-00 बंजर बटौम 00-02-00 सै.गु.अन-कान 00-01-00 सै.गु.आबादी	बकल व खेत बाण्ड खेपट नं.(1)	9
2	33	पुब बरोहद् (32) भाग सरकार हिमाचल प्रदेश (1) भाग						

नकल शुल्क

SF ID 1634567890123

VIKRAM CHAUHAN

9816482468

Jam1108222415



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 Inver- HP as accessed by the Lok Mitra Kendra Vikram Chauhan on 17-June-2022

To Verify: enter the Copy No above Bar Code at
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 For Validity Refer : Notific. No:Rev-C(F)/10-1/2008 Dated 14-Feb-2011

दिनांक: 17-Jun-2022

नोट: हिमाचल प्रदेश - शिमला

पृष्ठ संख्या: 1

Status of Dumping Site of Package - 4

Sr.No.	Name of Village	Design Chainage (m)	Type of Land	Dumping Capacity (Cum)	Total Dumped Till Date Cum)
1	Drawil	78+220	Acquired Land	150000	150000
2	Dharwa	81+220	Arranged by Contractor	148810	148810
3	Jamli	83+250	Arranged by Contractor	223930	223930
4	Jamli	84+420	Arranged by Contractor	79920	79920
5	Rohana	89+750	Arranged by Contractor	171828	171828
6	Near Gumma	90+070	Arranged by Contractor	78524	78524
7	Near Gumma	90+670	Acquired Land	172540	172540
8	Gumma	93+710	Arranged by Contractor	79000	79000
			Total	1104552	1104552





L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsh707@gmail.com

CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-IV/2020-21/382(A)

Date: 26.09.2021

To,

The Project Manager
M/s PRL-DCC (JV) Pvt. Ltd. (PKG-IV)
Meenus, Himachal Pradesh.

Sub: "Rehabilitation/Upgradation to intermediate lane configuration of Shri Kyari - Gumma Section (km 75.000 to km 94.900) of NH-707 (Package IV) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode."
Reg. Approval of Dumping Sites.

Ref. PRL-DCC(JV)/HP/0136 Dated 23.09.2021

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage 78+220 & 90+670 for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Regards,

TEAM LEADER
L.N.M. Infra Projects
Pvt. Ltd. (NH-707),
Paonta Sahib

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. The Project Director, MoRTH-PIU, Paonta Sahib.
2. The C.M.D, M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. The Project Coordinator, M/s L.N. Malviya Infra Projects Pvt. Ltd.
4. The Resident Engineer-2, Shillai-M/s L.N. Malviya Infra Projects Pvt. Ltd.



765

2799

PRL-DCC (JV)

Ref. No: PRL-DCC (JV)/HP/0136

Date: -23.09.2021

To,

The Team Leader
LN Malviya Infra Project Pvt. Ltd.
H. No. 122/2, B Block,
Adarsh Colony, Ward
No. 3, Badripur Poanta
Sahib, Sirmour,
Himachal Pradesh -
173025

Subject: Rehabilitation & Upgradation to Intermediate Lane Configuration of Shri Kyari - Gumma Section (Km. 75.000 to Km. 94.900) of NH - 707 in the state of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with loan assistance of World Bank on EPC Mode. -**Regarding Dumping Site Approval.**

Dear Sir,

With reference to above subject cited, we have required approval of Dumping site at Chainage -**78+220 & 90+670.**

Thanking you and assuring you for best services at all times.

Thanking You
Yours Sincerely

PRL-DCC (JV)

Pantap Singh
Authorized Signatory

Authorized Signatory
PRL-DCC(JV)

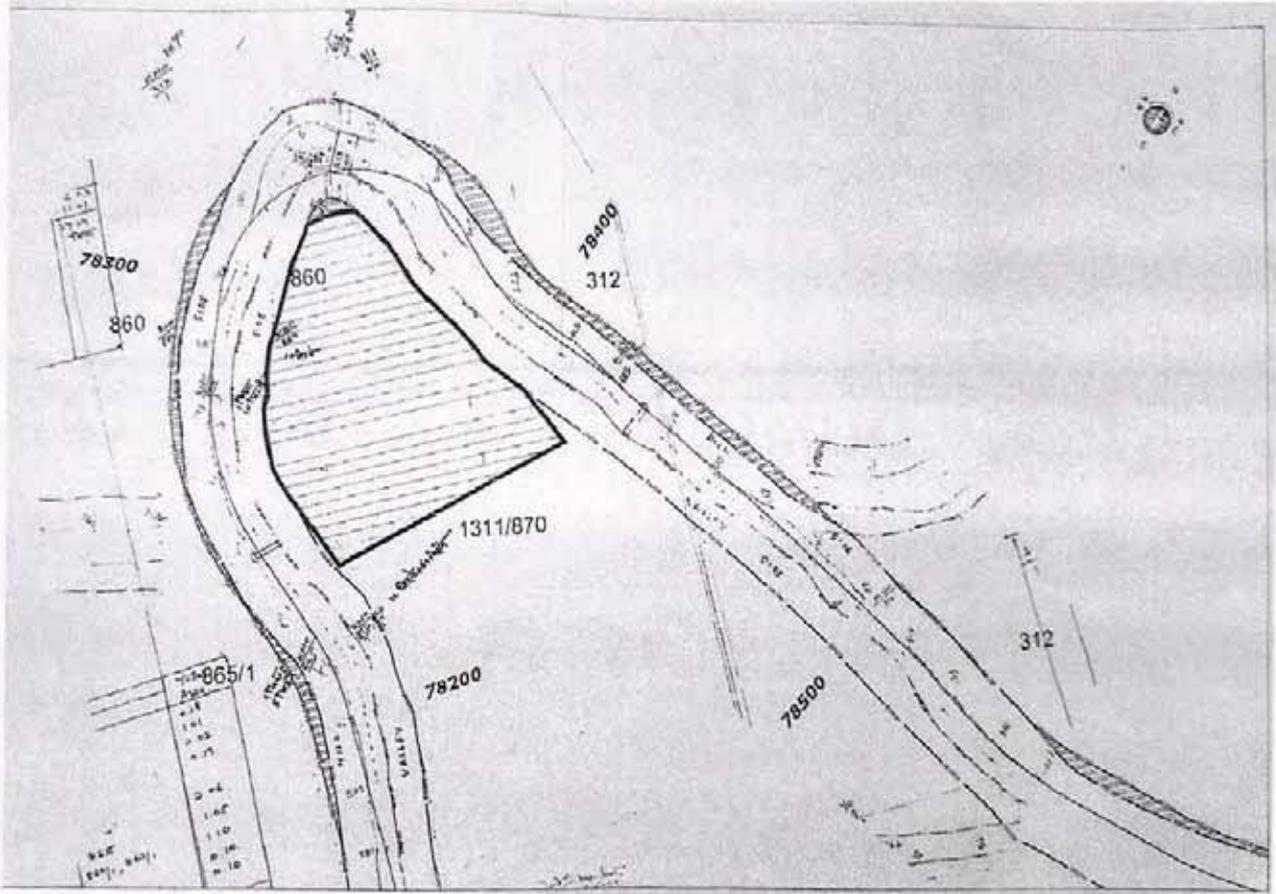
Cc: The Resident Engineer, M/s LN Malviya Infra Project Pvt. Ltd.
The Project Director, PIU Paonta Sahib, MoRTH.

Resistered office :Plot no.DSB-17,Sector panchayat pocket bhiwani-127021 (Haryana)

Corporate office :A-119,Block,Shushant Lok,Phase-I,Gurugram-122002 (Haryana)

Ph.No.01664-250848,Email ID : dwt.const@gmail.com

Rehabilitation/Upgradation to intermediate lane configuration of Shri Kyari - Gumma Section (km 75.000 to km 94.900) of NH-707 (Package IV) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode



Avg Area -2937.0 Sqm
Avg Height- 9.56 m

Dumping Yard @ CH-78+220





Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsnh707@gmail.com

CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-IV/2020-21/397(A)

Date: 13.10.2021

To,

The Project Manager
M/s PRL-DCC (JV) Pvt. Ltd. (PKG-IV)
Meenus, Himachal Pradesh.

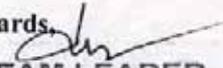
Sub.: "Rehabilitation/Upgradation to intermediate lane configuration of Shri Kyari - Gumma Section (km 75.000 to km 94.900) of NH-707 (Package IV) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode."
Reg. Approval of Dumping Sites.

Ref. PRL-DCC(JV)/HP/53(A) Dated 10.10.2021

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage 81+220 for approval. The same has been reviewed by authority engineer and found in order. Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Regards,


TEAM LEADER
L.N.M. Infra Projects
Pvt. Ltd. (NH-707).
Paonta Sahib
Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Director, MoRTH-PIU, Paonta Sahib.**
2. **The C.M.D, M/s L.N. Malviya Infra Projects Pvt. Ltd.**
3. **The Project Coordinator, M/s L.N. Malviya Infra Projects Pvt. Ltd.**
4. **The Resident Engineer-2, Shillai-M/s L.N. Malviya Infra Projects Pvt. Ltd.**



769

2803

PRL-DCC (JV)

Ref. No: PRL-DCC (JV)/HP/53 (A)

Date: -10.10.2021

To,

The Team Leader
LN Malviya Infra Project Pvt. Ltd.
H. No. 122/2, B Block,
Adarsh Colony, Ward
No. 3, Badripur Poanta
Sahib, Sirmour,
Himachal Pradesh -
173025

Subject: Rehabilitation & Upgradation to Intermediate Lane Configuration of Shri Kyari - Gumma Section (Km. 75.000 to Km. 94.900) of NH - 707 in the state of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with loan assistance of World Bank on EPC Mode. -**Regarding Dumping Site Approval.**

Dear Sir,

With reference to above subject cited, we have required approval of Dumping site at Chainage -81+200.

Thanking you and assuring you for best services at all times.

Thanking You
Yours Sincerely
PRL-DCC (JV)
Pantap Singh
Authorized Signatory
PRL-DCC(JV)

Cc: The Resident Engineer, M/s LN Malviya Infra Project Pvt. Ltd.
The Project Director, PIU Paonta Sahib, MoRTH.

Resistered office :Plot no.DSB-17,Sector panchayat pocket bhiwani-127021 (Haryana)

Corporate office :A-119,Block,Shushant Lok,Phase-I,Gurugram-122002 (Haryana)

Ph.No.01664-250848,Email ID : dwt.const@gmail.com



म. 0
7/9/21
एग्जीमेंट
हिमाचल प्रदेश HIMACHAL PRADESH

11AA 499730

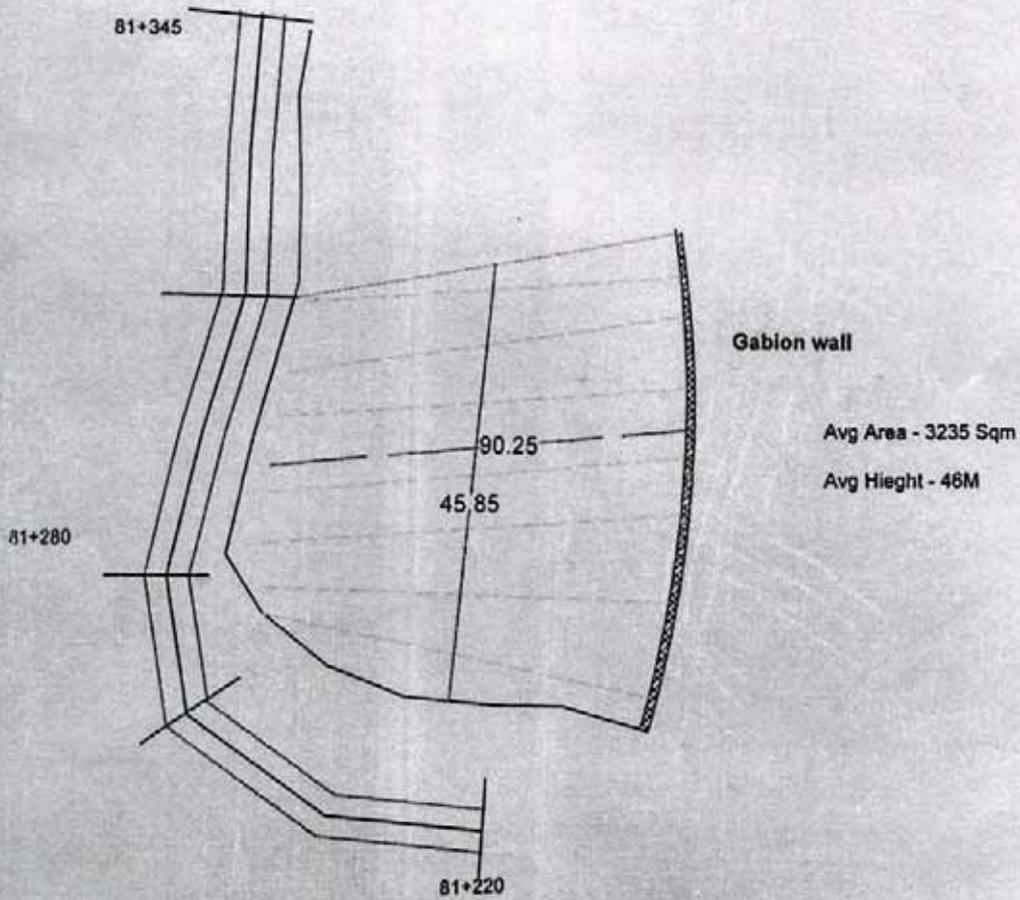
यह एग्जीमेंट आज मिति; 09/06/2021 को श्री सन्त राम पुत्र दौलत राम आयु 42 साल रण सिंह पुत्र शिविया आयु 55 साल, कमिन्स-मुन कवर सिंह, आयु 65 साल ग्राम धारवा उप तहसील रोन्हाट जिला सिरमौर हि०प्र० प्रथम पक्ष व Dhaterval कन्ट्रेक्शन कम्पनी दोनों पक्षों के बिच निश्पादित किया गया है।

यह कि हम प्रथम पक्ष मौजा धारवा में शामिलता देह अराजी खसरा न० 533 मिन तादादी 10-00 बिघा व खसरा न० 391 तादादी 47-13 बिघा शामिलता देह मे हिस्सेदार, काबिज अराजी है। हमने अपनी उक्त काविज शुद्धा शामिलता अराजी खसरा न० 533 मिन से 1-00 बिघा व खसरा न० 391 से 1-00 बिघा किता 2 कुल रकबा तादादी 57-13 बिघा से कुल 2-00 बिघा रकबा को Dhaterval कन्ट्रेक्शन कम्पनी को बराए डम्पिंग हेतु दे रहे हैं। कन्ट्रेक्शन कम्पनी रोड से निकलने वाले मलवे को उपरोक्त नम्बरन खसरा मे रेवद खाला मे डंप कर सकते हैं। हमारा कोई भी एतराज नहीं है। तथा डम्प करने के उपरान्त उपरोक्त नम्बरान खसरा पर कम्पनी/ सरकार का कोई भी हक न होगा, उक्त रकबा पर उपरोक्त मालकानो का ही हक होगा।

ATTESTED

Executed by
Naib Tehsildar Sub Teh.
Rohat Distt Sirmour

Construction of Rehabilitation & Upgradation to Intermediate Lane Configuration of Shri Kyari - Gumma Section (km. 75.000 to km.94.900) of NH-707 in the state of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with the loan assistance of World Bank.



Dumping Yard @ CH- 81+220 to 81+345





Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lampsnh707@gmail.com

CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-IV/2020-21/620(B)

Date: 13.12.2021

To,

The Project Manager

M/s PRL-DCC (JV) Pvt. Ltd. (PKG-IV)
Meenus, Himachal Pradesh.

Sub.: "Rehabilitation/Upgradation to intermediate lane configuration of Shri Kyari - Gumma Section (km 75.000 to km 94.900) of NH-707 (Package IV) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode."

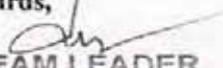
Reg. Approval of Dumping Sites

Ref. PRL-DCC(JV)/HP/67(A) Dated 10.12.2021

Dear Sir,

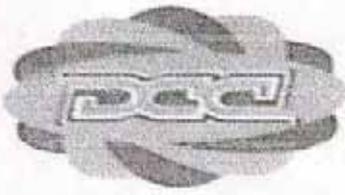
With reference to above cited subject vide which you have submitted the dumping site location at chainage 83+250 for approval. The same has been reviewed by authority engineer and found in order. Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Regards,


TEAM LEADER
Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. The Project Director, MoRTH-PIU, Paonta Sahib.
2. The C.M.D, M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. The Project Coordinator, M/s L.N. Malviya Infra Projects Pvt. Ltd.
4. The Resident Engineer-2, Shillai-M/s L.N. Malviya Infra Projects Pvt. Ltd.



773

2807

PRL-DCC (JV)

Ref. No: PRL-DCC (JV)/HP/67(A)

Date: -10.12.2021

To,

The Team Leader
LN Malviya Infra Project Pvt. Ltd.
H. No. 122/2, B Block,
Adarsh Colony, Ward
No. 3, Badripur Poanta
Sahib, Sirmour,
Himachal Pradesh -
173025

Subject: Rehabilitation & Upgradation to Intermediate Lane Configuration of Shri Kyari - Gumma Section (Km. 75.000 to Km. 94.900) of NH - 707 in the state of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with loan assistance of World Bank on EPC Mode. - **Regarding Dumping Site Approval.**

Dear Sir,

With reference to above subject cited, we have required approval of Dumping site at Chainage - **83+250**.

Thanking you and assuring you for best services at all times.

Thanking You

Yours Sincerely

PRL-DCC (JV)

Pardeep Singh

Authorized Signatory

PRL-DCC(JV)

Cc: The Resident Engineer, M/s LN Malviya Infra Project Pvt. Ltd.
The Project Director, PIU Paonta Sahib, MoRTH.

Resistered office :Plot no.DSB-17,Sector panchayat pocket bhiwani-127021 (Haryana)

Corporate office :A-119,Block,Shushant Lok,Phase-I,Gurugram-122002 (Haryana)

Ph.No.01664-250848,Email ID : dwt.const@gmail.com



हिमाचल प्रदेश HIMACHAL PRADESH

C 142424

प्रमाणित किया जाता है की ग्राम पंचायत झकांडो में NH 707 का कार्य शुरू हुवा है जो की D.C.C.PVT.LTD द्वारा किया जा रहा है। इस कम्पनी को मूलवा गिराने के लिए इम्पिंग करने के लिए ग्रामवासियों ने (अवास घाटा) नजदीक जामली के पास जगह देने का निर्णय लिया है। यदि कल लिए कोई व्यक्ति एस जगह देने के लिए एतराज करेगा तो इसके लिए हम ग्राम वासी स्वम् जिम्मेवार होंगे। कम्पनी द्वारा इसके बदले झकांडो मन्दिर के लिए 151000/- (एक लाख एकावन हजार) धन राशी दिए गये है।

नाम	हस्ताक्षर
1. सुबोध सिंह	
2. अजय सिंह	
3. द्विरा सिंह	
4. नारायण सिंह	
5. विजयाराम	
6. लालाराम	
7. भोहर सिंह	
8. धीरू राम	
9. प्रताप सिंह	
10. अदर सिंह	
11. सीताराम	
12. जीत सिंह	



हिमाचल प्रदेश HIMACHAL PRADESH

C 142425

प्रमाणित किया जाता है की ग्राम पंचायत धारवा में NH 707 का कार्य शुरु हुवा है जो की D.C.C.PVT.LTD द्वारा किया जा रहा है। इस कम्पनी को मलवा गिराने के लिए डम्पिंग करने के लिए ग्राम वासियों ने (अवास धाटा) नजदीक जामली के पास जगह देने का निर्णय लिया है। यदि कल लिए कोई व्यक्ति एस जगह देने के लिए एतराज करेगा तो इसके लिए हम ग्राम वासी स्वम् जिम्मेवार होंगे। कम्पनी द्वारा इसके बदले धारवा मन्दिर के लिए 251000/- (दो लाख एकावन हजार) धन राशी दिए गये है।

- | नाम | हस्ताक्षर |
|-------------------|----------------|
| 1. सन्तराज | |
| 2. नेतर सिंह | नेतर सिंह |
| 3. राजेन्द्र सिंह | राजेन्द्र सिंह |
| 4. मफिल | |
| 5. बलवीर सिंह | बलवीर सिंह |
| 6. चक्रेल सिंह | चक्रेल सिंह |
| 7. अजित | अजित |
| 8. राम सिंह | राम सिंह |
| 9. रामजी | रामजी |
| 10. गंगा राव | गंगा राव |

हस्ताक्षर

नेतर सिंह

राजेन्द्र सिंह

बलवीर सिंह

चक्रेल सिंह

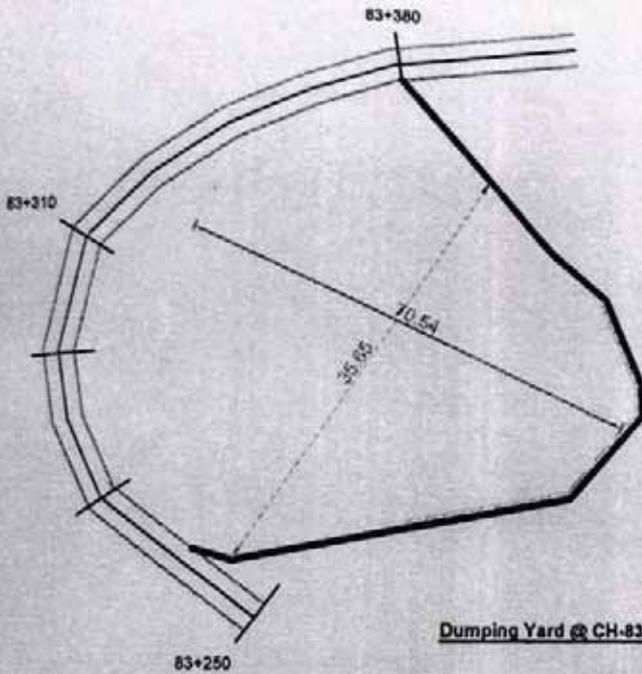
अजित

राम सिंह

रामजी

Gangaraj

Construction of Rehabilitation & Upgradation to Intermediate Lane Configuration of Shri Kyasi - Gumma Section (km 75.000 to km.94.800) of NH-707 in the state of Himachal Pradesh, under Green National Highway Corridor Project (GNHCP) with the loan assistance of World Bank



Gabion wall
Avg Area - 3199 Sqm
Avg Height - 70 M

Dumping Yard @ CH-83+250 to 83+380





Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsh707@gmail.com

CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-IV/2020-21/210 (A)

Date: 10.07.2021

To,

The Project Manager
M/s PRL-DCC (JV) Pvt. Ltd. (PKG-IV)
Meenus, Himachal Pradesh.

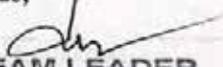
Sub.: "Rehabilitation/Upgradation to intermediate lane configuration of Shri Kyari - Gumma Section (km 75.000 to km 94.900) of NH-707 (Package IV) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode."
Reg. Approval of Dumping Sites.

Ref. PRL-DCC(JV)/HP/066 Dated 06.07.2021

Dear Sir,

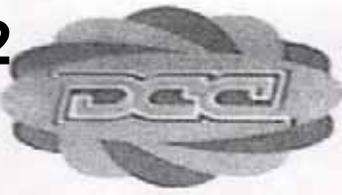
With reference to above cited subject vide which you have submitted the dumping site location at chainage **84+420** for approval. The same has been reviewed by authority engineer and found in order. Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Regards,


TEAM LEADER
L.N.M. Infra Projects
Authorized Signatory
Paonta Sahib
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Director**, MoRTH-PIU, Paonta Sahib.
2. **The C.M.D.**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
4. **The Resident Engineer-2**, Shillai-M/s L.N. Malviya Infra Projects Pvt. Ltd.



Ref. No: PRL-DCC (JV) HP/-066

Date: - 06.07.2021

To,

The Team Leader
LN Malviya Infra Project Pvt. Ltd.
H. No. 122/2, B Block,
Adarsh Colony, Ward
No. 3, Badripur Poanta
Sahib, Sirmour,
Himachal Pradesh -
173025

Subject: Rehabilitation & Upgradation to Intermediate Lane Configuration of Shri Kyari - Gumma Section (Km. 75.000 to Km. 94.900) of NH - 707 in the state of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with loan assistance of World Bank on EPC Mode. - **Development of degraded forest area in Jamli Village.**

Dear Sir,

We would like to inform you that we have been awarded the contract for development of NH-707 from Shri Kyari - Gumma.

As a part of our company CSR initiatives, we want to develop a degraded forest land in Jamli Village. A request for development the same degraded forest area has also been received from local panchayat.

Please grant us permission to develop this land so that we can complete the activity before monsoon period.

Thanking you and assuring you for best services at all times.

Thanking You
Yours Sincerely

PRL-DCC (JV)

Pantap Singh
Authorized Signatory

Authorized Signatory
PRL-DCC(JV)

Cc: The Resident Engineer, M/s LN Malviya Infra Project Pvt. Ltd.
The Project Director, PIU Paonta Sahib, MoRTH.

Resistered office :Plot no.DSB-17,Sector panchayat pocket bhiwani-127021 (Haryana)

Corporate office :A-119,Block,Shushant Lok,Phase-I,Gurugram-122002 (Haryana)

Ph.No.01664-250848,Email ID : dwt.const@gmail.com

Dated Sri Renuka ji the 08/7/2021

To: PRL-DCC (JV) M/s Dhatarwal Construction
Company Pvt. Ltd. Corporate office : A-119, A Block,
Sushant Lok, Phase -1, Gurugram-122002 (Haryana)

Subject: Voluntary site -stabilization work at cutting or slide prone sites in Jamli
village Forest Division Regarding.

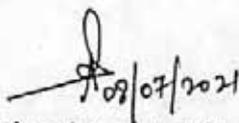
Sir, Please refer to your office letter No. PRL-DCC (JV)HP/-066 dated 06.07. 2021
on the subject cited above.

In this regard, intimated that as reported through joint inspection of Range
Forest officer, Shillai as well as representative of your company following sites has been
selected, which has given as under:-

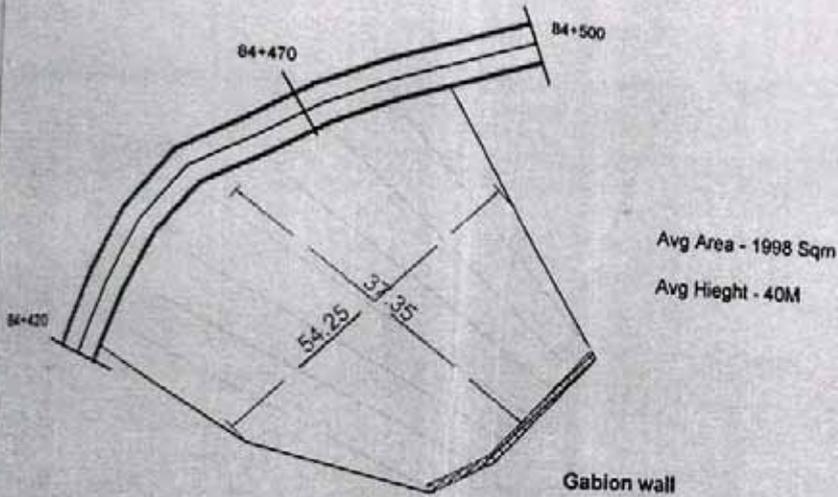
Sr. No	Name of block/ Beat	Name of Forest	(GPS) Coordinates	Proposed treatment of the site .
1.	Rohnat/ Jhakando Beat	RF Jhakando C-3	N-30°44'45.77" E-77°41'52"	1. Protection work for slope stabilisation towards uphill side as well as down side. 2. Gabin Walls of leanth approx. 60 mtr. 3. Filling of area with soil.

It is also informed that the following condition must be kept in view while taking up above work.

- Above will be done voluntarily by you for the purpose of forest conservation.
- No. Ownership of possession of your company and other agency will be considered during and after completion of work.
- The site and work will be subject to jurisdiction of this Forest Division as well as Indian Forest Act as well as Forest Conservation Act.
- Any violation of conditions will be viewed seriously and action will be taken as per rules against the defaulter.


08/07/2021
Divisional Forest Officer,
Renuka Ji Forest Division,

Construction of Rehabilitation & Upgradation to Intermediate Lane Configuration of Shri Kyasi - Gumma Section (km.75.000 to km.94.900) of NH-707 in the state of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with the loan assistance of World Bank.



Dumping Yard @ CH-84+420 to 84+500



No. SRM-DEV-(NGT ORDER APP. NO. 127/2024-201)
OFFICE OF THE DEPUTY COMMISSIONER
DISTRICT SIRMAUR AT NAHAN (HP)

Dated the Nahan 15 March 2024

To

Project Director,
MORTH, Paonta Sahib, District Sirmaur

Subject:-

Compliance of order dated 06-02-2024 passed by the Hon'ble NGT in OA No. 127/2024 titled Nathu Ram V/s Ministry of Road Transport and Highways & Ors. Pending before the Hon'ble NGT, New Delhi.

Sir

I would like to bring your kind attention towards the Joint Inspection had been conducted on dated 12-03-2024 for considering the grievance raised in OA No. 127/2024 by the applicant.

During the course of inspection, applicant raised various grievances at various section in NH 707, details of which is enclosed herewith, therefore you are requested to send your details comments on the objection made by the applicant during the inspection to this office within 03 days, so that joint inspection report could be sent to the Hon'ble NGT within stipulated time.

Yours Faithfully


Additional District Magistrate
District Sirmaur at Nahan.

Sr.NO.	Place	782 Grievances raised by applicant
1	Sirmauri Tal	A Bridge should be constructed instead of Slab Culvert at Sirmauri khadd
2	Kachi Dhang	Unauthorised Muck Debris Sites at Kachi Dhang
3	Near Giri Pool	Dumping and illegal cutting over the road without FCA clearance Near Giri pool Sataun
4	GSS Sataun School	Unauthorised Dumping at GSS Sataun and throughing muck debris in private land from the road
5	Mozi Chillon	unauthorised Dumping
6	Chillon	unauthorised Muck Debris Sites
7	Chillon-2	unauthorised Dumping and crusher zone
8	Chillon-3	Dumping has been created between the Khadd at chillon for proposed Mining Check Post and there is no way to drain the rainy water and many trees has been demolished due to dumping.
9	Hewana	Unauthorised Dumping
10	Baskudi near Hewna	Throughing muck on Kakwari khadd and demolition of natural sources due to which daily life of local dwellers is being adversely affected.
11	Hewana Kali Madir	Throughing muck on Kakwari khadd and demolition of natural sources due to which daily life of local dwellers is being adversely affected.



12	Hewana village	Due to Construction/Dumping work of NH Village Bidpa and Morar is in danger and agriculture is being adversely affected
13	Ahead Hewana village	Throughing muck on SukhnaI khad and demolition of Natural sources
14	Hewana Khala	Throughing muck on Hewana Khadd due to which daily life of local dwellers is being adversely affected.
15	Kali Dhang	unauthorised Dumping
16	Khajiyar	Dumping in private land and Pollution of Coal Plant
17	Kamrau	Compensation is to be paid for Private land holder by the Construction authority and C/O retaining wall to protect the field of farmers at Kamrau
18	Chiyali Khala	Due to Throwing muck in Chiyali Khadd field of farmers get destroyed and Natural sources has been demolished
19	Balduwa	unauthorised dumping
20	Tilordhar	C/O of Retaining wall with road and renovation of old path which was destroyed due to construction work of NH
21	Naali Gaad	Throwing muck on Private Land and illegal cutting of Trees.
22	Kaffota	C/o Rain Shelter and community toilet at Kaffota Bus Stand.

No. SRM-DEV-(NGT ORDER APP. NO. 127/2024-2344
OFFICE OF THE DEPUTY COMMISSIONER
DISTRICT SIRMAUR AT NAHAN (HP)

Dated the Nahan 26 March 2024

To

Project Director,
MORTH, Paonta Sahib, District Sirmaur

Subject:-

Compliance of order dated 06-02-2024 passed by the Hon'ble NGT in OA No. 127/2024 titled Nathu Ram V/s Ministry of Road Transport and Highways & Ors. Pending before the Hon'ble NGT, New Delhi.

Sir

I would like to bring your kind attention towards the Joint Inspection had been conducted on dated 21-03-2024 for considering the grievance raised in OA No. 127/2024 by the applicant.

During the course of inspection, applicant raised various grievances at various section in NH 707, details of which is enclosed herewith, therefore you are requested to send your details comments on the objection made by the applicant during the inspection to this office within 03 days, so that joint inspection report could be sent to the Hon'ble NGT within stipulated time.

Yours Faithfully

Additional District Magistrate
District Sirmaur at Nahan.

o/c

18	Chiyali Khala	Due to Throwing muck in Chiyali Khadd field of farmers get destroyed and Natural sources has been demolished
19	Balduwa	unauthorised dumping
20	Tilordhar	C/O of Retaining wall with road and renovation of old path which was destroyed due to construction work of NH
21	Naali Gaad	Throwing muck on Private Land and illegal cutting of Trees.
22	Kaffota	C/o Rain Shelter and community toilet at Kaffota Bus Stand.
31/03/24 23 ✓	Kali Khan	Throwing muck randomly in slope of the hill, due to which debris has been accumulated in the lower parts of the mountains and there is a possibility of tragedy in the rainy season for resident of the villager living in lower part of the hill.
24	Jaind Dhar Curve	Throwing muck randomly in the slope of the hill due to which debris has been accumulated in the lower parts of the mountains and the life of people living in the lower part of hill is in danger.
25	Near Shilla	There is no retaining wall has been constructed by the construction authority with the road due to which Private Land of Sh. Ranjit S/o Sh. Khatri Ram village Shilla has slide downward with the trees and muck accumulated in front of house of Sh. Ranjit Singh and there is need to built a slab culvert for drainage of rainy water.
26	Shilla	The Construction work of National Highway has been done just below the Shilla Village and passes throught the fertile land of the village and the contractor of construction authority used poor quality of material in breast wall and Danga, so foundation of the village Shilla has became weak and cultivative land of many farmers along with trees has slide downward and Patwar Khana/Ayurvedic Dispensory, GPS, Shilla and house of Sh. Om parkash S/o Jagat Singh, Shupa Ram S/o Pritam Singh, Kapil s/o Khatri Ram is in dangers and crack has been ouccured in whole village and many water sources has been buried under muck and there is a possibility of huge land slide in the rainy season and construction authority have no additional action plan to protect the village.
27	Zero Point	Muck has been throwing randomly by the construction authority below the road and muck has been accumulated in the cultivative land of Sh. Ranjit Singh S/o Khatri Ram, Dalip Singh S/o Shupa Ram Resident of Village Shilla, due to which no agriculture activity is being done by the farmer in their field and the water sources and many trees near cultivative land has been buried under the muck debris and no compensastion is being paid to the land owner by the construction authority.

28	Shimal Dhar RD 43440	Unauthorised Dumping at Shimaldhar due to which natural resources and trees has been demolished.
29	Barana near Shimaldhar	There is no Breast wall has been constructed by the construction authority alongwith the road due to which cultivative land of farmer has slide downward with the trees.
30	Sukhera near Borar	Due to construction of NH upper part of road has slide downward alongwith the trees and muck accumulated below the road due to which daily life of local dwellers is being adversely affected.
31	Borar Khala	Unauthorised dumping site has been created between the khad and muck has been flowing with running water and old crematorium has been demolished due to muck
32	Malan near charew	Muck debris throwing in the hill slope due to which cultivative land and many trees has been demolished.
33	Chadeu	Unauthorised dumping site has been created between the khadd and muck debris blocked the slab culvert, so there is no way to drain the rainy water and muck debris overflow the crate wire and flowing towards the cultivative land of village charew and whole village is in danger.
34	Ranibaag	Due to construction work of NH GMS Ranibaag is collapsing and dumping site has been created between Khadd and muck debris flowing towards the cultivative land of village Ranibaag.
35	Chikhaad Bridge.	Permanent Natural source of ground water has been blocked by the contractor beside the road which caused the water shortage to the local dwellers and Muck debris throwing randomly in the khadd due to which many trees and kuhal has been demolished
36	Near Timbi RD 51+500	Throwing muck debris from the road in the slope of hill and muck debris accumulated in the Neda Khadd and flowing with the water, due to which daily life of local dwellers is being adversely affected.
37	Zero Point of Millah Road	Throwing muck debris randomly from the road in the slope of hill and muck debris accumulated in the Neda Khadd and flowing with the water, due to which daily life of local dwellers is being adversely affected.
38	Ashyari Pool RD 52+800	Unauthorised dumping
39	Gangtoli	There is no proper breast wall has been constructed by the construction authority with the road due to which cultivative field of Sh. Deepa Ram S/o Sh. Patti Ram resident of village Gangtoli has slide downward alongwith with the trees.

40	Near Gangtoli School	A Crate wire had been constructed by the construction authority beside the road but after some time crate wire falls down and stones of wall fall in the field of Sh. Siya Ram S/o of Sh. Sukh Ram and Kashu Ram s/o sh. Mehar Singh village Gangtoli and many trees get demolished. Besides this Cracks has been occurred in the House of Sh. Uday Ram S/o Sh. Shobha Ram near the proposed site due to land slide.
41	Gangtoli-3 RD 55300	Muck debris throwing randomly in the hill slope due to which Kuhal has been demolished below the road and due to construction of Breast wall with the road there is no provision of way for the grazing animals to reach their pasture above the road. Due to this life of local dwellers is being adversely affected.
42	Gangtoli Gaad	Due to construction work of NH house of Sh. Dalip Singh S/o Mehar Singh village Pab GP Pab Manal has fallen and Old Kuhal has been demolished due to unauthorised dumping in the Khadd.
43	Lohrahn Bass	Throwing muck debris randomly from the road in the slope of hill due to which muck debris accumulated above the Lohrahan Bass and flowing towards the cultivative land of Lohrahan Bass and damaged many trees and natural sources of villagers.
44	Near Tikker RD 59/200 and 59/60	Throwing muck debris randomly from the road in the slope of hill due to which muck debris accumulated in the private land of Sh. Chanan Singh S/o Sh. Ruldu Ram and Siya Ram S/o Sh. Ruldu Ram village Naya therefore many trees has been damaged at the private land and no compensation is paid to the land owner at the proposed site.
45	Naya Khadd RD 60+150	Throwing muck debris randomly from the road in the slope of hill and many trees and natural sources buried under the debris
46	RD 61 + 880	Throwing muck debris randomly from the road in the slope of hill and many trees and natural sources buried under the debris
47	near Bandli	Due to Construction work of NH cow shelter of Sh. Suresh Kumar S/o Sh. Inder Singh village Bandli slide downward and get demolished and no compensation is being paid to the owner. Besides this throwing muck debris randomly from the road in the slope of hill and many trees and natural sources buried under the debris
48	Bandli village	Throwing muck debris randomly from the road in the slope of hill and there is no any action plan made by the construction authority to prevent the muck debris flow and debris flowing slowly towards the village Bandli and many trees , natural sources buried under the debris.

49	Bhatnol	Due to construction work of NH many trees of Cedar has been slide downward and get demolished
50	Neil Khadd RD 73+350	Muck Debris throwing randomly between the Khadd.
51	Kiari	Throwing muck debris radomly from the road in the slope of hill due to which natural sources of water buried under the debris.
52	Kiari Khadd RD 75	Throwing muck debris radomly from the road between the khad due to which natural sources of water buried under the debris and debris flowing with the rainy water.
53	RD 75+100	Throwing muck debris radomly from the road between the khad due to which natural sources of water buried under the debris and debris flowing with the rainy water.
54	Drabil Way site Amenties	Muck Accumulated between slab culvert, so there is no way to drain the rainy water
55	Rewund Khadd	Supply of water from NH to H/o Anil Kumar S/o Nain Singh, Inder Singh S/o Amar Singh Blocked due to dumping.



Comments on Objections made by Applicant during visit dated 12.03.2024

Sr. No	1
Chainage	14+130
Place	Sirmauri Tal
Comment	This area was highly affected by the flash floods during the monsoon season of 2023. Because of this high-intensity rainfall, cloud bursts and flash floods occurred. Soil and boulders including mud and debris eroded and transported from the catchment area to the valley side. Due to this the topsoil of the hillside near NH-707 was completely washed out and rock mass was exposed.
 <p>Latitude: 30.538431 Longitude: 77.65363 Elevation: 741.48 m Accuracy: 3.8 m Time: 08-11-2023 11:40 Note: 14.160 top Powered by NoteCam</p>	
 <p>Latitude: 30.545342 Longitude: 77.645686 Elevation: 601.65 m Accuracy: 6.2 m Time: 08-11-2023 10:55 Note: 14.160 Powered by NoteCam</p>	

All boulders and muck have been removed and further, protection work like breast wall and coco fiber has been already provided to prevent cut slopes on steep hillside embankments from rolling down the hill as a result of bad weather conditions, such as sliding and land erosion. A box culvert has been provided at this location.



Sr. No	2
Chainage	15+350
Place	Kachi Dhang
Comment	As per the findings at the site, the gravity deformation zones are situated along the entire section from chainage km 15+000 to km 17.250. The location at km 15+350 is active, due to the Main Boundary Thrust (MBT) crossing near to this location. the bedrock has been turned into poor to exceptionally poor rock mass. Here ROW is limited up to 18m but slide occurs from far beyond ROW. The landslide occurred due to seepage and gravitational forces resulting in the road being completely washed out during the rainy season. However, efforts have been made to keep the road motorable after the sliding occurred. No dumping has been done at this location.



Sr. No	3
Chainage	16+400
Place	Near Giri Pool
Comment	<p>As per the findings at the site, the gravity deformations zone is situated along the entire section from chainage km 15+000 to km 17.250. The location at km 16+400 is active, due to the Main Boundary Thrust (MBT) crossing near to this location. the bedrock has been turned into poor to exceptionally poor rock mass. The landslide was occurred due to seepage and gravitational forces resulting, in the road being completely washed out during the rainy season. However, efforts have been made to keep the road motorable after the sliding occurred.</p> <p>This is not dumping zone. The required forest clearance has been obtained before starting the work. Retaining structure has been provided to retain the hillside. Benching and constructing a shotcrete crib wall with plantation work is in progress to control the erosion of the hill face.</p>





Sr. No	4
Chainage	20+200
Place	GSS Sataun School
Comment	No unauthorized dumping has been done in this location. Dumping is done with the permission of the gram panchayat and local administration. Gabion wall protection work is being provided along with a coco fiber erosion control blanket and plantation.



क्रमांक-30M0J0(ना0)-कफोटा/परा0डी0/आपटा02022 - 67
 कार्यालय उप मण्डलधिकारी (ना0), कफोटा, जिला सिरमौर, (हि0प0)
 दिनांक, कफोटा, 22 जनवरी, 2023

20+20
 CH-19+450
 Sakam School

कार्यालय आदेश

पूकि, उपायुक्त महोदय जिला सिरमौर स्थित नाहन में कार्यालय पर क्रमांक नं० 2491 दिनांक 23-12-2022 के सटमें में भूमि खसरा नम्बर 293 तादादी 17-14 बीघा स्थित गौजा सतान, तहसील कसर, जिला सिरमौर को पार्क पार्किंग हेतु विकसीत करने हेतु उपोद्देश्यकारी को अधिभूत किया गया है। पूकि, प्रस्तावित भूमि को विकसीत करने हेतु मौका की रिपोर्ट अनुशासक तहसील कार्यालय कसर के कार्यालय पर क्रमांक तह0कसर3/कफ0का0/डी-07/2022-1532 के अन्तर्गत पहले ही प्राप्त हो चुकी है तथा प्रस्तावित भूमि पर किसी भी प्रकार के श्रमाली एवं फलदार पेड़ मौजूद नहीं है। इसके अतिरिक्त ग्राम पंचायत सतान द्वारा भी प्रस्ताव संख्या 08/2022 के अन्तर्गत प्रस्तावित भूमि को विकसीत करने हेतु अपनी सहमति पत्र की है।

अतः उपायुक्त महोदय, जिला सिरमौर स्थित नाहन द्वारा जारी निर्देशों की अनुपालना एवं क्षेत्रीय कमेजारीयां द्वारा प्रस्तुत मौका की वस्तुस्थिती एवं अनुशासक रिपोर्ट को मध्यमजर गौजा सतान, तहसील कसर के खाता खतौनी नम्बर 331 मिन /436 मिन खसरा नम्बर 293, रकबा तादादी 17-14 बीघा (गैपमु0बुर्दा) सरकार हिमाचल प्रदेश कब्जा राज्य विभाग को पार्क / पार्किंग हेतु विकसीत करने हेतु पर सहमति प्रदान करता है।

संलग्न (उपरोक्त)

सहायक उपमंडलधिकारी (मि0)
 कफोटा/मण्डलधिकारी (ना0) प्र.

कफोटा, जिला सिरमौर, (हि0प0)
 जनवरी, 2023

पृष्ठोंकन क्रमांक- यद्योपरि,
 प्रतिलिपि-

दिनांक,

कफोटा,

1. उपायुक्त महोदय, जिला सिरमौर स्थित नाहन को उनके उपरोक्त वर्णित पत्र की अनुपालना में सूचनाएं प्रेषित है।
2. मण्डलीय वन अधिकारी, रेणुकाजी, जिला सिरमौर, हिमाचल प्रदेश को बरायें सूचनाएं प्रेषित है।
3. तहसीलदार कसर, जिला सिरमौर को बरायें सूचनाएं एवं आगामी आवश्यक कार्रवाई हेतु प्रेषित है।
4. पटवारी हल्का सतान को प्रेषित निर्देश दिये जाते हैं कि वह अपनी देखरेख में उक्त कार्य को प्रायोजन करवाना सुनिश्चित करें।
5. प्रधान ग्राम पंचायत सतान को नकल प्रस्ताव क्रमांक 08/2022 के सटमें में सूचनाएं प्रेषित है।
6. परियोजना प्रबन्धक ABC Infrastructure Pvt. Ltd. Package 1 पावटा साहिब को प्रेषित कर निर्देश दिये जाते हैं कि आप प्रस्तावित भूमि में सुव्यवस्थित तरीके से योजना तैयार कर सभी सुरक्षा उपाय को मध्यमजर उक्त भूमि को विकसीत करें।

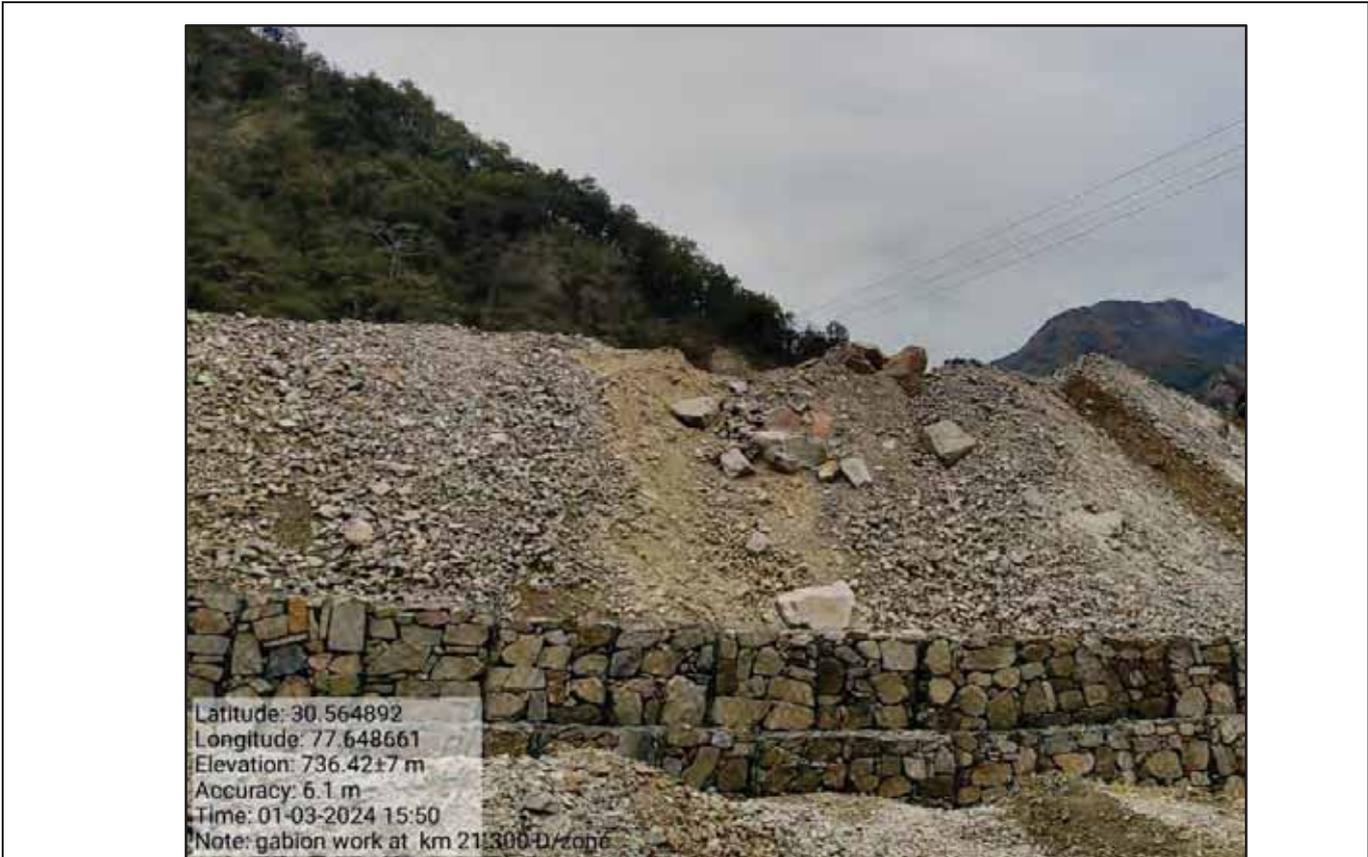
सहायक उपमंडलधिकारी (मि0)
 कफोटा/मण्डलधिकारी (सिरमौर) प्र.

Sr. No	5
Chainage	20+700
Place	Mozi Chillo
Comment	This is not a dumping zone. The slide has occurred during the flash floods. The slid material has been removed. To control the further slide, the hill slope has been protected with erosion control measures like benching, breast wall, and interlink chain mesh. The plantation work is in progress in this location.



Sr. No	6
Chainage	21+300
Place	Chillon
Comment	The muck disposal at this location is being done with the permission of the concerned department. Further, this muck disposal site has already been provided with benching on top, and gabion wall protection work. The work for the jute erosion control blanket along with the plantation is in progress at this location.





No/FCA Nh/707/Vol./ 1550 /

H.P. Forest Department

CH - 21+200 - 23+050

Dated Sri Renuka ji the 22-07-2021

To: The Project Manager,
ABCI Infrastructures Pvt. Ltd.
Nh 707 Paonta Sahib, District Sirmour HP.

Subject: Voluntary site -stabilization work at cutting or slide prone sites in Sataun village Forest Division Regarding.

Sir, Please refer to your office letter No. PSH/ABCI/NH707/GL/2021-2022/110 dated 28.06.2021 on the subject cited above.

2. In this regard, intimated that as reported through joint inspection of Range Forest officer, Shillai as well as as representative of your company following sites has been selected, which has given as under:-

Sr. No.	Name of block/Beat	Name of Forest	(GPS) Coordinates	Proposed treatment of the site .
1.	Sataun/ Sataun	RF Sataun, C-3	N-30°33'54" E-77°38'55"	1. Protection work for slope stabilisation towards uphill side as well as down side 2. Gabin Walls of leanth approx. 60 mtr. 3. Felling of area with soil.
2	Sataun/ Sataun	RF Sataun C-4	N-30°34'25" E-77°39'11"	1. Protection work for slope stabilisation towards uphill side as well as down side 2. Gabin Walls of leanth approx. 40 mtr. 3. Felling of area with soil.

It is also informed that the following condition must be kept in view while taking up above work.

- Above will be done voluntarily by you for the purpose of forest conservation.
- No. Ownership of possession of your company and other agency will be considered during and after complication of work.
- The site and work will be subject to jurisdiction of this Forest Division as well as Indian Forest Act as well as Forest Conservation Act.
- ABCI Infrastructures Pvt. Ltd. will not deviate from the drawing and dimensions given in the proposal. Violation of conditions will be viewed seriously and action will be taken as per norms/rules.

Divisional Forest Officer,
Renuka Ji Forest Division,

Sr. No	7
Chainage	22+250
Place	Chillon-2
Comment	This is not a dumping zone. The Crusher was installed at this location with the permission of the concerned department.





H.P.STATE POLLUTION CONTROL BOARD
 HIM PARIVESH, PHASE-III, NEW SHIMLA-171009

HPSPCB No : _____ **Date: 04/05/2023**
Industry Registration ID: HP10936335 **Application No : 8954560**

To,
 ABCI Infrastructures Pvt Ltd.
 Kh. No.282-83, Near Dental College, Kunja Matraliyon, Paonta Sahib, Distt. Sirmour HP
 Paonta Sahib
 Sirmour
 173025

Subject: Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981.

With reference to your application for obtaining Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981, you are hereby, authorized to operate an industrial unit subject to the Terms and Conditions as mentioned in this Consent letter.

1.Particulars of Consent to Operate under the Water Act, 1974 and Air Act, 1981 granted to the industry

Consent No.	CTO:BOTH/RENEW/RO/2023/8954560
Consent valid from:	01/04/2023
Consent valid upto:	31/03/2024
Certificate Type :	RENEW
Previous CTE/CTO No. & Validity :	

2. Particulars of the Industry

Name & Designation of the Applicant	ABCI Infrastructures Pvt Ltd., (Project Manager Rohit Verma)
Address of Industrial premises	ABCI Infrastructures Pvt Ltd., Kh. No.282-83, Near Dental College, Kunja Matraliyon, Paonta Sahib, Distt. Sirmour HP, Paonta Sahib,Sirmour-173025
Capital Investment of the Industry	336.86 lakhs
Category of Industry	Ornige
Type of Industry	2064-Stone crushers
Scale of the Industry	Small
Office District	Sirmour
Capacity	Crushed Saml Stone- 60000 M.T./Year on NH 707, within RD.No 22+50 to RD.No 22 + 250 Manca/mohai -Chilon, Tehsil Kamraoo, Distt. Sirmour, (H.P.) and Ready Mix Concrete (RMC) - 14400 Cubic Meter/Year in Village Rajhan, NH 707, Paonta Sahib.

Raw Materials (Name with quantity per day)

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Page 1 of 7

Raw Materials	Quantity	Unit
Sand Stone Bajri for Crusher	60000	MT./Year
Cement for RMC	480	MT./Month
Agregate	1200	MT./Month
Sand for RMC	900	MT./Month
Admixture	60	K.L./Month

Products (Name with quantity per day)

Name of Products	Unit	Quantity	Intermediate Product	Principal Use
Ready Mix Concrete (RMC)	Cubic Meter/Year	14400	Nil	For Road Construction
Crushed Sand Stone	M.T./Year	60000	Nil	For Road Construction

Details of the Effluent Treatment Plant

Type of Effluent	Capacity	Quantity
Septic Tank	10 KLD	1 KLD

Mode of Disposal

Description	Quantity(in KLD)	Method of Treatment	Method of Disposal
Domestic	1	Soak Pit/Septic Tank	Soak Pit/Septic Tank

Quantity of fuel required (in TPD) and capacity of boilers/ Furnace/Thermo heater etc.

Type	No.of Boiler/Heater /Evaporator/Incinerator/DG Set/Other	Capacity	Type of Boiler/Heaters/Evaporators/Incinerator/DG Sets/Others	Type of Fuel	Fuel consumption rate in MT/hour or KL/hour or M3 /hour
DG Sets	1	125 KVA	Covered DG	Diesel	14 LTR/HR
Others	Mobile Stone Crusher	710 L	Diesel Operated mobile crusher	HSD	45 LPH

Type of Air Pollution Control Devices installed

Equipment Type	Equipment Name	Date/proposed date of installation	Efficiency(%reduction)	Final concentration of pollution being emitted
Covered Plant and Machinery	Others	Wed Jan 25 00:04:00 IST 2023	85 %	Fugative Emission PM10< 80.5 g/m3
ACOUSTIC ENCLOSER, MUFFLER, EXHAUST FAN	DG Sets	Sun Jan 29 00:03:00 IST 2023	95 %	PM<0.12g/KW-hr

TERMS AND CONDITIONS

A. SPECIFIC CONDITIONS

1. This 'Renewal of Consent to Operate' is only for the purpose and under the provision of Water Act, 1974 and Air Act, 1981 as the case may be, and will not construed as substitute for mandatory clearances required for the project under any other law/regulation/direction/order and the applicant shall obtain any such mandatory clearance before taking any steps to establish industry/ industrial plant, operation or process or any treatment and disposal system or an extension or addition thereto.
2. Nothing in this Consent shall be deemed to neither preclude the institution of any legal action nor relieve the applicant from any responsibilities, liabilities or penalties to which the applicant is or may be subjected to under this or any other Act.
3. The unit shall apply for further renewal/extension in the validity of the Consent, before the expiry of this 'Renewal of Consent to Operate'.
4.
 - i) The unit shall ensure compliance of Waste Management Rules i.e. Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016/ Plastic Waste Management Rules, 2016/ E-Waste (Management) Rules, 2016/Construction & Demolition Waste Management Rules, 2016 and Manufacture, Storage & Import of Hazardous Chemical Rules, 1989 and provisions made thereunder, as amended from time to time, without any adverse effect on the environment, in any manner (As Applicable).
 - ii) The unit shall made provisions for the compliance Solid Waste Management Rules, 2016 and provisions made thereunder and unit shall also not practice burning activity of solid waste/waste generated from fuel within/outside premises, to avoid public nuisance.
5. This 'Renewal of Consent to Operate' is for:-
 - i) The emissions from all sources conforming to the norms as prescribed in Schedule-I of Environment (Protection) Rules, 1986 as amended from time to time.
 - ii) Noise and Ambient Air Quality shall be maintained within Ambient Air Quality Standards for noise as specified in Schedule-III of Environment (Protection) Rules, 1986 and Noise Pollution (Regulation and Control) Rules, 2000, as amended from time to time.
 - iii) The effluent (Domestic/Industrial) shall conform to the limits as prescribed in Schedule-I or Schedule-VI or Industry specific standards of Environment (Protection) Rules, 1986 as amended from time to time.
 - iv) Sewage and sullage generated from the unit to be disposed-off in a properly designed septic tank system/Sewage Treatment Plant/ Public Sewer System (as applicable).
6. The unit shall ensure regular operation and maintenance of Pollution Control Devices to achieve the norms as prescribed in Environment (Protection) Act, 1986 and the achievement of the adequacy and efficiency of the effluent treatment plant/pollution control devices/recirculation system installed shall be the entire responsibility of the unit.
7. The unit shall ensure regular operation and maintenance of separate energy meter/flow meter for running pollution control devices and shall also maintain record with respect to operation of air pollution control device/effluent treatment plant, so as to satisfy the Board regarding the regular operation of air pollution control device/effluent treatment plant and shall maintain log book for the monthly reading / record.
8. **CONDITIONS UNDER WATER (PREVENTION & CONTROL OF POLLUTION) ACT, 1974.**
 - a) The unit shall maintain the record regarding the daily water consumption as per flow meter installed.
 - b) The unit shall ensure that terminal manhole(s) at the end of each collection system and a manhole upstream of final outlet (s) out of the premises of the industry for measurement of flow and for taking samples.

Sr. No	8
Chainage	22+450
Place	Chillon-3
Comment	Pertains to the mining department.

Sr. No	9
Chainage	23+100
Place	Hewana
Comment	The muck disposed at this location is being done with permission of the concerned department. Further, Benching, coco fiber erosion blanket, plantation and gabion works have been provided to control the erosion.



No/FCA Nh/707/Vol./ 1550 /
H.P. Forest Department

CH - 21+200 - 23+050

Dated Sri Renuka ji the 22-07-2021

To: The Project Manager,
ABCI Infrastructures Pvt. Ltd.
Nh 707 Paonta Sahib, District Sirmour HP.

Subject: Voluntary site -stabilization work at cutting or slide prone sites in Sataun village Forest Division Regarding.

Sir, Please refer to your office letter No. PSH/ABCI/NH707/GL/2021-2022/110 dated 28.06.2021 on the subject cited above.

2. In this regard, intimated that as reported through joint inspection of Range Forest officer, Shillai as well as as representative of your company following sites has been selected, which has given as under:-

Sr. No.	Name of block/Beat	Name of Forest	(GPS) Coordinates	Proposed treatment of the site .
1.	Sataun/ Sataun	RF Sataun, C-3	N-30°33'54" E-77°38'55"	1. Protection work for slope stabilisation towards uphill side as well as down side 2. Gabin Walls of leanth approx. 60 mtr. 3. Felling of area with soil.
2	Sataun/ Sataun	RF Sataun C-4	N-30°34'25" E-77°39'11"	1. Protection work for slope stabilisation towards uphill side as well as down side 2. Gabin Walls of leanth approx. 40 mtr. 3. Felling of area with soil.

It is also informed that the following condition must be kept in view while taking up above work.

- Above will be done voluntarily by you for the purpose of forest conservation.
- No. Ownership of possession of your company and other agency will be considered during and after complication of work.
- The site and work will be subject to jurisdiction of this Forest Division as well as Indian Forest Act as well as Forest Conservation Act.
- ABCI Infrastructures Pvt. Ltd. will not deviate from the drawing and dimensions given in the proposal. Violation of conditions will be viewed seriously and action will be taken as per norms/rules.

Divisional Forest Officer,
Renuka Ji Forest Division,

Sr. No	10
Chainage	23+600
Place	Baskudi near Hewna
Comment	It is not a dumping zone. Rock debris slid during the rainy season and transported to the valley side during the rainy season. Further, interlink chain mesh has been envisaged at this location which is being provided.



Sr. No	11
Chainage	24+100
Place	Hewna Kali Mandir
Comment	It is not a dumping zone. Rock debris slid during the rainy season and transported to the valley side during the flood. Further, interlink chain mesh has been envisaged at this location which is being provided.



Sr.No	12
Chainage	24+900
Place	Hewana village
Comment	No dumping has been done in this location. All precautions are taken during construction like sprinkling of water to suppress the dust, hill cutting material is being dumped at the nearest dumping site. The hillside is protected with breast wall and gabion wall. Hydro seeding and interlink chain meshwork are in progress to control the erosion in this location.



809

Sr.No	13
Chainage	25+300
Place	Ahead Hewana village
Comment	No dumping has been done in sukhnal khad. But we have provided gabion protection wall.

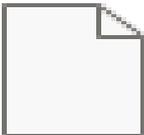


Sr.No	14
Chainage	26+250
Place	Hewana Khala
Comment	The above-said location is not part of any of the dumping site or used for muck disposal. In this regard we would like to apprise you that damage occurred several time during the monsoon period at this location and the traffic movement was also stopped which was communicated accordingly; however we have provided the protection measure to avoid the spreading of muck.



Sr.No	15
Chainage	27+300
Place	Kali Dhang
Comment	This is not dumping zone and no dumping has been done in this location. This is a landslide area that occurred on 30 th July 2021. This area contains discontinuities along the road and dipping into the valley side. A slip surface has been formed in the crown portion of the slide with a scarp due to the movement of the mass. Cavities have been formed at the toe of the valley due to the mining of limestone. Therefore, during rains overburden mass in the crown portion slid. The video during the slide is attached.





Landslide
video_27+350.mp4

Sr.No	16
Chainage	30+300
Place	Khajiyar
Comment	There is no coal plant at this location. This is authorized dumping with permission of the concerned department. The Dumping site was closed prior and suitable protection works i.e. Gabion Structure have been provided to retain the filled material.



Sr.No	17
Chainage	32+900
Place	Kamrau
Comment	This matter does not pertain to O. A. 127/2024.
Sr.No	18
Chainage	33+300
Place	Chiyali Khala
Comment	No muck has been dumped at this location. Due heavy rains during monsoon season, the road mass along with retaining Gabion wall slid down the valley side. However, rectification/ reconstruction of the same is under process and erosion control jute mat with grass plantation was completed for control of erosion on hill side.







Sr.No	19
Chainage	33+900
Place	Balduwa
Comment	The muck disposal at these locations is being done with the permission of the concerned landowner. Further, this muck disposal site has already been provided with gabion wall protection work. The work for the jute erosion control blanket along with the plantation is in progress at this location.





हिमाचल प्रदेश HIMACHAL PRADESH

C 970287

S/o Shyam Singh
Kamru, Sirmaur (H.P.)
Achar No 7357969265/42

ईकरारनामा / ब्यानहल्फी

यह ईकरारनामा / ब्यानहल्फी आज दिनांक 25.11.2021 को निम्न पक्षों के बीच पौटा साहिब में तहरीर हुआ है।

संजय कुमार पुत्र दलीप सिंह ग्राम - बलदवा बोहल कमरऊ तहसील - कमरऊ जिला - सिरमौर हि० प्र० - 173029

 प्रथम पक्ष

मेसर्स आर० जी० बिल्डवेल इंजीनियर्स लि० प्रोजेक्ट ऑफिस - कफोटा, जिला सिरमौर हि० प्र०-173029

 द्वितीय पक्ष

यह कि प्रथम पक्ष भूमि खाता खतौनी न० 38/73, खसरा न० 508/227 तदादी 08-00 बीघा जो ग्राम - बलदवा बोहल कमरऊ तहसील - कमरऊ जिला - सिरमौर हि० प्र० में हिस्सेदार मालिक व काबिज है तथा प्रथम पक्ष को उक्त भूमि का सम्पूर्ण मालिकाना अधिकार प्राप्त है।

यह की प्रथम पक्ष की जमीन काफी नीचे होने के वजह से प्रथम पक्ष द्वितीय पक्ष आर० जी० बिल्डवेल इंजीनियर्स लि० कम्पनी जो कि NH 707 पैकेज 2 के सड़क निर्माण का कार्य कर रही है से अपने जमीन पर मिट्टी डालने का अनुरोध करती है जिससे जमीन समतल व उपयोगी हो जाये जो द्वितीय पक्ष उपरोक्त खाता खतौनी न० 38/73, खसरा न० न० 508/227 तदादी 08-00 बीघा जो ग्राम - बलदवा बोहल कमरऊ


Sanjay Kumar


Jagdish Negi
Advocate & Notary Public
Panthe Sahar...


Sanjay Kumar
S/o Sh. Dalip Singh

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Sr.No	20
Chainage	35+250
Place	Tilordhar
Comment	This matter is not part of the O. A. 127/2024
Sr.No	21
Chainage	36+500
Place	Naali Gaad
Comment	At this location, the hill height is about 50m, and available road width is narrow (of the order of 3-4 m). During construction, water was sprinkled to suppress the dust. No muck dumped at this location and no illegal trees cutting has been done at this location.
Sr.No	22
Chainage	39+000
Place	Kaffota
Comment	This mater is not a part of O. A. 127/ 2024.



Comments on Objections made by Applicant in the presence of Additional District Magistrate

Sr. No	23
Chainage	41+000 to 41+100
Place	Kali Khan
Grievances raised by the applicant	Throwing muck randomly in slope of the hill, due to which debris has been accumulated in the lower parts of the mountains and there is a possibility of tragedy in the rainy season for resident of the villager living in lower part of the hill.
Comment	Owing to the available narrow width of the carriageway and continuous slide resulting in subsequent road closure, the debris from the hillside slid down the slope on the valley side. However, no dumping on the valley side has been done by the Contractor. The road was closed on 29.05.2022, 09.07.2023 and 17.03.2024 due to a slide at this location. The same information was communicated to the District Disaster Management Authority (DDMA).



WORK-Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lacs	Remarks	
							JCB	Grader	Loader	Excavator	Tipper			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	
MORTH PIU Office, Paonta Sahib														
1	MORTH PIU Office, Paonta Sahib	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 PKG-I	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil		Nil	
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	30.07.2021 at 08:00 am	21.08.2021 at 03:00 pm (Temporary Diversion)		Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil		Road open for light vehicles and Emergency services only	
				29.05.2022 at 10:30 pm	29.05.2022 at 11:00 pm		Landslide at km 41+000	Nil	Nil	Nil	1	Nil		Road Open
3		Ashyari - Shri Kyari section (km.75.000 to km.75.000) of NH-707 KG-III	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil
5	Gumma - Fediz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil		Nil	Nil	Nil	Nil	Nil	Nil	Nil		Nil	

WORK-Wise detail of road damaged due to Rainfall/Snowfall																	
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration	Remarks				
							JCB	Grader	Loader	Excavator	Roller			Tipper			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15			
M/o RT&H, PIU-Paonta Sahib																	
1		Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	09.07.2023 at 10:50 PM	closed	Nil	Road collapsed at Km 15+250 to 15+600	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road close		
			09.07.2023 at 02:30 PM	09.07.2023 at 03:00 PM	Nil	landslide at Km 21+550 to 21+650	1	Nil	Nil	2	Nil	3	Nil	Nil	Nil	Road open	
			09.07.2023 at 05:00 PM	09.07.2023 at 07:00 PM	Nil	landslide at Km 23+640 to 23+700	1	Nil	Nil	3	Nil	4	Nil	Nil	Nil	Road open	
			09.07.2023 at 11:00 AM	09.07.2023 at 11:55 AM	Nil	landslide at Km 19+020 to 19+200	1	Nil	Nil	1	Nil	2	Nil	Nil	Nil	Road open	
			09.07.2023 at 01:00 PM	09.07.2023 at 02:00 PM	Nil	landslide at Km 20+090 to 20+120	1	Nil	Nil	2	Nil	2	Nil	Nil	Nil	Road open	
			09.07.2023 at 09:00 AM	09.07.2023 at 10:00 AM	Nil	landslide at Km 20+700 to 20+730	2	Nil	Nil	1	Nil	2	Nil	Nil	Nil	Road open	
			09.07.2023 at 10:30 AM	09.07.2023 at 11:00 AM	Nil	landslide at Km 20+540 to 20+600	1	Nil	Nil	1	Nil	2	Nil	Nil	Nil	Road open	
			09.07.2023 at 10:00 AM	09.07.2023 at 11:00 PM	Nil	landslide at Km 16+080 to 16+200	2	Nil	Nil	3	Nil	5	Nil	Nil	Nil	Road open	
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
			2		Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	09.07.2023 at 07:00 PM	09.07.2023 at 08:30 PM	Nil	landslide at Km 41+100 to 41+240	2	Nil	Nil	2	Nil	3	Nil	Nil
09.07.2023 at 07:00 PM	09.07.2023 at 08:00 PM	Nil				landslide at Km 42+100 to 42+300	2	Nil	Nil	1	Nil	2	Nil	Nil	Road open		
09.07.2023 at 09:00 PM	closed	Nil				landslide at Km 26+200 to Km 26+800	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road close	
09.07.2023 at 08:40 PM	10.07.2023 at 07:00 AM	Nil				landslide at Km 44+200 to 44+400	2	1	Nil	3	Nil	6	Nil	Nil	Nil	Road open	
30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil				Road collapsed due to heavy Landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
			09.07.2023 at 08:30 PM	10.07.2023 at 09:00 AM	Nil	landslide at Km 55+000	1	Nil	Nil	2	Nil	5	Nil	Nil	Road open		

MINUTES OF THE MEETING REGARDING OA NO. 127/2024 TITLED AS Naathu Ram V/s Ministry of Road Transport & Highways & OTHERS HELD ON 01-07-2024 AT 11:00 AM UNDER THE CHAIRMANSHIP OF Worthy Deputy Commissioner, District Sirmour at Nahan.

A meeting was held on 01-07-2024 at 11:00 AM under the chairmanship of the Deputy Commissioner, District Sirmour at Nahan, regarding OA No. 127/2024 titled as Naathu Ram V/s Ministry of Road Transport & Highways & Ors. The following were present in the meeting:-

1. Sh. L.R. Verma, HAS, ADM, District Sirmour at Nahan.
2. Sh. Abhishek Mittal, P.O-DRDA, District Sirmour.
3. Sh. Parminder Singh, Divisional Forest Officer, Sri Renukaji Division, District Sirmour.
4. Sh. Atul Parmar, RO, HPPCB, Paonta Sahib, District Sirmour.
5. Sh. Kulbhusen Sharma, District Mining Officer, District Sirmour at Nahan.

At the outset, the chairman welcomed all the officers and officials present in the meeting and outlined the context of the meeting. After detailed deliberation the following direction were issued to the following officers.

PO-DRDA

The chairman issued directions to the Project Officer, District Rural Development Agency to identify the local damages in their respective Block/panchayat i.e any damage caused to Gaushala, Bawadi, Kuhal etc, due to construction of NH 707 and if any relief/funds had been provided to restore these damages, the detailed report of such cases be supplied to the undersigned.

DFO, Renuka Ji.

The chairman issued directions to the Divisional forest officer, Sri Renuka Ji, District Sirmour that cross verification of numbers of trees permitted for felling from both forest and non forest land and number of trees felled by the contractors during construction be carried out.

District Revenue Officer, District Sirmour.

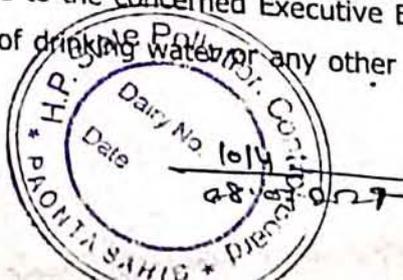
The chairman issued directions to the District Revenue Officer, District Sirmour to provide the details of relief/ fund released to the local dwellers residing in surrounding areas of NH 707 for restoration of their damages due to the sliding of muck and debris of dumping sites of NH 707 during rainy season

Jal Shakti Department

The Chairman issued directions to the concerned Executive Engineer (JSV) to identify the damages caused to the natural sources of drinking water or any other drinking/irrigation supply schemes due to the construction of NH 707.

Approved MD Nitin - check.

[Handwritten signature]



40	Near Gangtoli School	A Crate wire had been constructed by the construction authority beside the road but after some time crate wire falls down and stones of wall fall in the field of Sh. Siya Ram S/o of Sh. Sukh Ram and Kashu Ram s/o sh. Mehar Singh village Gangtoli and many trees get demolished. Besides this Cracks has been occurred in the House of Sh. Uday Ram S/o Sh. Shobha Ram near the proposed site due to land slide.
41	Gangtoli-3 RD 55300	Muck debris throwing randomly In the hill slope due to which Kuhal has been demolished below the road and due to construction of Breast wall with the road there is no provision of way for the grazing animals to reach their pasture above the road. Due to this life of local dwellers is being adversely affected.
42	Gangtoli Gaad	Due to construction work of NH house of Sh. Dalip Singh S/o Mehar Singh village Pab GP Pab Manal has fallen and Old Kuhal has been demolished due to unauthorised dumping in the Khadd.
43	Lohrahn Bass	Throwing muck debris randomly from the road in the slope of hill due to which muck debris accumulated above the Lohrahan Bass and flowing towards the cultivative land of Lohrahan Bass and damaged many trees and natural sources of villagers.
44	Near Tikker RD 59/200 and 59/60	Throwing muck debris randomly from the road in the slope of hill due to which muck debris accumulated in the private land of Sh. Chanan Singh S/o Sh. Ruldu Ram and Siya Ram S/o Sh. Ruldu Ram village Naya therefore many trees has been damaged at the private land and no compensation is paid to the land owner at the proposed site.
45	Naya Khadd RD 60+150	Throwing muck debris randomly from the road in the slope of hill and many trees and natural sources buried under the debris
46	RD 61 + 880	Throwing muck debris randomly from the road in the slope of hill and many trees and natural sources buried under the debris
47	near Bandli	Due to Construction work of NH cow shelter of Sh. Suresh Kumar S/o Sh. Inder Singh village Bandli slide downward and get demolished and no compensation is being paid to the owner. Besides this throwing muck debris randomly from the road in the slope of hill and many trees and natural sources buried under the debris
48	Bandli village	Throwing muck debris randomly from the road in the slope of hill and there is no any action plan made by the construction authority to prevent the muck debris flow and debris flowing slowly towards the village Bandli and many trees , natural sources buried under the debris.

(123)

28	Shimal Dhar RD 43440	Unauthorised Dumping at Shimaldhar due to which natural resources and trees has been demolished.
29	Barana near Shimaldhar	There is no Breast wall has been constructed by the construction authority alongwith the road due to which cultivative land of farmer has slide downward with the trees.
30	Sukhera near Borar	Due to construction of NH upper part of road has slide downward alongwith the trees and muck accumulated below the road due to which daily life of local dwellers is being adversely affected.
31	Borar Khala	Unauthorised dumping site has been created between the khad and muck has been flowing with running water and old crematorium has been demolished due to muck
32	Malan near charew	Muck debris throwing in the hill slope due to which cultivative land and many trees has been demolished.
33	Chadeu	Unauthorised dumping site has been created between the khadd and muck debris blocked the slab culvert, so there is no way to drain the rainy water and muck debris overflow the crate wire and flowing towards the cultivative land of village charew and whole village is in danger.
34	Ranibaag	Due to construction work of NH GMS Ranibaag is collapsing and dumping site has been created between Khadd and muck debris flowing towards the cultivative land of village Ranibaag.
35	Chikhaad Bridge.	Permanent Natural source of ground water has been blocked by the contractor beside the road which caused the water shortage to the local dwellers and Muck debris throwing randomly in the khadd due to which many trees and kahal has been demolished
36	Near Timbi RD 51+500	Throwing muck debris from the road in the slope of hill and muck debris accumulated in the Neda Khadd and flowing with the water, due to which daily life of local dwellers is being adversely affected.
37	Zero Point of Millah Road	Throwing muck debris randomly from the road in the slope of hill and muck debris accumulated in the Neda Khadd and flowing with the water, due to which daily life of local dwellers is being adversely affected.
38	Ashyari Pool RD 52+800	Unauthorised dumping
39	Gangtoli	There is no proper breast wall has been constructed by the construction authority with the road due to which cultivative field of Sh. Deepa Ram S/o Sh. Patti Ram resident of village Gangtoli has slide downward alongwith with the trees.

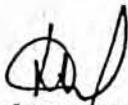
18	Chiyali Khala	Due to Throwing muck in Chiyali Khadd field of farmers get destroyed and Natural sources has been demolished
19	Balduwa	unauthorised dumping
20	Tilordhar	C/O of Retaining wall with road and renovation of old path which was destroyed due to construction work of NH
21	Naali Gaad	Throwing muck on Private Land and illegal cutting of Trees.
22	Kaffota	C/o Rain Shelter and community toilet at Kaffota Bus Stand.
103/24 23 ✓	Kali Khan	Throwing muck randomly in slope of the hill, due to which debris has been accumulated in the lower parts of the mountains and there is a possibility of tragedy in the rainy season for resident of the villager living in lower part of the hill.
24	Jaind Dhar Curve	Throwing muck randomly in the slope of the hill due to which debris has been accumulated in the lower parts of the mountains and the life of people living in the lower part of hill is in danger.
25	Near Shilla	There is no retaining wall has been constructed by the construction authority with the road due to which Private Land of Sh. Ranjit S/o Sh. Khatri Ram village Shilla has slide downward with the trees and muck accumulated in front of house of Sh. Ranjit Singh and there is need to built a slab culvert for drainage of rainy water.
26	Shilla	The Construction work of National Highway has been done just below the Shilla Village and passes throught the fertile land of the village and the contractor of construction authority used poor quality of material in breast wall and Danga, so foundation of the village Shilla has became weak and cultivative land of many farmers along with trees has slide downward and Patwar Khana/Ayurvedic Dispensory, GPS, Shilla and house of Sh. Om parkash S/o Jagat Singh, Shupa Ram S/o Pritam Singh, Kapil s/o Khatri Ram is in dangers and crack has been ouccured in whole village and many water sources has been buried under muck and there is a possibility of huge land slide in the rainy season and construction authoriy have no additional action plan to protect the village.
27	Zero Point	Muck has been throwing randomly by the construction authority below the road and muck has been accumulated in the cultivative land of Sh. Ranjit Singh S/o Khatri Ram, Dalip Singh S/o Shupa Ram Resident of Village Shilla, due to which no agriculture activity is being done by the farmer in their field and the water sources and many trees near cultivative land has been buried under the muck debris and no compensastion is being paid to the land owner by the construction authority.

Place	Grievances raised by applicant
Sirmauri Tal	A Bridge should be constructed instead of Slab Culvert at Sirmauri khadd
2 Kachi Dhang	Unauthorized Muck Debris Sites at Kachi Dhang
3 Near Giri Pool	Dumping and illegal cutting over the road without FCA clearance Near Giri pool Sataun
4 GSS Sataun School	Unauthorized Dumping at GSS Sataun and throughing muck debris in private land from the road
5 Mozi Chillon	unauthorised Dumping
6 Chillon	unauthorised Muck Debris Sites
7 Chillon-2	unauthorised Dumping and crusher zone
8 Chillon-3	Dumping has been created between the Khadd at chillon for proposed Mining Check Post and there is no way to drain the rainy water and many trees has been demolished due to dumping.
9 Hewana	Unauthorized Dumping
10 Baskudi near Hewna	Throughing muck on Kakwari khadd and demolition of natural sources due to which daily life of local dwellers is being adversely affected.
11 Hewana Kali Madir	Throughing muck on Kakwari khadd and demolition of natural sources due to which daily life of local dwellers is being adversely affected.
12 Hewana village	Due to Construction/Dumping work of NH Village Bidpa and Morar is in danger and agriculture is being adversely affected
13 Ahead Hewana village	Throughing muck on Sukhna khad and demolition of Natural sources
14 Hewana Khala	Throughing muck on Hewana Khadd due to which daily life of local dwellers is being adversely affected.
15 Kali Dhang	unauthorised Dumping
16 Khajiyar	Dumping in private land and Pollution of Coal Plant
17 Kamrau	Compensation is to be paid for Private land holder by the Construction authority and C/O retaining wall to protect the field of farmers at Kamrau



- 2009 2861
- Member representing CPCB share the muck management plans for all the 2861 of the highway which was provided by MoRTH and submit that muck dumping being done beyond the designated sites.
 - **The chairman issued following direction to the member of meeting.'**
 1. The Chairman issued direction to the concerned Executive Engineer (JSV) to identify the damages to the natural sources of drinking water by filling of debris and any damage to their schemes and any other violation reported due to construction of National Highway 707.
 2. The Chairman issued direction to the concerned SDMs to verify the muck management plan and seek point wise details comments on the 55 grievances raised by the applicant at various section of NH 707 during the course of inspection.
 3. The chairman issued direction to Block Development Officer to identify the local damages in their respective panchayat due to construction of NH 707.
 4. The chairman Directed DDMA, District Sirmaur to provide the day wise details of the landslides and closing of NH 707 to the undersigned, which was reported by the MoRTH to the District Administration.
 5. The chairman issued further direction to the members present in the meeting that a detailed report should be prepared by all the officers with regard to the violation of law observed and reported during the construction of NH 707 in their jurisdiction and submit to the undersigned on or before 20 days so that a combined joint inspection report could be submitted before the Hon'ble NGT within stipulated time.

The meeting ended with a vote of thanks to and from the chair.

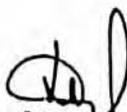

**Additional District Magistrate,
District Sirmaur at Nahan (HP)**

Dated:-20/06/2024

Endst No. DC-DEV-(OA No. 127/2024)- 8028

Copy is forwarded for information and necessary action :-

1. The Sub Divisional Officer,(C),Paonta Sahib, Kaffota, Shillai, District Sirmaur
2. Sh. Narender Sharma, Scientist 'F' Central Pollution Control Board (CPCB).
3. Sh. Anup Kumar Das, Scientist B, Ministry of Environment, Forest and Climate Change (MoEF &CC).
4. The Executive Engineer, JSV, Paonta Sahib, Shillai, District Sirmaur.
5. The Divisional Forest officer, Sri Renuka Ji & Paonta Sahib, District Sirmaur.
6. The District Mining Officer, District Sirmaur at Nahan.
7. The Regional Officer, PCB, Paonta Sahib, District Sirmaur.
8. The Block Development Officer, Paonta Sahib, Tilordhar, Shillai, District Sirmaur.
9. Incharge, DDMA, District Sirmaur at Nahan.


**Additional District Magistrate,
District Sirmaur at Nahan (HP)**

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MINUTES OF THE MEETING REGARDING OA NO. 127/2024 TITLED AS Naathu Ram
V/s Ministry of Road Transport & Highways & OTHERS HELD ON 07-06-2024 AT
11:30 PM UNDER THE CHAIRMANSHIP OF Additional District Magistrate, District
Sirmour at Nahan.

A meeting was held on 07-06-2024 at 11:30 PM under the chairmanship of the Additional District Magistrate, District Sirmour at Nahan, regarding OA No. 127/2024 titled as Naathu Ram V/s Ministry of Road Transport & Highways & Ors. The following were present in the meeting:-

1. Sh. Gunjeet Cheema, Sub Divisional Officer (C), Paonta Sahib, District Sirmour.
2. Sh. Rajesh Verma, Sub Divisional Officer (C), Kaffota, District Sirmour.
3. Sh. Narender Sharma, Scientist 'F' Central Pollution Control Board (CPCB).
4. Sh. Anup Kumar Das, Scientist B, Ministry of Environment, Forest and Climate Change (MoEF &CC)
5. Sh. Pradeep Chauhan, Executive Engineer, JSV Division, Shillai, District Sirmour.
6. Sh. Parminder Singh, Divisional Forest Officer, Sri Renukaji Division, District Sirmour.
7. Sh. Atul Parmar, RO, HPPCB, Paonta Sahib, District Sirmour.
8. Sh. Kulbhusen Sharma, District Mining Officer, District Sirmour at Nahan.
9. Sh. Anuj Kumar, Range Forest Officer, Renuka Ji, District Sirmour (HP).
10. Sh. Ajay Sood, Block Development Officer, Shillai, District Sirmour.
11. Sh. Karam Singh, Block Development Officer, Paonta Sahib, District Sirmour.
12. Sh. Bhag Singh, Block Development Officer, Tilordhar, District Sirmour.
13. Sh. Mohan Singh Chauhan, Range Forest Officer, Paonta Sahib, District Sirmour.
14. Sh. Shyam Singh Pundir, Assistant Engineer, JSV, Paonta Sahib, District Sirmour.

At the outset, the chairman welcomed all the officers and officials present in the meeting and outlined the context of the meeting. After detailed deliberation the following points were

The chairman apprised about the grievances raised by the applicant at the various section of National Highway 707 during the inspection and discussed the point with the members of the meetings.

Executive Engineer, JSV, Shillai and Paonta Sahib apprised that during the construction work of NH 707 many water sources was buried under the muck debris and many schemes of JSV were damaged due to dumping sites and no action has been taken by the constructioning authority for the restoration of these damaged schemes.

Further RO-PCB, Paonta Sahib apprised the chairman that proper protection measures have not been adopted by the companies while carrying out construction work of NH 707 and thus muck debris of dumping sites slides into the agriculture land of the farmers which resulted in damage of crop & agriculture land of the farmers. No action is being taken by the companies concerned to restore the loss to agriculture land of the affected farmers.

The concerned Sub Divisional Officer, (C) apprised the chairman that besides the approved dumping sites the road contractor in order to save the cost of transportation had illegally created many of unauthorized dumping and dumping is being done with the consent/agreement of the concerned land owner. Since specific sites have been designated therefore no muck dumping can be undertaken beyond the designated sites.



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Shankar
 25-6-2024



Sr. No	55
Chainage	81+200
Place	Rewund Khadd
Grievances raised by the applicant	Supply of water from NH to H/o Anil Kumar S/o Nain Singh, Inder Singh S/o Amar Singh Blocked due to dumping.
Comment	The water supply is not damaged due to dumping. The supply was ensured by providing pipes to the concerned; however, the same was damaged in the rains and needs routine repairs which are being ensured by the contractor.

WORK -Wise detail of road damaged due to Rain fall/ Snowfall														
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tippera		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
MoRTH PII Office, Paonta Sahib														
1	MoRTH	Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			30.07.2021 at 6.00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for Light vehicles and Emergency Services only
3		Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 PKG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Shri Kyari - Gumma section (km.75.000 to Km.94.900) of NH-707 PKG-IV	22.08.2022 at 8:00 am	22.08.2022 at 10:00 am	Nil	land slide at ch.75+100km	2	Nil	Nil	2	Nil	Nil	Nil	Road open
5	Gumma - Pedic section (Km.94.900 to Km.103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
Sr. No			54											
Chainage			78+350											
Grievances raised by the applicant			Muck accumulated between the slab culvert, so there is no way to drain the rainy water											
Place			Drabil Way site Amenities											
Comment			The muck has not been accumulated; rather a catch pit has been constructed on both sides which is connected through hume pipes for channelization of water to valley side. Photographs of the same are attached.											



Sr. No	53
Chainage	75+100
Place	RD 75+100
Grievances raised by the applicant	Throwing muck debris randomly from the road between the khad due to which natural sources of water buried under the debris and debris flowing with the rainy water.
Comment	It is not a dumping zone. Muck is accumulated by erosion of the valley during extreme adverse weather condition of rainfall. The road was closed on 22.08.2022, due to a slide at this location. The information of the same was communicated to the District Disaster Management Authority (DDMA).

Sr. No	51
Chainage	73+720
Place	Kiari
Grievances raised by the applicant	Throwing muck debris radomly from the road in the slope of hill due to which natural sources of water buried under the debris.
Comment	The dumping is being done with the consent/permission/agreement of the concerned landowner. The Gabion wall has been constructed to protect this dumping site from erosion. Further, slope protection measures shall be taken at this location.



Sr. No	52
Chainage	75+000
Place	Kiari Khadd RD 75
Grievances raised by the applicant	Throwing muck debris randomly from the road between the khad due to natural sources of water buried under the debris and debris flowing with the rain water.
Comment	This area is affected by the flash floods and debris were transported with flood water from the catchment beyond NH-707 and accumulated at the valley side.

Sr. No	50
Chainage	73+470
Place	Near Khadd RD 73+350
Grievances raised by the applicant	Muck Debris throwing randomly between the Khadd.
Comment	This area is affected by the flash floods. Cracks were developed due to gravitational forces on the hill and debris were transported with flood water from the catchment beyond NH-707 and accumulated at the valley side.





Sr. No	49
Chainage	70+720
Place	Bhatnol
Grievances raised by the applicant	Due to construction work of NH many trees of Cedar has been slide downward and get demolished
Comment	The area pertains to the natural sliding zone as the same lies in the gravity deformation zone. The consultation took place with the Forest Department, Himachal Pradesh for the restoration and protection of the affected area.



Sr. No	47
Chainage	68+120
Place	Near Bandli
Grievances raised by the applicant	Due to Construction work of NH cow shelter of Sh. Suresh Kumar S/o Sh. Inder Singh village Bandli slide downward and get demolished and no compensation is being paid to the owner. Besides this throwing muck debris randomly from the road in the slope of hill and many trees and natural sources buried under the debris
Comment	The matter regarding compensation does not pertain to OA no. 127. Further, no debris/ muck have been thrown on the valley side at this location. Damage to hill slope occurred during flash floods and cracks are formed due to gravitational forces. The breast wall had already been completed at this location and no tree has been damaged.



Sr. No	48
Chainage	68+950
Place	Bandli village
Grievances raised by the applicant	Throwing muck debris randomly from the road in the slope of hill and there is no any action plan made by the construction authority to prevent the muck debris flow and debris flowing slowly towards the village Bandli and many trees, natural sources buried under the debris.
Comment	The dumping is being done with the consent/permission/agreement of the concerned landowner. The Gabion wall has been constructed to protect this dumping site from erosion. No tree was damaged and slope protection measures shall be taken at this location.

Each depositor is insured by DICGC upto a maximum Rs.5.00lac subject to changes from time to time (T/C applicable)



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Account statement form with fields for MICR, Free, VPO, HP, Pin: 173027, Sl.No. : 2551988203

बचत बैंक खाते के साथ आने आधार नम्बर को जोड़े। आधार नम्बर की स्व. सत्यापित प्रति एवं मोबाइल नम्बर प्रस्तुत करें।

Link your Adhar Number with SB Account. Submit self certified copy of Adhar and Mobile Number.

पासबुक में प्रयुक्त शब्द- ABBREVIATIONS USED IN THE

Table with 3 columns: English abbreviations (e.g., Brought Forward, Cash, Cheque), Hindi abbreviations (e.g., पी. / ला., नकद, चेक), and full names (e.g., Interest, Inward Mail/Tr, Local Cheque).

Two empty rectangular boxes for stamps or signatures.

नाम / Name खाताधारक / Account Holder-1

प्राधिकारी अधिकारी / प्रबंधक Authorised Official/Manager कम्प्यूटर द्वारा सृजित विवरणियों पर किसी अधिकारी द्वारा अभिप्रायित करने/आस्थापन करने की आवश्यकता नहीं है।

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ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर हमने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

रमेश नेगी पुत्र श्री जालम सिंह,
वैयहेसियत मुख्तयार आम श्री गुमान
सिंह पुत्र श्री कायरु ग्राम वासी ग्राम
शिलाई तहसील शिलाई जिला
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गवाहान:-

Revised



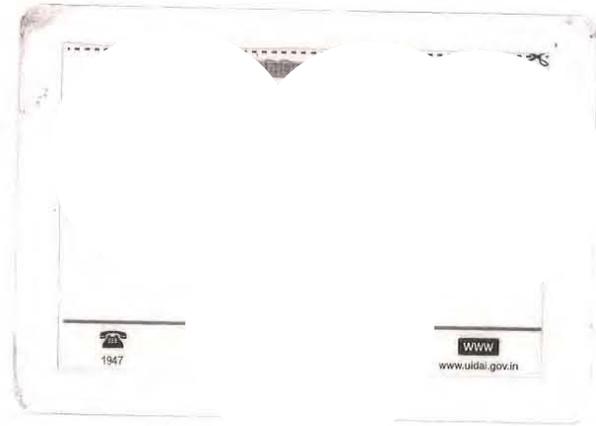
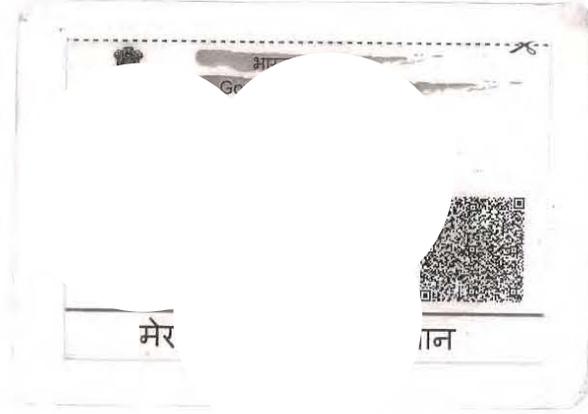
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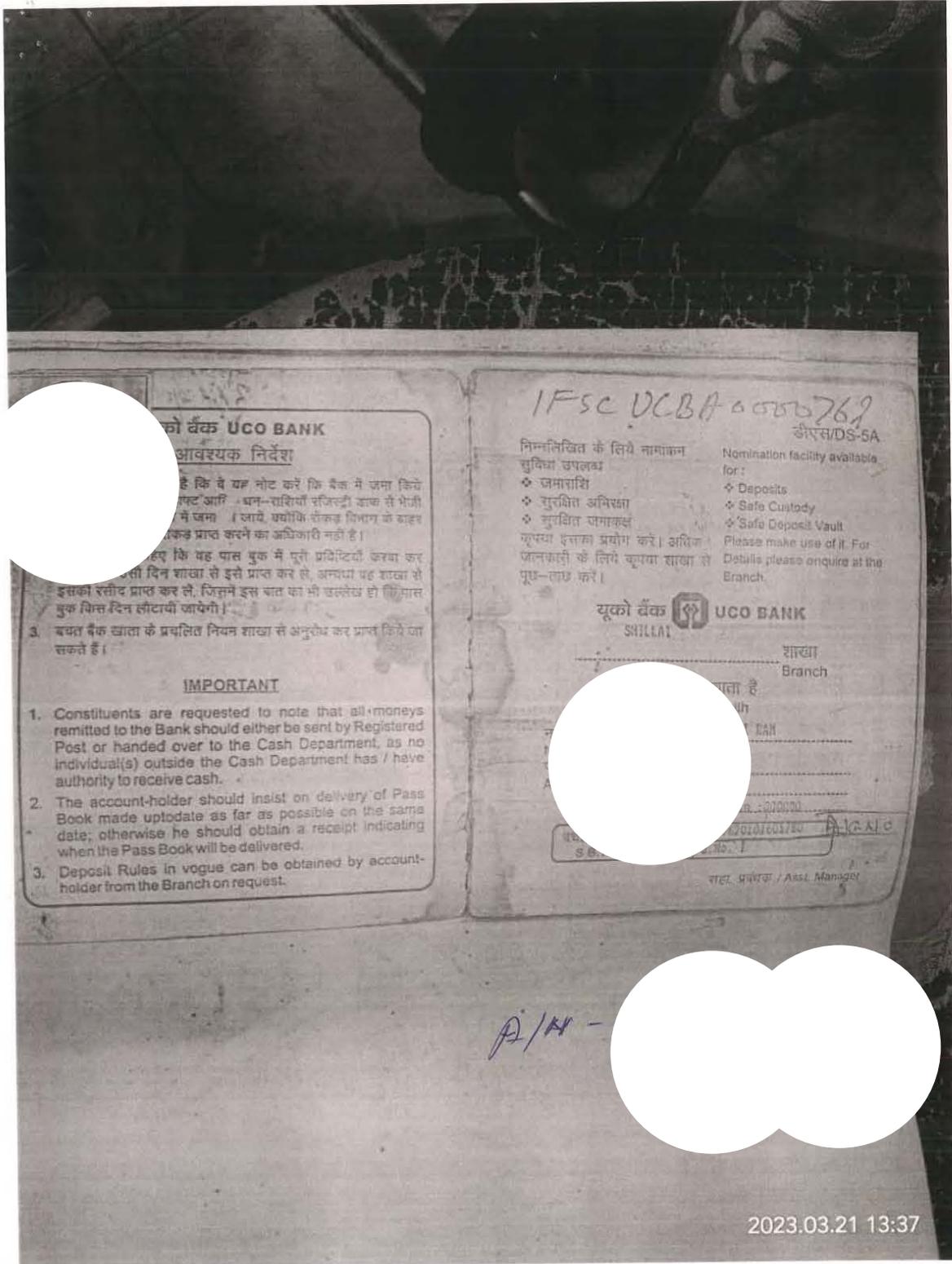
हलफीया ब्यान

मैं कि रमेश नेगी पुत्र श्री जालम सिंह, वैयहेसियत मुख्तयार आम श्री गुमान सिंह पुत्र श्री कायरु ग्राम वासी ग्राम शिलाई तहसील शिलाई जिला सिरमौर हि० प्र० का स्थाई निवासी हूँ। एच०ई०एस० इन्फ्रा प्रा० लि० कम्पनी के द्वारा पहाड से कटींग के दौरान मेरी जमीन खसरा न० 5325/3036/1 में मलबा व पत्थर आदि गिर गए थे। इसके एवज में कम्पनी मुझे मु० 1,50,000/- रूपये दे रही है। भविष्य में उपरोक्त गिरे मलबे व पत्थर के एवेज में कम्पनी से किसी भी प्रकार का कोई मुवावजे की मांग नही करुगा। मैं सहमत हूँ और बिना किसी दबाव के ब्यान कर रहा हूँ।

Revised



<p style="text-align: center;">IMPORTANT</p> <ol style="list-style-type: none"> 1. Deposit into Pass-Book at Frequent Intervals for updating. 2. Withdrawal slips must be accompanied with the Pass-Book while withdrawing money 3. Please see inside back cover for meaning of abbreviations. 4. Nomination facilities are available for all Deposit Accounts and Safe Custody Lockers. Please avail of these facilities. For detail please enquire at our branch. 5. Affording immediate credit for outstation cheques upto Rs. 5000/- 6. "Deposit of Customer is insured with DICGC. Also, joint Accounts in the name of A & B will be treated in a different capacity and right as compared to a deposit held in the joint name of B & A." 	<p style="text-align: center;">IFSC CODE HPSC 0000568</p> <p style="text-align: center;">The Himachal Pradesh State Co-operative Bank Ltd.</p> <p>Branch: SHILLAI (568)</p> <p>Name(s) of Depositor(s)</p> <p>Customer N</p> <p>S/B A/c No</p> <p>Address</p> <p>Pin Code SHILLAI</p> <p>Phone#</p> <p>Date 13/06/2017</p> <p style="text-align: right;">  The Himachal Pradesh State Co-operative Bank Ltd. Shillai Branch 13/06/2017 Manager </p>
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यूको बैंक UCO BANK

आवश्यक निर्देश

है कि वे यह नोट करें कि बैंक में जमा किये गए पैसे काट आदि धन-राशि को सजिली याक से भेजी जाये। जहाँ तक बैंक के बाहर निकलने का अधिकार नहीं है।

है कि यह पास बुक में पूरी प्रविष्टियाँ जमा कर दी जायें। अन्यथा यह शाखा से प्राप्त कर ले, जिसमें इस बात का भी उल्लेख हो कि पास बुक किस दिन लौटायी जायेगी।

- 3. बचत बैंक खाता के प्रचलित नियम शाखा से अनुसूच कर प्राप्त किये जा सकते हैं।

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- 1. Constituents are requested to note that all moneys remitted to the Bank should either be sent by Registered Post or handed over to the Cash Department, as no individual(s) outside the Cash Department has / have authority to receive cash.
- 2. The account-holder should insist on delivery of Pass Book made upto date as far as possible on the same date; otherwise he should obtain a receipt indicating when the Pass Book will be delivered.
- 3. Deposit Rules in vogue can be obtained by account-holder from the Branch on request.

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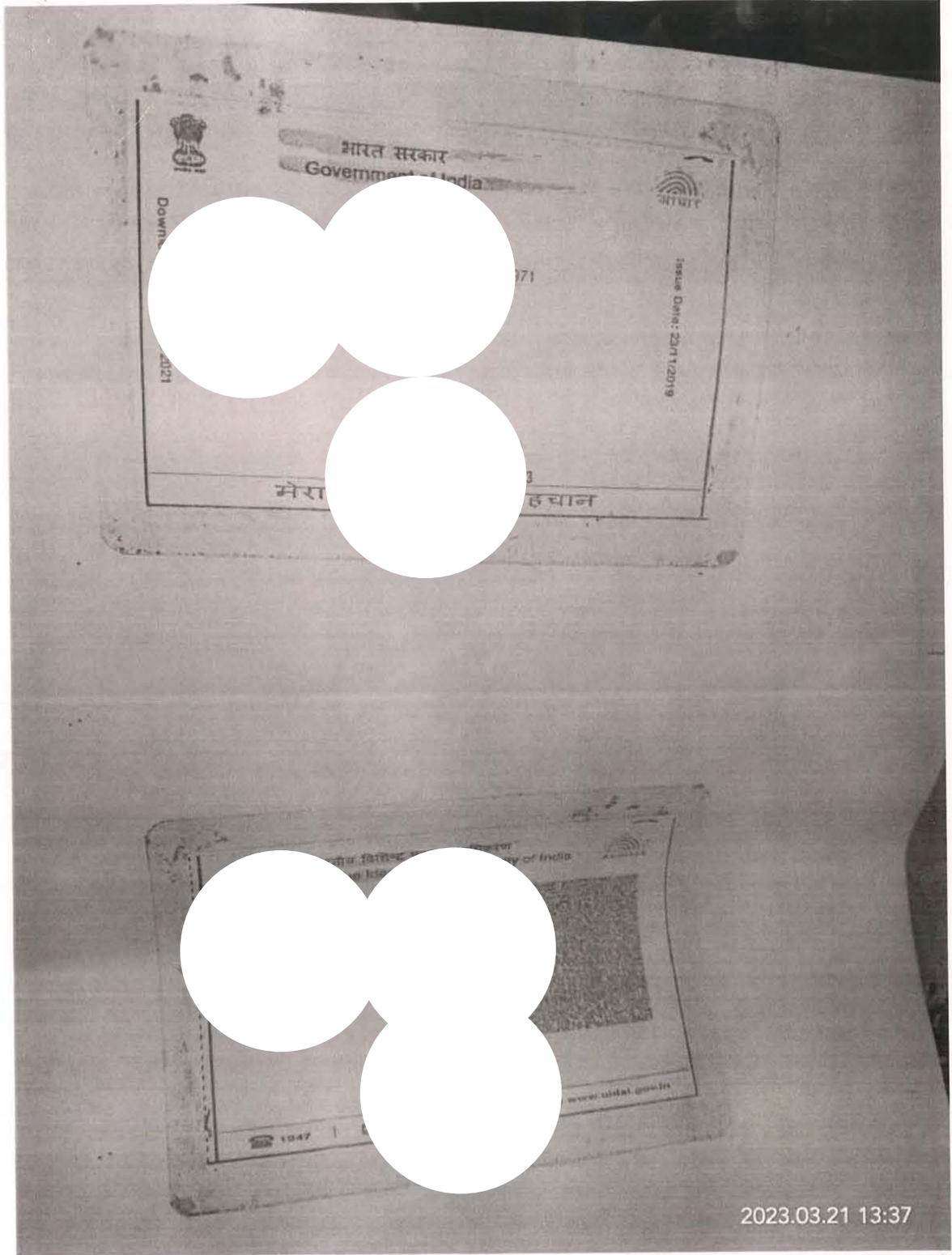
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adj = Adjustment/संशोधन	dep = Deposit/भुगतान	Pr = Principal/मूल
Am = Amount/रकम	Dr = Draft/दस्तावेज	proc = Processing Charge/संभार शुल्क
Ar = Arrear/वसूली	dish/dish = Dishonor/संवर्धित	rd = Recurring Deposit/संचयी भुगतान
bal = Balance/शेष	DR = Debit/देबिट	ret/rtn = Return/संचय
Capn = Capitalisation/संचयन	DOB = Date of Birth/जन्म तिथि	Rnd = Round off/संशुद्धि
Chq/ch = Cheque/चेक	eft = Electronic Fund Transfer/इलेक्ट्रॉनिक फंड ट्रांसफर	sb = Savings Bank/संचय बैंक
Chq = Cheque/चेक	Inop = Inoperative/निष्क्रिय	SC = Short Credit/संक्षेप क्रेडिट
CIF = Customer Information File/ग्राहक सूचना फाइल	Ins = Insurance/बीमा	SI/So/SORD = Standing Instruction/संचयी संशुद्धि
Clos = Closure/समाप्ति	Int / In = Interest/ब्याज	S/D/W/H/o = Son/Daughter/Wife/Husband of/पुत्र/पुत्री/स्त्री/स्वामी/पति
Coll = Collection/संग्रह	lon/loan/भूत	tr/trx/trfer = Transfer/संचयन
Comm. = Commission/संभार	min = Minimum/न्यूनतम	txn = Transaction/संचयन
COR/CORR = Correction/संशुद्धि	os = Outstanding/बकाया	Wd = Withdrawal/संचयन
CR = Credit/क्रेडिट	P&T = Postal Charges/संचय शुल्क	+MOD bal = Total balance (SB-linked MOB a/c)/कुल बकाया (संचय बैंक + संचय बकाया)



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Address _____

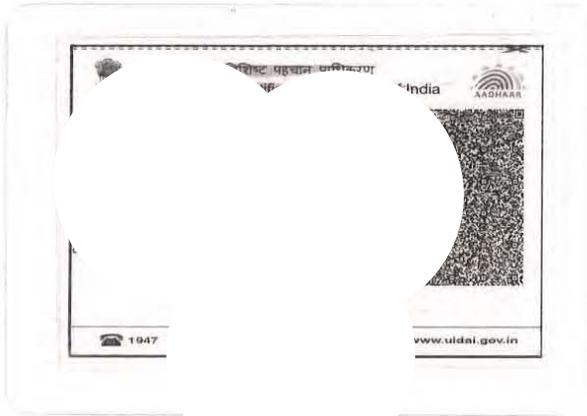
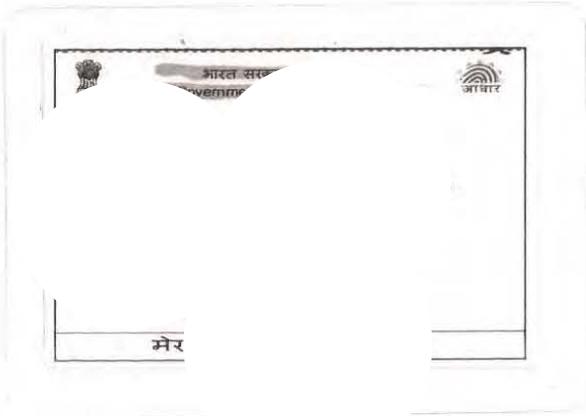
Phone No. : _____
Email : _____
D.O.B. (If Minor) : _____
PPO Number : _____

YCOUNT
SH SHILLAI

Buss. Hrs: 10:00:00-16:00:00
MICR: 173002057

MOP: SINGLE
A/c Opening Dt: 23/06/2016
Nom Reg No: _____
Customer's PAN: _____
Date of Issue: 23/06/2016
FIRST
Post Code: _____
Sr. Citz Filing No: _____





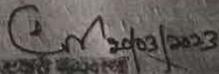
रिपोर्ट पटवारी

श्रीमान जी,

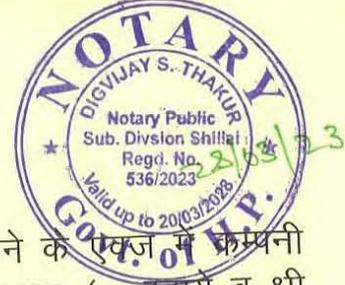
NH-707 के कार्य में प्रभावित क्षेत्र का व्यक्तियों निम्न-लिखित है: →

क्रमांक	खसरा नम्बर	रकबा तादादी
1	5324/3058	19-13 बिघा
2	5326/3034/1	4-02 बिघा
कुल =		23-15 बिघा

क्रमांक	नाम मालिक	दिव्या	रकबा
✓ 1	पतीराम पुत्र मोहन	1/2	11-18 बिघा
✓ 2	कुन्दन पुत्र पतीराम	1/6	3-19 बिघा
✓ 3	देवीन्द्र सिंह पुत्र पतीराम	1/6	3-19 बिघा
✓ 4	खतर सिंह पुत्र पतीराम	1/6	3-19 बिघा
कुल =			23-15 बिघा


 20/03/2023
 पटवारी
 जिला विभाग
 जिला विभाग

Ch.No, 62 Blasting
Compensation



5326/3036/1 में मलबा व पत्थर गिराने के एंज में कम्पनी श्री पती राम पुत्र श्री मोहतु को मु० 6,00,000/- रूपये व श्री देवेन्द्र सिंह पुत्र श्री पती राम को मु० 2,50,000/- रूपये व श्री कुन्दन सिंह पुत्र श्री पती राम को मु० 2,50,000/- रूपये व श्री खतरी पुत्र श्री पती राम को मु० 2,50,000/- रूपये दे रही है। भविष्य में उपरोक्त गिरे मलबे व पत्थर के एंज में कम्पनी से किसी भी प्रकार का कोई मुवावजा की मांग नही करेगे। हम सहमत है और बिना किसी दबाव के ब्यान कर रहे है।

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह हमारे ब्यानात है जिसे पढ कर व समझ कर हमने अपने हस्ताक्षर किए है।

Sh. Nipin Chohan
Sh. Kundan S.S. Chohan
No. 111, Chohan, Teh. Kammur, J.K.P.

हस्ताक्षर ब्यान हल्फी

पती राम पुत्र श्री मोहतु, देवेन्द्र सिंह पुत्र श्री पती राम, खतरी पुत्र श्री पती राम, कुन्दन सिंह पुत्र श्री पती राम ग्राम वासी ग्राम शिलाई तहसील शिलाई जिला सिरमौर हि० प्र०।

गवाहान:-

This affidavit has been presented before me for attestation by the deponent personally today on 22/03/23. The contents of the same has been read over and explained to the executant, which have been admitted to be correct by him. The deponent has been identified by Sh. [Signature] who is personally known to me, hence attested

ATTESTED

Digvijay S. Thakur
Advocate & Notary
SHILLAI (H.P.)

22/03/23

ch. No 62

57



हिमाचल प्रदेश HIMACHAL PRADESH



159586

हलफीया ब्यान

हम कि पती राम पुत्र श्री मोहतु, देवेन्द्र सिंह पुत्र श्री पती राम, खतरी पुत्र श्री पती राम, कुन्दन सिंह पुत्र श्री पती राम ग्राम वासी ग्राम शिलाई तहसील शिलाई जिला सिरमौर हि० प्र० के स्थाई निवासी है। एच०ई०एस० इन्फ्रा प्रा० लि० कम्पनी के द्वारा पहाड से कटींग के दौरान हमारी जमीन खसरा न० 5324/3058, 5326/3036/1 में मलबा व पत्थर आदि गिर गए थे। यह कि श्री पती राम पुत्र श्री मोहतु, उपरोक्त खसरा न० में 1/2 भाग तादादी 11-18 बिघा रकबा व श्री देवेन्द्र सिंह पुत्र श्री पती राम, उपरोक्त खसरा न० में 1/6 भाग तादादी 03-19 बिघा रकबा व श्री खतरी पुत्र श्री पती राम, उपरोक्त खसरा न० में 1/6 भाग तादादी 03-19 बिघा रकबा व श्री कुन्दन सिंह पुत्र श्री पती राम उपरोक्त खसरा न० में 1/6 भाग तादादी 03-19 बिघा रकबा के हिस्सेदार मालिक व कबिज अराजी है। हमारी जमीन खसरा न० 5324/3058,

Kundan

खतरी



देवेन्द्र सिंह

TESTED

Digvijay S. Thakur
Advocate & Notary
SHILLAI (H.P.)

28/05/23





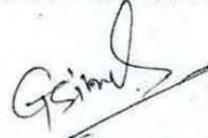
Sr.No	45
Chainage	60+080 to 60+150
Place	Naya Khadd RD 60+150
Grievances raised by the applicant	Throwing muck debris randomly from the road in the slope of hill many trees and natural sources buried under the debris
Comment	The dumping is being done with the consent/permission/agreement of the concerned landowner. The Gabion wall has been constructed to protect this dumping site from erosion. No tree was damaged and slope protection measures shall be taken at this location.



Sr. No	46
Chainage	61+880
Place	RD 61+880
Grievances raised by the applicant	Throwing muck debris randomly from the road in the slope of hill and many trees and natural sources buried under the debris
Comment	The location has been stabilized with the consent/permission/agreement of the concerned landowner by providing Gabion wall. No tree has been damaged at this location.

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी



गोपाल सिंह पुत्र श्री कुन्दन
सिंह ग्राम वासी ग्राम खनार
तहसील शिलाई जिला सिरमौर
हि० प्र०

गवाहान:-



हिमाचल प्रदेश HIMACHAL PRADESH

C 159818

हलफीया ब्यान

मै कि गोपाल सिंह पुत्र श्री कुन्दन सिंह ग्राम वासी ग्राम खनार तहसील शिलाई जिला सिरमौर हि० प्र० का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न० 1635, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच०ई०एस० इन्फ्रा प्रा० लि० कम्पनी को सडक निर्माण के मलबे को अपनी मलकियति जमीन के भूमि खसरा न० 1635 में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त जमीन पर कम्पनी का कोई अधिकार न होगा। इसके एवज में मुझे कम्पनी मु० 50,000/-रुपये दे रही है। यदि इसमें कोई किसी प्रकार की कोई समस्या आती है तो उसका जुम्मवार मै स्वयं हुगा। मुझे कोई एतराज नहीं है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

Gisim



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैंने अपने हस्ताक्षर किए है।

राम स्व रूप
हस्ताक्षर ब्यान हल्फी

राम स्वरूप पुत्र श्री गंगा राम, ग्राम
वासी ग्राम नाया (नलेण्डी) तहसील
शिलाई जिला सिरमौर हि0 प्र0

गवाहान:-

This affidavit has been presented before me
for attestation by the deponent personally
today on... 5.7.2022. The contents of
the same has been read over and explained
to the executant, which have been admitted
to be correct by him.
The deponent has been identified by
Sh... 5.7.2022... 2328
who is personally known to me, hence attested.

ATTESTED
5/7/2022
JAGDISH NEGI
NOTARY PUBLIC



हिमाचल प्रदेश HIMACHAL PRADESH

हलफीया ब्यान

मै कि राम स्वरूप पुत्र श्री गंगा राम, ग्राम वासी ग्राम नाया (नलेण्डी) तहसील शिलाई जिला सिरमौर हि० प्र० का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न० 6286/4733/3616म जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच०ई०एस० इन्फ्रा प्रा० लि० कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न० 6286/4733/3616म में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त खसरा न० 6286/4733/3616म पर कम्पनी का कोई अधिकार न होगा। इसके एवज में हमे कम्पनी मु० 3,00,000/-रुपये दे रही है। मुझे कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

[Handwritten Signature]
27/7/2022

21/7/2022

NOTARY PUBLIC
Kacanta Sahin (H.P.) India



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

राम स्वराज

हस्ताक्षर ब्यान हल्फी

भवान सिंह पुत्र श्री मौजी, ग्राम वासी
ग्राम नाया तहसील शिलाई जिला
सिरमौर हि० प्र०

गवाहान:-

राम स्वराज

IDENTIFY THE DEPONENT

Ram Swaraj
Sh. Ganga Ram
R/O Nalandi, Ashyari
P.O. Timbi, Teh. Shilai
447941652328

This affidavit has been presented before me for attestation by the deponent personally today on *5.7.2022*. The contents of the same has been read over and explained to the executant, which have been admitted to be correct by him. The deponent has been identified by Sh. *Ram Swaraj* who is personally known to me, hence attested.

J.D.N.
5/7/2022
JAGDISH NEGI
ADVOCATE & NOTARY PUBLIC
Kachha Sahib (H.P. Mandi)

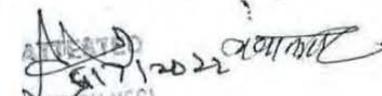


हिमाचल प्रदेश HIMACHAL PRADESH



हलफीया ब्यान

मै कि भवान सिंह पुत्र श्री मौजी, ग्राम वासी ग्राम नाया तहसील शिलाई जिला सिरमौर हि० प्र० का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न० 6286/4733/3616म जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच०ई०एस० इन्फ्रा प्रा० लि० कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न० 6286/4733/3616म में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त खसरा न० 6286/4733/3616म पर कम्पनी का कोई अधिकार न होगा। इसके एवज में हमे कम्पनी मु० 3,00,000/-रुपये दे रही है। मुझे कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।


 JAGDISH NEGI
 ADVOCATE & NOTARY PUBLIC
 Paonta Sahib (H.P.) India



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैंने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

—चानणू—

चानणू पुत्र श्री रूलदू ग्राम
वासी ग्राम नाया तहसील
शिलाई जिला सिरमौर हि0 प्र0

गवाहान:-

This affidavit has been presented before me for attestation by the deponent personally today on... 29/8/2022. The contents of the same has been read over and explained to the executant, which have been admitted to be correct by him.
The deponent has been identified by Sh. Siva Rama who is personally known to me; hence attested

ATTESTED

29/8/2022
Naresh Kumar Tomar
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India



हिमाचल प्रदेश HIMACHAL PRADESH

D 125866

हलफीया ब्यान

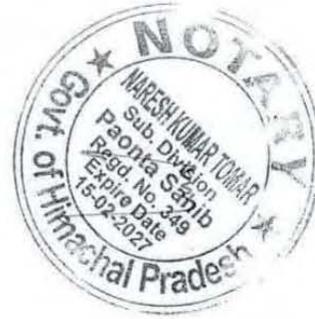
Identity by me
 Siva Ram
 S/o.
 Ruldu
 Ram
 P/o.
 Naya
 Shiller

मैं कि चानणू पुत्र श्री रूलदू, ग्राम वासी ग्राम नाया तहसील शिलाई जिला सिरमौर हि० प्र० का स्थाई निवासी हूँ। मैं अपनी जमीन खसरा न० 6286/4733/3616म, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मैं अपनी जमीन एच०ई०एस० इन्फ्रा प्रा० लि० कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न० 6286/4733/3616म, में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त खसरा न० 6286/4733/3616म, पर कम्पनी का कोई अधिकार न होगा। इसके एवज में हमे कम्पनी मु० 5,00,000/-रुपये दे रही है। मुझे कोई एतराज नहीं है। मैं सहमत हूँ और बिना किसी दबाव के मैं ब्यान कर रहा हूँ।

—*नायक*

ATTESTED

29/8/2022
 Naresh Kumar Tomar
 ADVOCATE & NOTARY PUBLIC
 Paonta Sahib (H.P.) India



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

कल्याण सिंह

कल्याण सिंह पुत्र श्री सोभा राम
ग्राम वासी ग्राम टिक्कर
तहसील शिलाई जिला सिरमौर
हि० प्र०।

गवाहान:-

Sworn affidavit has been presented before me for attestation by the respondent. The contents of the affidavit has been read over and explained to the respondent, which have been attested correct by him. The respondent has been identified.

ATTESTED

34/11/2022
Naresh Kumar Tomar
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India



हिमाचल प्रदेश HIMACHAL PRADESH

C 159345

Prakash
 Identity by me
 Anil Kumar
 S/O Smt. Sant Ram
 via Tikker
 P.O. Teh. Shullai
 Dist. Sirmaur
 H.P. (173027)
 Address No. 49641878/50

हलफिया ब्यान

मै कि कल्याण सिंह पुत्र श्री सोभा राम ग्राम वासी ग्राम टिककर तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मै अपनी जमीन भुमि खसरा न0 5075/3613, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अपनी जमीन खसरा न0 5075/3613, में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त जमीन पर कम्पनी का कोई अधिकार न होगा। इसके एवज में मुझे कम्पनी मु0 3,50,000/-रुपये दे रही है। यदि इसमें कोई किसी प्रकार की कोई समस्या आती है तो उसका जुम्मार मै स्वयं हुगा। मुझे कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

ATTESTED

Naresh Kumar
 ADVOCATE & NOTARY PUBLIC
 Paonta Sahib (H.P.) India



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

Bhawan

बिशन सिंह पुत्र श्री जालम
सिंह ग्राम वासी ग्राम बाम्बल
तहसील शिलाई जिला सिरमौर
हि0 प्र0

This affidavit has been presented before me for attestation by the deponent personally today on 14/2/2023. The contents of the same has been read over and explained to the deponent, who has been admitted to be correct by him. The deponent has been identified by Sh. *Selvi* who is personally known to me, hence attested.

गवाहान:-

ATTESTED

14/2/2023
Naresh Kumar Tomar
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India



हिमाचल प्रदेश HIMACHAL PRADESH

C 159829



हलफीया ब्यान

मै कि बिशन सिंह पुत्र श्री जालम सिंह ग्राम वासी ग्राम बाम्बल तहसील शिलाई जिला सिरमौर हि० प्र० का स्थाई निवासी हूँ। मै अपनी जमीन शामलात देह हजा के खसरा न० 1469/1424/102, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच०ई०एस० इन्फ्रा प्रा० लि० कम्पनी को सडक निर्माण के मलबे को अपनी शामलात देह हजा के खसरा न० 1469/1424/102 में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त जमीन पर कम्पनी का कोई अधिकार न होगा। इसके एवज में मुझे कम्पनी मु० 3,00,000/-रुपये दे रही है। यदि इसमें कोई किसी प्रकार की कोई समस्या आती है तो उसका जुम्मार मै स्वयं हुगा। मुझे कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

ATTESTED

Narash Kumar Tomar
14/11/2023
ADVOCATE & NOTARY PUBLIC



कंपनी द्वारा हमे जो ये मु० 400000 राशि दी जा रही है यह राशि संजय
श्री पुत्र श्री महिंदर सिंह के खाते मै डाली जाए। हम सभी को कोई
हमारा नहीं है। हम सहमत है और बिना किसी दवाब के हम बयान कर रहे
कोई भी शरारती तत्व सड़क निर्माण कार्य मै बाधा ना डाले यह मेरे
बयानात है जिसे पढ़ कर वो समझ कर मैने अपने हस्ताक्षर किये है।

26/4/23

राजेन्द्र हस्ताक्षर बयान हल्फी

रामस्वरूप पुत्र श्री गंगा राम,
बंसी राम पुत्र श्री भवान सिंह,
राजेन्द्र पुत्र श्री रतन सिंह
भवान सिंह पुत्र श्री मौजी
और दलीप सिंह

ग्राम वासी ग्राम नाया तहसील
शिलाई जिला सिरमौर हिमाचल प्रदेश।

This affidavit has been presented before me
for attestation by the deponent personally
on 26/4/23. The contents of
the same has been read over and explained
to the executant, which have been admitted
to be correct by him.
The deponent has been identified by
Sh. Sanjay Thakur who is personally known to me, hence attested

26/4/23

ATTESTED
Digvijay S. Thakur
Advocate & Notary
SHILLAI (H.P.) 26/4/23



हिमाचल प्रदेश HIMACHAL PRADESH



Identified by me,

St. Sanjay Sharma

St. Mahender S.S.

St. Will. Nayal

St. S. Malik

Ashok No. 4727476/13/19

हल्किया बयान

हम कि रामस्वरूप पुत्र श्री गंगा राम, बंसी राम पुत्र श्री भवान सिंह, राजेंद्र पुत्र श्री रतन सिंह, भवान सिंह पुत्र श्री मौजी और दलीप सिंह ग्राम वासी ग्राम नाया तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश के स्थाई निवासी है। हम अपनी जमीन खसरा नंबर 2148/1,2152/1,2153/1 और 2154/1 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। हम अपनी जमीन एच० ई० एस० इन्फ्रा प्राइवेट लिमिटेड कंपनी को सड़क निर्माण के मलबे को अराजी खसरा नंबर 2148/1,2152/1,2153/1 और 2154/1 मै डंप करने कि अनुमति देते है। कंपनी का काम पूरा होने पर उपरोक्त खसरा नंबर 2148/1,2152/1,2153/1 और 2154/1 पर कंपनी का कोई अधिकार न होगा। इसके एवज मै कंपनी हमे मु० 400000, दे रही है। यदि इसमें कोई किसी प्रकार की कोई समस्या आती है तो उसका जुम्मेवार हम स्वयं होंगे। हमे कोई ऐतराज नहीं है।

08/11/2023

रतन

08/11/2023

ATTESTED

Digvijay S. Thakur
Advocate & Notary

08/11/2023



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

Ravinder Singh

रविन्द्र पुत्र श्री गुमान सिंह, ग्राम
वासी ग्राम डक्कर कान्डो
भटनोल तहसील शिलाई जिला
सिरमौर हि० प्र०।

गवाहान:-

This affidavit has been presented before me for attestation by the deponent personally today on..... The contents of the same has been read over and explained to the executant, which have been admitted to be correct by him.
The deponent has been identified by Sh..... who is personally known to me, hence attested

ATTESTED

Naresh Kumar Tomar
24/6/2022
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह हम सभी हिस्सेदार के ब्यानात है जिसे पढ कर व समझ कर हम हिस्सेदारो ने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

दलीप सिंह

दलीप सिंह पुत्र श्री जालम सिंह, ग्राम वासी ग्राम बान्दली तहसील शिलाई जिला सिरमौर हि0 प्र0।

गवाहान:-

This affidavit has been presented before me for attestation by the deponent personally today on..... The contents of the same has been read over and explained to the executant, which have been admitted to be correct by him. The deponent has been identified by..... who is personally known to me, hence attested.

ATTESTED

Nareesh Kumar Tomar
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

24/16/2022



हिमाचल प्रदेश HIMACHAL PRADESH

D 125063

Vipin Chandra
Sh. Sh. Khandelwal
R/o Vill. Chayya,
Teh. Kamouran,
Dehra Dun 250342896345

हलफीया ब्यान

मैं कि दलीप सिंह पुत्र श्री जालम सिंह, ग्राम वासी ग्राम बान्दली तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी है। हम अपनी जमीन खसरा न0 2340/510 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। हम अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सखक निर्माण के मलबे का अराजी खसरा न0 2340/510 में डमप करने की अनुमति देता हूँ। इसके एवज में हमे कम्पनी मु0 6,00,000/-रुपये दे रही है। हम समस्त हिस्सेदारो को कोई एतराज नही है। हम सहमत है और बिना किसी दबाव के हम ब्यान कर रहे है।

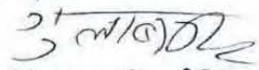
D 2.
6/11/18

ATTESTED

Naresh Kumar Tomar
 ADVOCATE & NOTARY PUBLIC
 Paonta Sahib (H.P.) India

ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य में बाधा ना डाले यह मेरे बयानात है जिसे पढ़ कर वो समझ कर मैंने अपने हस्ताक्षर किये है।

हस्ताक्षर बयान हल्फी



गुलाब सिंह पुत्र श्री धर्म सिंह

ग्राम वासी ग्राम पाब मानल तहसील

शिलाई जिला सिरमौर हिमाचल प्रदेश।



हिमाचल प्रदेश HIMACHAL PRADESH

15AA 812969

हल्फिया बयान

मै कि गुलाब सिंह पुत्र श्री धर्म सिंह ग्राम वासी ग्राम पाब मानल तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हु। मै अपनी जमीन खसरा नंबर 3796, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच० ई० एस० इंफ्रा प्राइवेट लिमिटेड कंपनी को सड़क निर्माण के मलबे को अराजी खसरा नंबर 3796, मै डंप करने कि अनुमति देता हु। कंपनी का काम पूरा होने पर उपरोक्त खसरा नंबर 3796 पर कंपनी का कोई अधिकार न होगा। इसके एवज मै कंपनी मुझे मु० 600000 /- रूपए दे रही है। मुझे कोई ऐतराज नहीं है। मै सहमत हु और बिना किसी दवाब के मै बयान कर रहा हु।

गुलाब सिंह



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैंने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

शेरी सिंह

शेर सिंह पुत्र श्री अच्छबू ग्राम
वासी ग्राम नाया तहसील
शिलाई जिला सिरमौर हि0 प्र0।

गवाहान:-

ATTESTED

Naresh Kumar Tomar 29/8/2022
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

This affidavit has been presented before me for attestation by the deponent personally today on... 29/8/2022... contents of the same has been read over and explained to the executant, who has been admitted to be correct by him.
The deponent has been identified by Sh. *N. P. N. Chaudhary* who is personally known to me, hence attested.



हिमाचल प्रदेश HIMACHAL PRADESH

D 125764

Identity by me
 Vinay Singh Chauhan
 S/o Kundan Singh
 Chauhan, Vill-
 Cheog, PO Jomra
 Teh. Kangra
 2834296345

हलफिया ब्यान

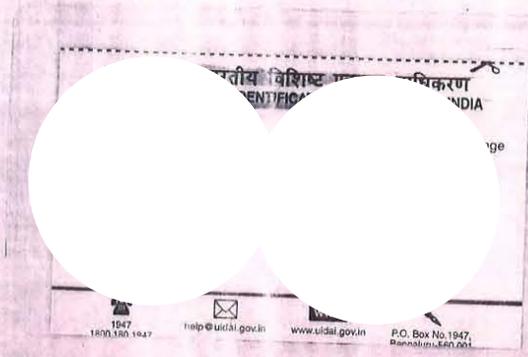
मैं कि शेर सिंह पुत्र श्री अच्छबू, ग्राम वासी ग्राम नाया तहसील शिलाई जिला सिरमौर हि० प्र० का स्थाई निवासी हूँ। मैं अपनी जमीन खसरा न० 6064/5074/3613, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मैं अपनी जमीन एच०ई०एस० इन्फ्रा प्रा० लि० कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न० 6064/5074/3613, में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त खसरा न० 6064/5074/3613, पर कम्पनी का कोई अधिकार न होगा। इसके एवज में हमे कम्पनी मु० 4,50,000/-रुपये दे रही है। मुझे कोई एतराज नहीं है। मैं सहमत हूँ और बिना किसी दबाव के मैं ब्यान कर रहा हूँ।

ATTESTED

शेर सिंह

29/8/2022
 Navesh Kumar Jomra
 ADVOCATE & NOTARY PUBLIC
 Paonta Sahib (H.P.) India

Sr.No	44
Chainage	59+150 to 59+200
Place	Near Tikket RD 59/200 and 59/60
Grievances raised by the applicant	Throwing muck debris randomly from the road in the slope of hill due to which muck debris accumulated in the private land of Sh. Chanan Singh S/o Sh. Ruldu Ram and Siya Ram S/o Sh. Ruldu Ram village Naya therefore many trees has been damaged at the private land and no compensation is paid to the land owner at the proposed site.
Comment	The dumping is being done with the consent/permission/agreement of the concerned landowner. The Gabion wall has been constructed to protect this dumping site from erosion. No tree was damaged and slope protection measures shall be taken at this location.



Handwritten signature



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मेने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

लायक राम पुत्र श्री भजू राम
ग्राम बारता (पाब मानल)
तहसील शिलाई जिला सिरमौर
हि० प्र०

प्रवाहान:-

This document has been presented before me
in the presence of the deponent personally in
lay on 5/11/2022. The contents of the
same have been read and explained
with the deponent and the deponent
has
The deponent has been asked to sign
by Vipin Kumar
who is personally known to me and attested.

ATTESTED
5/11/2022
Vipin Kumar
Advocate & Notary Public
Sirmaur District, Himachal Pradesh



हिमाचल प्रदेश HIMACHAL PRADESH

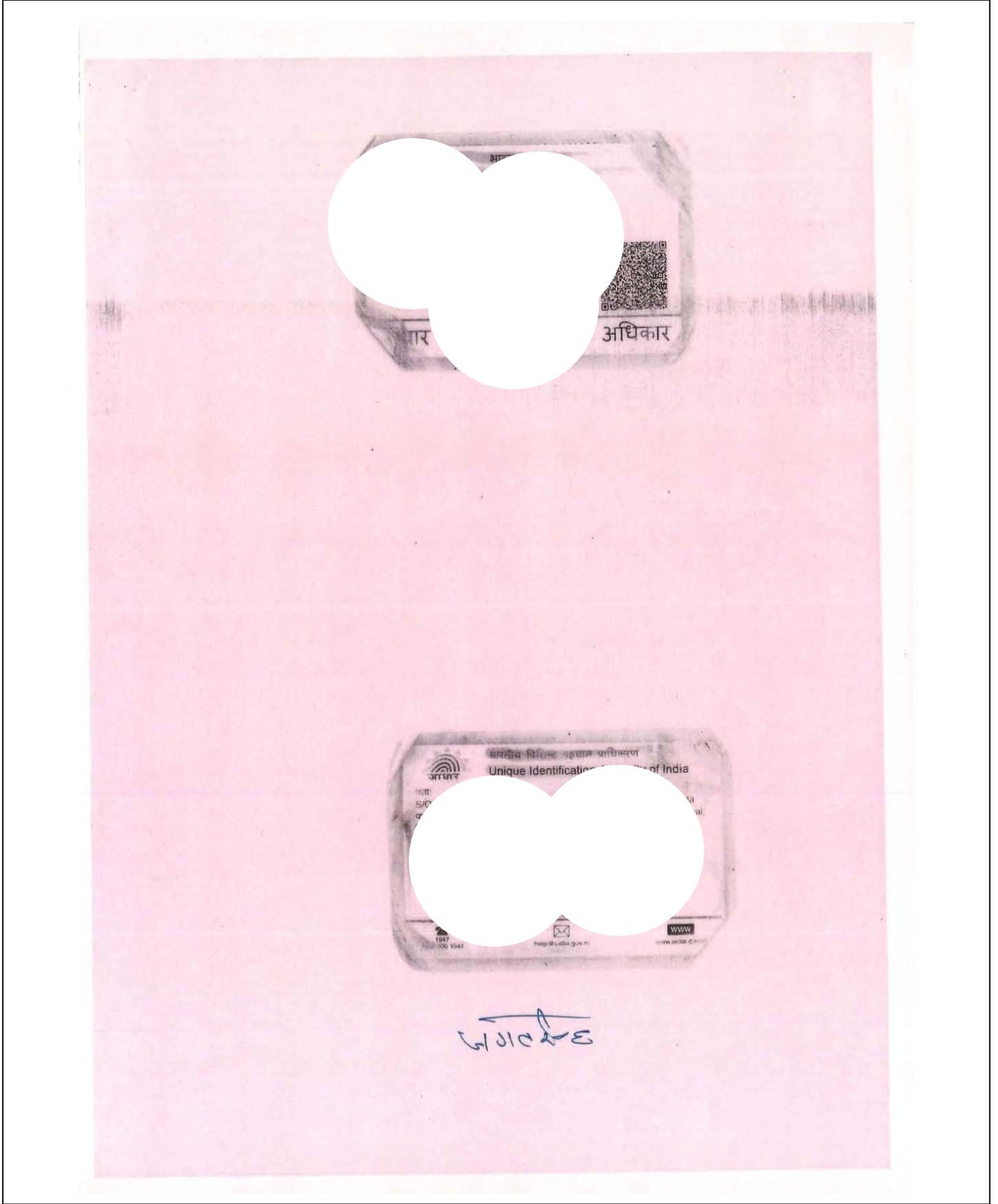
D 124316

हलफीया ब्यान

(Handwritten notes in Hindi):
 Vipin Kumar Singh Chohan
 57 St. Kunder
 Singh, R/o Vill.
 P.O. Shillai
 Teh. Shillai
 Dist. Solan
 2503428906345

मै लायक राम पुत्र श्री भजू राम ग्राम बारता (पाब मानल) तहसील शिलाई जिला सिरमौर हि० प्र० का स्थाई निवासी है। मै अपनी जमीन खसरा न० 6125/3631 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच०ई०एस० इन्फ्रा प्रा० लि० कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न० 6125/3631 में डम्प करने की अनुमति देते है। मुझे कोई एतराज नही है। मलवा डालने के एवज में उपरोक्त कम्पनी मुझे मु० 4,00,000/- रूपये (चार लाख रूपये मात्र) दे रही है बिना किसी दबाव के हम ब्यान कर रहे है।

ATTESIED
(Signature)
 Advocate & Notary Public
 2503428906345



Handwritten signature in blue ink.



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मेने अपने हस्ताक्षर किए है।

(Handwritten signature)

हस्ताक्षर ब्यान हल्फी

जगत सिंह पुत्र श्री भूप सिंह
ग्राम बारता (पाब मानल)
तहसील शिलाई जिला सिरमौर
हि0 प्र0।

(Handwritten signature)
गवाहान:-

This matter has been presented before me for resolution. The deponent personally saw on 5/11/2022 the contents of the same have been read and explained. What is stated is true and correct to the best of my knowledge.

The deponent is a member of the village panchayat of Barata, Taluk Shilahi, District Sirmaur. I am personally known to the deponent and attested.

(Handwritten signature)
5/11/2022
Gaddish Nayak

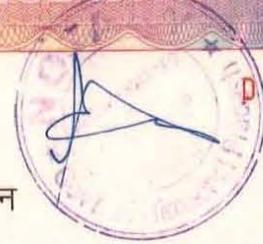


Identified by

हिमाचल प्रदेश HIMACHAL PRADESH

Vipin Kumar Choudhan
P.O. & Khandan Singh
Rto Vill., P.O. & Teh. Shikhar
Adhar No.
250342896345

हलफीया ब्यान



D 124307

मै जगत सिंह पुत्र श्री भूप सिंह ग्राम बारता (पाब मानल) तहसील शिलाई जिला सिरमौर हि० प्र० के स्थाई निवासी है। मै अपनी जमीन खसरा न० 6125/3631 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच०ई०एस० इन्फ्रा प्रा० लि० कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न० 6125/3631 में डम्प करने की अनुमति देते है। मुझे कोई एतराज नही है। मलवा डालने के एवज में उपरोक्त कम्पनी मुझे मु० 4,00,000/- रुपये (चार लाख रुपये मात्र) दे रही है बिना किसी दबाव के हम ब्यान कर रहे है।

ATTESTED
Jagdish - Negi
Advocate & Notary Public
Panthe Sahar... 1022

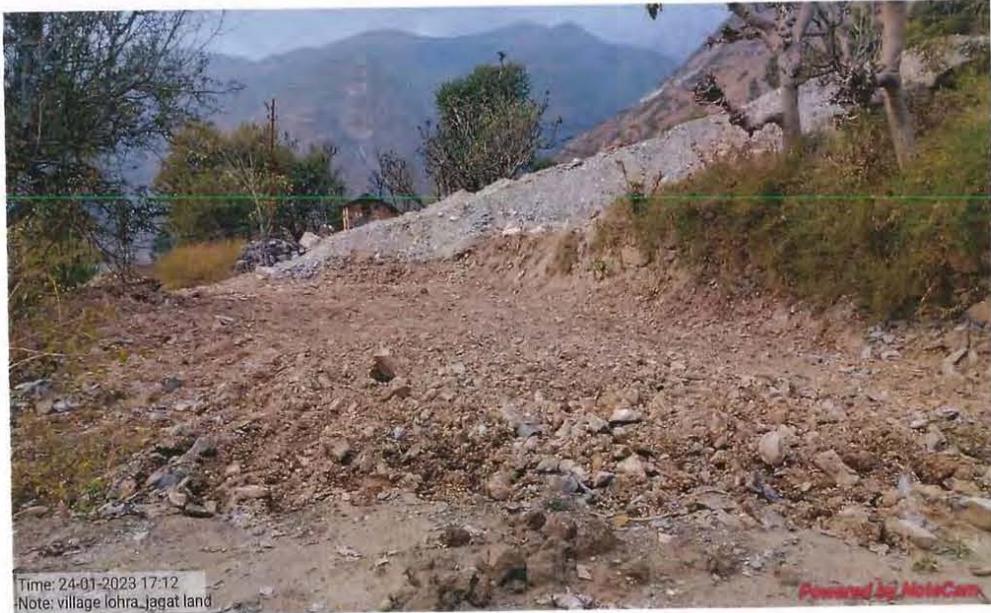
6/10/2018





Time: 24-01-2023 10:26

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Time: 24-01-2023 17:12
Note: village lohra_jagat land

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Letter No: HES/NH-707/Pkg III /2022/304

Dated: 30th. 12. 2022

To,

The Team Leader,
M/s L.N. Malviya Infra Projects Pvt Ltd,
NH-707, Paonta sahib, H.P.

Subject: "Rehabilitation and upgradation to 2-lane Configuration of Ashyari-Shri Kyari Section (km 50.000 to km 75.000) of NH-707 in the state of Himachal Pradesh under Green National Highways Corridor project (GNHCP) with the loan assistance of World Bank on EPC mode"

Reg: Letter to PD Sir for case purpose for Dumping Yards Issue.

Ref Letter: - MoRTH PIU-P.S/A.E/2020-21/VOL.II/1700.

Respected Sir,

In reference of cited subject work, we are hereby informing your good office that we have acquired a dumping land at Project Chainage 57+990 for dumping purposes with all legal documentation and consents with land owners and related persons in the month of June'22.

When all legal formalities and procedures has been completed, we started the work of Gabion wall in step-by-step methods for dumping yards' protection and continued till the dumping finishes.

Dumping Finished in the first week of Sept'22, there was heavy rain, which was also publically announced by the Metrological Department of Himachal Pradesh, due to the heavy rain, some debris from the surrounding flowed in the land-situated valley side. We have cleared all debris.

Along with above details, photographs of the location are attached herewith for your reference and records.

This is for your office information and perusal.

Regards,



Authorised Signatory,

CC:- 1. The Project Director, MORT&H, PIU, Poanta sahib, H.P.

2. The Resident Engineer , L.N Malviya infra projects Pvt.Ltd ,NH-707,Shillai , H.P.

Encl- 1. Land agreement document

2. Photographs

CIN # U45400AP2007PTC054641

1-89/A/13, Plot No.13, Shilpi Enclave , Gafoor Nagar,Madhapur,Hyderabad-500081.Tel.: (040) - 29569633

**L.N. MALVIYA INFRA PROJECTS PVT. LTD.**

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badrapur, Paonta Sahib
Email: lnmpsnh707@gmail.com

CIN No. U45201DL2010PTC373715



Regards,

Authorized Signatory

M/s L.N. Malviya Infra Projects Pvt. Ltd.

Encl.: 1. EPC Contractor letter.
2. Drone video of the affected area (In Pendrive)

Copy to: -

1. **The Project Manager**, M/s HES Infra Pvt. Ltd.
2. **The C.M.D**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.

Registered Office: Plot No.29, F/F, Sector 11, Dwarka, New Delhi-110078

Corporate Office: T-10, IIIrd Floor, City Center, Press Complex, Plot No.1, M.P. Nagar zone I Bhopal



L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsnh707@gmail.com

CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-III/2023-24/2046

Date: 06.02.2023

To,

The Executive Engineer & Project Director

Ministry of Road Transport & Highways,
PIU – Paonta Sahib, Himachal Pradesh

Sub.: "Rehabilitation/ Up-gradation to 2-lane/2-lane with paved shoulders/4-lane configuration of Ashyari-Shri Kyari Section (Km 50.000 to Km 75.000) of NH-707 (Package III) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode." **In regards to grievances of Shri Jagat Singh S/o Heera Singh.**

Ref.: (i) MoRTH PIU-P.S./A.E./2020-21/Vol.III/1700 dated 03.12.2022

(ii) MoRTH PIU-P.S./CourtMatter/2022-23 /1730 dated 19.12.2022

Dear Sir,

Complaint by Sh. Jagat Singh S/o Hira Singh (Km 57+990) - complaint has raised the issue: –

- a) **Contractor has done unauthorized dumping-** EPC Contractor has taken the land from Sh. Jagat Singh S/o Sh. Bhoop Singh for dumping the muck. (Agreement attached with EPC Contractor letter)
- b) **Contractor has done the dumping in an unscientific way –** Proper Protection with the Gabion wall has been provided by the EPC Contractor. (Photographs Attached with EPC Contractor letter)
- c) **Debris flowed in into the land of compliant and damaged the crop of strawberries-** Due to heavy rain fall debris from the surrounding came in to the land. EPC contractor has cleared the same by deploying machinery. (Photographs Attached with EPC Contractor letter)
- d) We have conducted the videography of the affected area; it was found that the area has been cleaned by the EPC contractor.
- e) No sign of the crop was found at location.

This is for your kind information and assuring you of best services at all times.

Registered Office: Plot No.29, F/F, Sector 11, Dwarka, New Delhi-110078

Corporate Office: T-10, IIIrd Floor, City Center, Press Complex, Plot No.1, M.P. Nagar zone I Bhopal

*WORK done ahead of road damaged due to Sliding/landslide.														
Sr. No.	Name of Gev./Service	Name of Road	Ejected on	Control on	Likely state of open	Type of damage	STRUCTURES DAMAGED						Damage required for road work	Remarks
							W.C	Drainage	Loadst	Overpass	Sober	Signage		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
1	Pab Manal Village (5000 to 75,000) of NH-707 (RT&H)		06.07.2023 to 06.07.2023 at 06:00 AM	06.07.2023 at 06:00 AM	Nil	landslide on km 54+500 to 5+000	1	Nil	Nil	3	Nil	4	Nil	Road open
			06.07.2023 to 11.07.2023 at 06:00 AM	06.07.2023 at 06:00 AM	Nil	landslide on km 56+000 to 25+000	2	Nil	Nil	1	Nil	2	Nil	Road open
			06.07.2023 to 06.07.2023 at 06:00 AM	06.07.2023 at 06:00 AM	Nil	landslide on km 54+500	1	Nil	Nil	3	Nil	2	Nil	Road open
			06.07.2023 to 10.07.2023 at 06:00 AM	06.07.2023 at 06:00 AM	Nil	landslide on km 54+500	2	Nil	Nil	4	Nil	4	Nil	Road open
			06.07.2023 to 06.07.2023 at 06:00 AM	06.07.2023 at 06:00 AM	Nil	landslide on km 54+500	1	Nil	Nil	3	Nil	2	Nil	Road open
2	Pab Manal Village (25,000 to 50,000) of NH-707 (RT&H)		06.07.2023 to 07.07.2023 at 06:00 AM	06.07.2023 at 06:00 AM	Nil	landslide on km 58+000	4	Nil	Nil	Nil	Nil	1	Nil	Road open
			07.07.2023 to 08.07.2023 at 06:00 AM	07.07.2023 at 06:00 AM	Nil	landslide on km 58+000	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and heavy trucks
3	Lohrahn Bass (10,000 to 15,000) of NH-707 (RT&H)		06.07.2023 to 09.07.2023 at 06:00 AM	06.07.2023 at 06:00 AM	Nil	landslide on km 54+500	1	Nil	Nil	1	Nil	2	Nil	Road open
			06.07.2023 to 09.07.2023 at 06:00 AM	06.07.2023 at 06:00 AM	Nil	landslide on km 54+500	1	Nil	Nil	1	Nil	1	Nil	Road open
			06.07.2023 to 09.07.2023 at 06:00 AM	06.07.2023 at 06:00 AM	Nil	landslide on km 54+500	1	Nil	Nil	1	Nil	1	Nil	Road open
4	Shri 4-Ganga (15,000 to 20,000) of NH-707 (RT&H)		Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open

Sr.No	42
Chainage	56+050
Place	Gangtoli Gaad
Grievances raised by the applicant	Due to construction work of NH house of Sh. Dalip Singh S/o Mehar Singh village Pab GP Pab Manal has fallen and Old Kuhal has been demolished due to unauthorised dumping in the Khadd.
Comment	The House is outside ROW and the bridge has been constructed on the opposite side of the house. The house was damaged due to a natural slide and has no connection with NH-707 construction.

Sr.No	43
Chainage	57+750
Place	Lohrahn Bass
Grievances raised by the applicant	Throwing muck debris randomly from the road in the slope of hill due to which muck debris accumulated above the Lohrahn Bass and flowing towards the cultivative land of Lohrahn Bass and damaged many trees and natural sources of villagers.
Comment	The dumping is being done with the consent/permission/agreement of the concerned landowner. The Gabion wall has been constructed to protect this dumping site from erosion. Further, slope protection measures shall be taken at this location. A detailed report in this regard is attached herewith.

Sr.No	41
Chainage	55+300 to Km 55+500
Place	Gangtoli-3 RD 55300
Grievances raised by the applicant	Muck debris throwing randomly in the hill slope due to which Kuhal has been demolished below the road and due to construction of Breast wall with the road there is no provision of way for the grazing animals to reach their pasture above the road. Due to this life of local dwellers is being adversely affected.
Comment	Due to rock slippage from hill side, carriageway width at between Km 55+300 to Km 55+500 had reduced due to the collapse of the shoulder on the valley side on 26.02.2023 and NH-707 remained closed at this location till 09.03.2023. The debris lying in Kuhal is of rock fall and subsequent road restoration works. The information of the same was communicated to the District Disaster Management Authority (DDMA)

WORK -Wise detail of road damaged due to Rain fall/ Snowfall														
Sr.No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lac	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tipper		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
MoRTH PIU Office, Paonta Sahib														
1	MoRTH	Paonta Sahib-Hewna Section (km 0 000 to km 25 000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			26.09.2022 at 4:00 AM	01.10.2022 at 6:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	MoRTH	Hewna - Ashyari section (km 25 000 to km 50 000) of NH- 707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 8:00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	MoRTH	Ashyari - Shri Kyari section (km 50 000 to km 75 000) of NH- 707 KG-III	26.02.2023 at 10:00 AM	Completely Closed	Nil	landslide at 55+500	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Completely Closed
4	MoRTH	Shri Kyari - Gumma section (Km 75 000 to Km 94 900) of NH- 707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5	MoRTH	Gumma - Fediz section (Km 94 900 to Km 103 550) of NH- 707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
Dated: 08.03.2023														
Copy to the Deputy Commissioner District Sirmour at Nahar for information please.														

WORK-wise detail of road damaged due to Rainfall/Snowfall															
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks	
							JCB	Grader	Loader	Excavator	Roller	Tipper			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
M/o RT&H, PDI Paonta Sahib															
1	Paonta Sahib-Hewna section (0.000 to 25.000) of NH-707 (PKG-I)		09.07.2023 at 10:50 PM	closed	Nil	Road collapsed at km 15+250 to 15+600	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road close	
			09.07.2023 at 02:30 PM	09.07.2023 at 03:00 PM	Nil	landslide at Km 21+550 to 21+650	1	Nil	Nil	2	Nil	3	Nil	Nil	Road open
			09.07.2023 at 05:00 PM	09.07.2023 at 07:00 PM	Nil	landslide at Km 23+640 to 23+700	1	Nil	Nil	3	Nil	4	Nil	Nil	Road open
			09.07.2023 at 11:00 AM	09.07.2023 at 11:55 AM	Nil	landslide at Km 19+020 to 19+200	1	Nil	Nil	1	Nil	2	Nil	Nil	Road open
			09.07.2023 at 01:00 PM	09.07.2023 at 02:00 PM	Nil	landslide at Km 20+090 to 20+120	1	Nil	Nil	2	Nil	2	Nil	Nil	Road open
			09.07.2023 at 09:00 AM	09.07.2023 at 10:00 AM	Nil	landslide at Km 20+700 to 20+730	2	Nil	Nil	1	Nil	2	Nil	Nil	Road open
			09.07.2023 at 10:30 AM	09.07.2023 at 11:00 AM	Nil	landslide at Km 20+540 to 20+600	1	Nil	Nil	1	Nil	2	Nil	Nil	Road open
			09.07.2023 at 10:00 AM	09.07.2023 at 11:00 PM	Nil	landslide at Km 16+080 to 16+200	2	Nil	Nil	3	Nil	5	Nil	Nil	Road open
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)		09.07.2023 at 07:00 PM	09.07.2023 at 08:30 PM	Nil	landslide at Km 41+100 to 41+250	2	Nil	Nil	2	Nil	3	Nil	Road open	
			09.07.2023 at 07:00 PM	09.07.2023 at 08:00 PM	Nil	landslide at Km 42+100 to 42+300	2	Nil	Nil	1	Nil	2	Nil	Road open	
			09.07.2023 at 09:00 PM	closed	Nil	landslide at Km 26+200 to Km 26+800	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road close
			09.07.2023 at 08:40 PM	10.07.2023 at 07:00 AM	Nil	landslide at Km 44+200 to 44+400	2	1	Nil	3	Nil	6	Nil	Nil	Road open
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
	09.07.2023 at 08:30 PM	10.07.2023 at 09:00 AM	Nil	landslide at Km 55+000	1	Nil	Nil	2	Nil	5	Nil	Nil	Nil	Road open	

M/o RT&H

WORK-wise detail of road damaged due to Rainfall/Snowfall															
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks	
							JCB	Grader	Loader	Excavator	Roller	Tipper			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
MORTH-PIU, Paonta Sahib															
1	Paonta Sahib-Hewna section (0.000 to 25.000) of NH-707 (PKG-I)		Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
			03.03.2024 at 02:00 AM	03.03.2024 at 11:00 AM	Nil	landslide at km 25+600	1	Nil	Nil	2	Nil	Nil	Nil	Nil	Road open
			03.03.2024 at 04:00 AM	03.03.2024 at 10:00 AM	Nil	landslide at km 35+020	1	Nil	Nil	2	Nil	Nil	Nil	Nil	Road open
	03.03.2024 at 03:00 AM	03.03.2024 at 10:30 AM	Nil	landslide at km 41+400	1	Nil	Nil	1	Nil	Nil	Nil	Nil	Road open		
3	Ashyari-Shri Kiyari section (50.000 to 75.000) of NH-707 (PKG-II)		03.03.2024 at 10:00 AM	03.03.2024 at 03:00 PM	Nil	landslide at km 55+000	1	Nil	Nil	2	Nil	Nil	Nil	Road open	
4	Shri Kiyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)		Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
5	Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)		Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	

MORTH

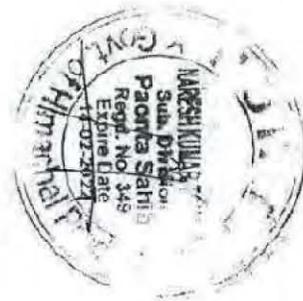
Dated: 03.03.2024

Copy to the Deputy Commissioner District Sirmour at Nahar for information please

Sr.No	39
Chainage	54+510
Place	Gangtoli
Grievances raised by the applicant	There is no proper breast wall has been constructed by the construction authority with the road due to which cultivative field of Sh. Deepa Ram S/o Sh. Patti Ram resident of village Gangtoli has slide downward along with the trees.
Comment	Requisite breast wall construction has already been completed by the Contractor and no tree was damaged.



Sr.No	40
Chainage	55+000
Place	Near Gangtoli School
Grievances raised by the applicant	A Crate wire had been constructed by the construction authority beside the road but after some time crate wire falls down and stones of wall fall in the field of Sh. Siya Ram S/o of Sh. Sukh Ram and Kashu Ram s/o sh. Mehar Singh village Gangtoll and many trees get demolished. Besides this Cracks has been occurred in the House of Sh. Uday Ram S/o Sh. Shobha Ram near the proposed site due to land slide.
Comment	Requisite retaining structures were provided by the Contractor. However, owing to unprecedented rainfall, the structures underwent damage and repair works of the same is under process. The road was closed on 09.07.2023 and 03.03.2024, due to slide at chainage km 55+000. The information of the same was communicated to the District Disaster Management Authority (DDMA).



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैं अपने हस्ताक्षर किए हैं।

हस्ताक्षर ब्यान हल्फी

रमेश

रमेश पुत्र श्री मोडी राम,
ग्राम कोटी उत्तरोउ
(अश्याडी वास) तहसील
शिलाई जिला सिरमौर हि0
प्र0।

गवाहान:-

ATTESTED

Affidavit has been presented before me
by the deponent personally
The contents of
has been read over and explained
mutant, which have been admitted
direct by him
deponent has been identified by
personally known to me, hence attested

Naresk Kumar
14/12/2022
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India



हिमाचल प्रदेश HIMACHAL PRADESH

D 124397

Vign
 Vipin Singh Chohan
 S/O S/L Kundan Singh Chohan
 Ra. Vill. Ch. Koyog P.O. Jamma
 Teh. Kamrag, Distt. Sirmaur, H.P.
 Atkay No.
 250342896345

हलफीया ब्यान

मैं रमेश पुत्र श्री मोही राम, ग्राम कोटी उतरोड (अश्याडी वास) तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मैं अपनी जमीन खसरा न0 1266/556 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मैं अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 1266/556 में डम्प करने की अनुमति देता हूँ। मुझे कोई एतराज नहीं है। मलवा डालने के एवज में उपरोक्त कम्पनी मुझे 70,000/- रुपये दे रही है मैं सहमत हूँ और बिना किसी दबाव के मैं ब्यान कर रहा हूँ।

रमेश

ATTESTED

Naresh Kumar Jomra 2022
 ADVOCATE & NOTARY PUBLIC
 Paonta Sahib (H.P.) India



ताकि कोई भी शरारती तत्व सड़क निकालने का काम बाधा न डाले। यह मेरे ब्यानात हैं। जिसे पढ़ कर व समझ कर मैंने अपने हस्ताक्षर किए हैं।

हस्ताक्षर ब्यान हल्फी

हिमा राम वर्मा

मैं टिका राम पुत्र श्री सुन्दर सिंह
ग्राम अशियाडी (220) पोस्ट
ऑफीस टिम्बी तहसील शिलाई
जिला सिरमौर हिमाचल प्रदेश

गवाहान:-

This affidavit has been presented before me for attestation by the deponent personally. The contents of the affidavit has been read over and explained to the deponent, which have been admitted to be correct by him. The deponent has been identified by *V. P. Singh* who is personally known to me, as requested.

Chauhan

TESTED

29/11/2022
H. R. K. T. Notary
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India



Identified by me

हिमाचल प्रदेश HIMACHAL PRADESH

D 124447

हलफिया ब्यान

Vipin Singh Chakraborty
S/O Sh. Kundan Singh
R/o Valla B-9 & Tehsil
Shikhar
Rohar 110
250342896343

मैं टिका राम पुत्र श्री सुन्दर सिंह ग्राम अशियाडी (220) पोस्ट
ऑफिस टिन्वी तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश
का स्थाई निवासी हूँ। मैं अपनी जमीन खसरा न0 293/317
जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मैं अपनी
जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण
के मलबे को अराजी खसरा न0 293/317 में डमप करने की
अनुमति देता हूँ। मुझे कोई एतराज नहीं है। मलबा डालने के
एवज में उपरोक्त कम्पनी मुझे मु0 3,00,000/- रुपये (तीन
लाख रुपये मात्र) दे रही है। बिना किसी दबाव के मैं ब्यान
कर रहा हूँ।

TESTED
29/11/2022
Rajiv Kumar Tomar
ADVOCATE & NOTARY PUB.
Paonta Sahib (H.P.) India

टिका राम



गुझे कोई एतराज नहीं है। मैं सहमत हूँ और बिना किसी दबाव के मैं ब्यान कर रहा हूँ। ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैंने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

गीता राम शर्मा

गीता राम पुत्र श्री ध्यान सिंह
ग्राम बासी ग्राम नाया तहसील
शिलाई जिला सिरमौर हि0 प्र0।

गवाहान:-

This affidavit has been presented before me for attestation by the deponent personally today on 25.03.2023. The contents of the same has been read over and explained to the executant, which have been admitted to be correct by him. The deponent has been identified by Sh. Phoolan Devi who is personally known to me, hence attested.

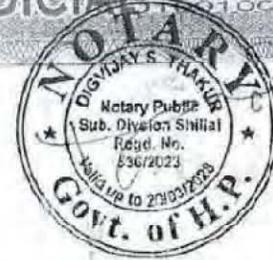
Attested by
Sh. Phoolan Devi
Ex. Phoolan Devi Sub-Mand
Teh. Shillai Distt. Jammu
(H.P.)

ATTESTED

Digvijay S. Thakur
Advocate & Notary
SHILLAI (H.P.)



हिमाचल प्रदेश HIMACHAL PRADESH



हलफीया ब्यान

Identified by me

मै कि गीता राम पुत्र श्री ध्यान सिंह ग्राम वासी ग्राम नाया तहसील शिलाई जिला सिरमौर हि० प्र० का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न० 6065/5074/3613, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच०ई०एस० इन्फ्रा प्रा० लि० कम्पनी को सडक निर्माण के मलबे को अपनी मलकियति जमीन के भूमि खसरा न० 6065/5074/3613 में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त जमीन पर कम्पनी का कोई अधिकार न होगा। इसके एवज में मुझे कम्पनी मु० 7,50,000/-रुपये दे रही है। कम्पनी को मुझे यह धनराशि दो किश्तों में, पहली किश्त 1 एग्रीमेन्ट के हफते बाद व दुसरी किश्त 45 दिनो के बाद देनी होगी।

ATTESTED
Digvijay S. Thakur
Advocate & Notary
SHILLAI (H.P.)

गीताराम शर्मा



Latitude: 30.661211
Longitude: 77.653495
Elevation: 1132.86 m
Accuracy: 3.9 m
Time: 21-02-2024 11:33
Note: 52.700

Powered by NoteCam

Sr.No	37
Chainage	51+300
Place	Zero point of Millah Road
Grievances raised by the applicant	Throwing muck debris randomly from the road in the slope of hill and muck debris accumulated in the Neda Khadd and flowing with the water, due to which daily life of local dwellers is being adversely affected.
Comment	No dumping at this location has been done by the Contractor. The material has slid from hill slope of Millah Road and debris was accumulated on NH-707 passing on the valley side of Millah road. Accordingly, the debris was cleared by the Concerned department to make the road motorable.



Sr.No	38
Chainage	52+760
Place	Ashyari pool RD 52+800
Grievances raised by the applicant	Unauthorized dumping
Comment	The dumping is being done with the consent/permission/agreement with the concerned land owner. The Gabion wall protection work has been provided at this dumping site.



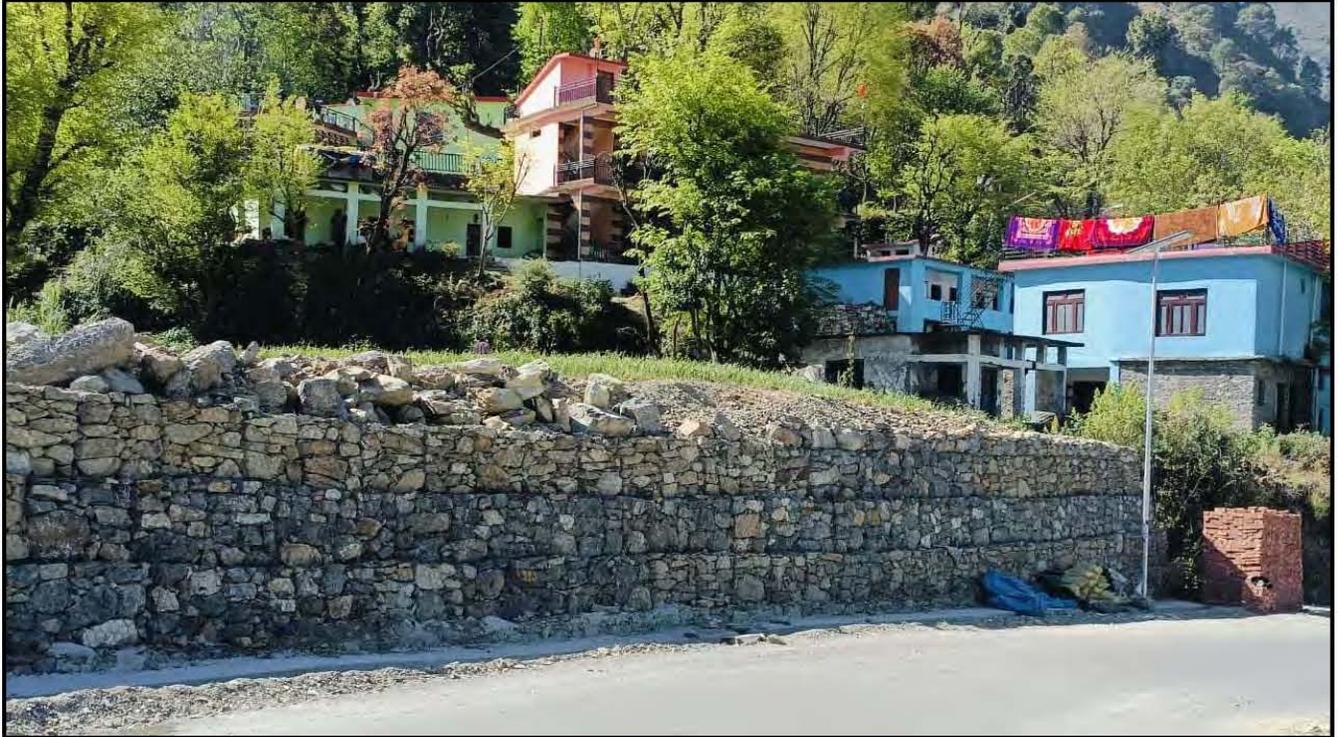
WORK -Wise detail of road damaged due to Rain fall/ Snowfall														
Sr.No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration in lacs	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tipper		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
MoRTH PIU Office, Paonta Sahib														
1		Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 pkg-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			28.09.2022 at 4:00 AM	01.10.2022 at 8:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at Km 15+300 to 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Hewna - Ashyari section (km.25.000 to km.50.000) of NH-707 PKG-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			30.07.2021 at 8:00 am	21.08.2021 at 3:00 (Temporary Diversion)	Nil	Road collapsed due to heavy Landslide at Km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	MoRTH	Ashyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 KG-III	23.02.2023 at 12:00 PM	23.02.2023 at 02:30 PM	Nil	landslide at km 51+500	2	Nil	Nil	Nil	Nil	2	Nil	Road open
4		Shri Kyari - Gumma section (Km 75.000 to Km 94.900) of NH-707 PKG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5		Gumma - Fedaz section (Km 94.900 to Km 103.550) of NH-707 PKG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
Dated: 24.02.2023														
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.														

Sr.No	35
Chainage	50+300
Place	Chikhaad Bridge
Grievances raised by the applicant	Permanent Natural source of ground water has been blocked by the Contractor beside the road which caused the water shortage to the local dwellers and Muck debris throwing randomly in the khadd due to which many trees and kuhal has been demolished
Comment	No dumping at this location has been done by the Contractor. This area is affected by flash floods and debris lying in the Khadd has flown from the upper reaches of the hill during flash floods.
Sr.No	36
Chainage	51+500
Place	Near Timbi RD 51+500
Grievances raised by the applicant	Throwing muck debris from the road in the slope of hill and muck debris accumulated in the Neda Khadd and flowing with the water, due to which daily life of local dwellers is being adversely affected.
Comment	The road was closed on 23.02.2023 at this location due to hill side slope collapse. The information of the same was communicated to the District Disaster Management Authority (DDMA).





Grievances raised by the applicant	There is no Breast wall has been constructed by the construction authority along with the road due to which cultivated land of farmers has slide downward with the trees.
Comment	Construction of the Gabion wall has already been completed at this location and no tree has been damaged.



Sr. No	30
Chainage	45+020
Place	Sukhera near Borar
Grievances raised by the applicant	Due to construction of NH upper part of road has slide downward along with the trees and muck accumulated below the road due to which daily life of local dwellers is being adversely affected.
Comment	No slide/damage to trees have occurred at this location. Further, breast wall construction is in progress.



Sr. No	27
Chainage	43+100
Place	Zero Point
Grievances raised by the applicant	Muck has been thrown randomly by the construction authority below the road and muck has been accumulated in the cultivative land of Sh. Ranjit Singh S/o Khatri Ram, Dalip Singh S/o Shupa Ram Resident of village Shilla, due to which no agriculture activity is being done by the farmer in their field and the water sources and many trees near cultivating land have been buried under the muck debris and no compensation is being paid to the land owner by the construction authority.
Comment	Construction of the Gabion wall on the valley side had already been completed. However, the same was damaged during extreme adverse weather conditions of rainfall. Necessary actions are being taken for reconstruction/ repairing of the gabion wall.
Sr. No	28
Chainage	43+470
Place	Shimal Dhar
Grievances raised by the applicant	Unauthorised Dumping at Shimaldhar due to which natural resources and trees has been demolished.
Comment	No dumping on the valley side has been done by the Contractor and no trees were damaged.
Sr. No	29
Chainage	44+940
Place	Barana near Shimaldhar

Grievances raised by the applicant	The Construction work of the National Highway has been done just below the Shilla Village and passes through the fertile land of the village and the contractor of the construction authority used poor quality material in the breast wall and Danga, so the foundation of the village Shilla has become weak and cultivating land of many farmers along with trees has slide downward and Patwar Khana/Ayurvedic Dispensary, GPS, Shilla and house of Sh. Om Parkash S/o Jagat Singh, Shupa Ram S/o Pritam Singh, and Kapil s/o Khatri Ram are in danger and crack has been occurred in the whole village and many water sources have been buried under the muck and there is a possibility of a huge landslide in the rainy season and Construction authority have no additional action plan to protect the village.
Comment	The matter does not pertain to OA no. 127. However, this is to put on record that necessary protection measures have been provided and further slope protection measures are under progress.



WORK - Wise detail of road damaged due to Rain fall/ Snowfall															
Sr No.	Name of Circle / Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration in lac	Remarks		
							JCB	Grader	Loader	Excavator	Roller			Tipper	
1	2	3	4	5	6	7	8	9	10	11	12	13	14		
MORTH PIU Office, Poanta Sahib															
1	MORTH	Poanta Sahib-Hanna Section (km.0.000 to km.25.000) of NH-707 PEG-I	04.08.2022 at 05:46 am	04.08.2022 at 06:46 am	Nil	Landslide at ch. km 15+500 to 15+700	Nil	Nil	Nil	1	Nil	1	Nil	Road open	
			04.08.2022 at 07:48 am	04.08.2022 at 07:38 am	Nil	Landslide at ch. km 13+200	Nil	Nil	Nil	1	Nil	2	Nil	Nil	Road open
			04.08.2022 at 07:20 am	04.08.2022 at 07:25 am	Nil	Landslide at ch. km 18+800	Nil	Nil	Nil	1	Nil	1	Nil	Nil	Road open
			04.08.2022 at 08:35 am	04.08.2022 at 09:05 am	Nil	Landslide at ch. km 21+950	Nil	Nil	Nil	1	Nil	2	Nil	Nil	Road open
			04.08.2022 at 07:24 am	04.08.2022 at 08:24 am	Nil	Landslide at ch. km 16+720	Nil	Nil	Nil	1	Nil	1	Nil	Nil	Road open
			04.08.2022 at 06:27 am	04.08.2022 at 07:02 am	Nil	Landslide at ch. km 17+000	1	Nil	Nil	1	Nil	2	Nil	Nil	Road open
			04.08.2022 at 07:00 am	04.08.2022 at 10:00 am	Nil	Landslide at ch. km 23+820	1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
			04.08.2022 at 08:30 am	04.08.2022 at 09:00 am	Nil	Landslide at ch. km 23+800	Nil	Nil	Nil	1	Nil	1	Nil	Nil	Road open
		04.08.2022 at 05:30 am	04.08.2022 at 06:30 am	Nil	Landslide at ch. km 41+250	1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
		04.08.2022 at 05:00 am	04.08.2022 at 05:30 am	Nil	Landslide at ch. km 44+800	1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
		04.08.2022 at 06:00 am	04.08.2022 at 07:00 am	Nil	Landslide at ch. km 27+000	1	Nil	Nil	1	Nil	Nil	Nil	Nil	Road open	
		04.08.2022 at 05:00 am	04.08.2022 at 06:00 am	Nil	Landslide at ch. km 34+950	1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
2			Hanna - Achyari section (km.25.000 to km.50.000) of NH-707 PEG-II												
				30.07.2021 at 8:00 am	21.08.2021 at 12:00 [Temporary Diversion]	Nil	Road collapsed due to heavy Landslide at Km 27+200	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and Emergency Services only
3		Achyari - Shri Kyari section (km.50.000 to km.75.000) of NH-707 PEG-III	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
4		Shri Kyari - Gumma section (km.75.000 to km.94.900) of NH-707 PEG-IV	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
5		Gumma - Padir section (km.94.900 to km.102.550) of NH-707 PEG-V	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
Dated :04.08.2022															
Copy to the Deputy Commissioner District Sirmour at Nahan for information please.															

Sr. No	26
Chainage	41+900 to 42+910
Place	Shilla

WORK-wise detail of road damaged due to Rainfall/Snowfall															
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks	
							JCB	Grader	Loader	Excavator	Roller	Tipppers			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
MoRTH-PIU, Paonta Sahib															
1	MoRTH	Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapse due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapse due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
			03.03.2024 at 02:00 AM	03.03.2024 at 11:00 AM	Nil	landslide at km 25+600	1	Nil	Nil	2	Nil	Nil	Nil	Nil	Road open
			03.03.2024 at 04:00 AM	03.03.2024 at 10:00 AM	Nil	landslide at km 35+020	1	Nil	Nil	2	Nil	Nil	Nil	Nil	Road open
			03.03.2024 at 03:00 AM	03.03.2024 at 10:30 AM	Nil	landslide at km 41+400	1	Nil	Nil	1	Nil	Nil	Nil	Nil	Road open
3		Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	03.03.2024 at 10:00 AM	03.03.2024 at 03:00 PM	Nil	landslide at km 55+000	1	Nil	Nil	2	Nil	Nil	Nil	Road open	
4		Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
5		Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
Dated: 03.03.2024															
Copy to the Deputy Commissioner District Sirmour at Nahar for information please															
Sr. No	25														
Chainage	41+560														
Place	Near Shilla														
Grievances raised by the applicant	There is no retaining wall has been constructed by the construction authority with the road due to which Private Land of Sh. Ranjit S/o Sh. Khatri Ram village Shilla has slide downward with the trees and muck accumulated in front of house of Sh. Ranjit Singh and there is need to built a slab culvert for drainage of rainy water														
Comment	The road was closed on 04.08.2022, due to a collapse on hillside during rains. The information of the same was communicated to the District Disaster Management Authority (DDMA). The work for the construction of the retaining structure and slope protection measures shall be taken up by the Contractor. Construction of the culvert has already been completed at this location.														

WORK-wise detail of road damaged due to Rainfall/Snowfall														
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tipper		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
MoRTH-PIU, Paonta Sahib														
1	MoRTH	Paonta Sahib-Hewma section (0.000 to 25.000) of NH-707 (PKG-I)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
		26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
		30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
		17.03.2024 at 02:00 PM	17.03.2024 at 04:30 PM	Nil	landslide at km 41+100	Nil	Nil	Nil	2	Nil	Nil	Nil	Nil	Road open
		17.03.2024 at 06:00 PM	17.03.2024 at 08:00 PM	Nil	landslide at km 41+100	Nil	Nil	Nil	2	Nil	Nil	Nil	Nil	Road open
		17.03.2024 at 09:30 PM	18.03.2024 at 11:05 AM	Nil	landslide at km 41+100	Nil	Nil	Nil	2	Nil	Nil	Nil	Nil	Road open
3		Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4		Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5		Gumma-Feddz section (94.900 to 103.550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
Dated: 18.03.2024														
Copy to the Deputy Commissioner District Sirmour at Nahar for information please														

Sr. No	24
Chainage	41+400
Place	Jaind Dhar Curve
Grievances raised by the applicant	Throwing muck randomly in the slope of the hill due to which debris has been accumulated in the lower parts of the mountains and the life of people living in the lower part of hill is in danger.
Comment	No dumping on the valley side has been done by the Contractor. The road was closed on 03.03.2024 due to a slide at this location. The information of the same was communicated to the District Disaster Management Authority (DDMA).